

**IN THE COURT OF SH. AJAY TEWATIA, LD. ADDL. DISTRICT JUDGE,
NARNAUL.**

ACTION PLAN CASES FOR THE YEAR 2019-2020 (01.04.2019 TO 31.03.2020)

FOR THE MONTH OF MARCH, 2020					
SR. NO.	CASE NO.	DATE OF INSTT.	PARTIES NAME	PENDING DATE	PURPOSE
1	MACP/466/19	23.12.1995	RAM BHAGAT VS RATTAN SINGH	18.01.2020	DECIDED
2	LAC/377/13	28.08.12/14	MADHU GOYAL VS SATPAL	07.12.2019	DECIDED
3	CA/1765/13	17.12.2013	JAGDISH VS NARENDER	28.11.2019	DECIDED
4	LAC/283/14	30.04.2014	KAILASH VS. STATE	23.10.2019	DECIDED
5	LAC/288/14	30.04.2014	HARI SINGH VS STATE	18.10.2019	DECIDED
6	LAC/220/14	05/07/2014 Restored	RAJENDER VS STATE	17.04.2020	PWS
7	LAC/542/14	30.05.2014	DESH RAJ VS STATE	22.10.2019	DECIDED
8	LAC/939/14	28.08.2014	BANWARI LAL VS STATE	27.02.2020	DECIDED
9	CA/524/14	21.10.2014	RAJNARAIN VS OMNARAIN	06.12.2019	DECIDED
10	CA/113/15	18.02.2015	DHARMPAL SINGH Vs. MEER SINGH	16.03.2020	DECIDED
11	MACP/214/15	03.04.2015	BABLI DEVI VS VEERBHAN	07.03.2020	DECIDED
12	MACP/213/15	30.05.2015	HARKESH VS VEER BHAN	07.03.2020	DECIDED
13	MACP/215/15	30.05.2015	MANOJ VS VEER BHAN	07.03.2020	DECIDED
14	CA/433/15	11.08.2015	NARESH KUMAR VS POONAM	21.12.2019	DECIDED
15	LAC/1/15	14.08.2015	JAGRAM Vs. RAMNIWAS	16.04.2020	REPLY
16	LAC/2/15	14.08.2015	NAGENDER Vs. RAM NIWAS	16.04.2020	REPLY
17	CA/504/15	14.09.2015	RAMCHANDER VS STATE	22.04.2020	ARGUMENT
18	CA/515/15	19.09.2015	MAHABIR VS STATE	22.04.2020	ARGUMENT
19	LAC/5/15	25.09.2015	NARESH KUMAR VS STATE	20.04.2020	ARGUMENT

20	LAC/9/15	25.09.2015	ANITA DEVI Vs. BIMLA DEVI	24.04.2020	REBUTTAL EVIDENCE
21	LAC/18/15	07.11.2015	RAM CHANDER Vs. STATE OF HARYANA	23.04.2020	ARGUMEN T
22	RA/19/15	16.11.2015	MANISH CHAND VS RAMESH	21.04.2020	ARGUMEN T
23	CA/690/15	26.11.2015	SMT. MURTI VS BUL SINGH	13.12.2019	DECIDED
24	LAC/27/15	01.12.2015	GHANSHYAM DASS RATHEE Vs. STATE OF HARYANA	16.04.2020	REBUTTAL EVIDENCE
25	LAC/41/15	01.12.2015	SANJAY BALA Vs. RAM PARKASH	22.04.2020	ARGUMEN T
26	LAC/30/15	01.12.2015/1 9	JITENDER VS GAJENDER	07.01.2020	DECIDED
27	CMA/1/16	02.01.2016	SUDESH VS NARENDER	15.05.2019	DECIDED
28	CA/33/16	11.01.2016	GINNAO VS BISHAN DAYAL	26.11.2019	DECIDED
29	CA/43/16	13.01.2016	RAGHBIR VS SHER SINGH	04.07.2019	DECIDED
30	CA/62/16	21.01.2016	MUSHDI LAL VS PREM CHAND	21.03.2020	DECIDED
31	MACP/32/16	25.01.2016	KAMLESH VS AARIF	24.04.2019	DECIDED
32	CA/75/16	27.01.2016	GHADSI RAM VS DHARAM SINGH	15.04.2020	ARGUMEN T
33	CA/89/16	01.02.2016	SAGARMAL VS DHARAMPAL	05.02.2020	DECIDED
34	CM/76/16	05.02.2016	MUKUT BIHARI VS STATE	10.02.2020	DECIDED
35	CA/107/16	10.02.2016	HITESH VS GP	29.11.2019	DECIDED
36	CA/129/16	19.02.2016	RAMNIWAS VS SHER SINGH	14.12.2019	DECIDED
37	CA/133/16	20.02.2016	RAVI PRAKSH VS SATYNARAIN	18.05.2019	DECIDED
38	CRA/408/16	24.02.2016	VIKRAM VS STATE	06.05.2019	DECIDED
39	CA/148/16	25.02.2016	SANJAY VS HARYANA WKF	28.11.2019	DECIDED
40	CRA/411/16	26.02.2016	PRADEEP VS STATE	06.05.2019	DECIDED
41	CA/153/16	29.02.2016	UMED VS VIJAY PAL	17.04.2020	ARGUMEN T
42	CA/157/16	01.03.2016	KISHAN LAL VS CHHOTE LAL	18.04.2020	ARGUMEN T

43	CA/177/16	04.03.2016	SAVITRI VS OMPARKASH	31.08.2019	DECIDED
44	CA/179/16	04.03.2016	SUBHASH CHAND VS ASHOK KUMAR	28.04.2020	ARGUMEN T
45	CA/189/16	10.03.2016	RAJENDER VS STATE	21.12.2019	DECIDED
46	CA/218/16	15.03.2016	RAMOTAR VS KARAN SINGH	15.04.2020	ARGUMEN T
47	CA/224/16	15.03.2016	DEVI LAL VS RAJA RAM	25.09.2019	DECIDED
48	LAC/4/16	16.03.2016	SATISH VS STATE	23.04.2020	REBUTTAL EVIDENCE
49	LAC/27/16	16.03.2016	NARESH KUMAR SANGHI Vs. STATE OF HARYANA	10.02.2020	DECIDED
50	CA/228/16	17.03.2016	MANSUKH VS RAGHUBIR	19.12.2019	DECIDED
51	CA/239/16	21.03.2016	JASWANT VS CHAMELI	18.03.2020	DECIDED
52	RA/19/16	22.03.2016	VED PRAKASH VS MAHENDER	18.03.2020	DECIDED
53	CA/246/16	22.03.2016	DHARAMBIR VS DHARAM CHAND	23.07.2019	DECIDED
54	CA/251/16	28.03.2016	PAWAN KUMAR VS VED PRAKASH	24.04.2020	ARGUMEN T
55	CA/262/16	30.03.2016	PRITHAVI VS M. THAKUR JI	23.04.2020	ARGUMEN T
56	CA/264/16	31.03.2016	DHARAMPAL VS SANTOSH	30.11.2019	DECIDED
57	RA/20/16	01.04.2016	MURTI SHRI BHAGWAN VS PURSHOTAM	19.12.2019	DECIDED
58	CA/268/16	01.04.2016	VED PARKASH VS BHIM SAIN	16.04.2020	ARGUMEN T
59	CA/280/16	05.04.2016	CHALTI DEVI VS SHEOKARAN	TR	Transferred to the Court of Sh Basruddin, ADJ, NNL
60	CA/283/16	06.04.2016	RAMPHAL VS GUGAN	16.04.2020	ARGUMEN T
61	CA/284/16	06.04.2016	RAMPHAL VS SURAJBHAN	16.04.2020	ARGUMEN T

62	CA/285/16	06.04.2016	RAJKARAN VS MOOLCHAND	24.05.2019	DECIDED
63	RA/21/16	08.04.2016	MAHENDER VS VEDPRAKASH	18.03.2020	DECIDED
64	CA/297/16	11.04.2016	LALIT MOHAN VS HARDAYAL	29.11.2019	DECIDED
65	CA/309/16	12.04.2016	MISHRI DEVI VS RAJBIR	28.01.2020	DECIDED
66	CA/317/16	19.04.2016	MADAN YADAV VS SOM DUTT	29.02.2020	DECIDED
67	ARB/6/16	19.04.2016	SURESH VS M/S MAGMA FIN.	04.07.2019	DECIDED
68	CA/321/16	19.04.2016	MOHARLI VS JOHARI	03.07.2019	DECIDED
69	CM/31/16	22.04.2016	OMPARKASH VS RAJENDER	05.02.2020	DECIDED
70	CA/328/16	25.04.2016	VIKRAM VS DHARAMBIR	11.09.2019	DECIDED
71	MACP/200/16	26.04.2016	SUNITA VS PARVEEN	08.01.2020	DECIDED
72	CA/338/16	29.04.2016	PAWAN RAJ VS MANOJ KUMAR	11.12.2019	DECIDED
73	MACM/2/16	30.04.2016	BIMLA VS CHITRA SAIN	01.05.2019	DECIDED
74	RA/22/16	03.05.2016	PAWAN VS JAIDEEP	24.04.2020	ARGUMENT
75	CA/347/16	04.05.2016	RELIANCE VS RATTAN LAL	29.05.2019	DECIDED
76	CA/348/16	04.05.2016	STATE BANK OF PATIALA VS SANTRA	19.07.2019	DECIDED
77	MACP/237/16	06.05.2016	ANITA VS ANIL KUMAR	28.05.2019	DECIDED
78	CMA/24/16	06.05.2016	DHVPN VS PURANMAL	14.05.2019	DECIDED
79	CA/357/16	07.05.2016	BHAGWAN SINGH VS OMPRAKASH	13.02.2020	DECIDED
80	CA/363/16	13.05.2016	MUKESH VS CHHUNI LAL	13.05.2019	DECIDED
81	CA/365/16	16.05.2016	SHER SINGH VS MAHENDER SINGH	18.07.2019	DECIDED
82	CA/371/16	18.05.2016	BABU LAL VS JUG LAL	20.05.2019	DECIDED
83	CMA/29/16	23.05.2016	RAJESH VS SATNARAIN	29.08.2019	DECIDED
84	CA/373/16	23.05.2016	MAINPAL VS RAJU SINGH	20.09.2019	DECIDED

85	CA/376/16	24.05.2016	SATBIR VS KISHORI LAL	30.11.2019	DECIDED
86	CMA/31/16	25.05.2016	KRISHAN KUMAR VS RATTAN LAL	06.08.2019	DECIDED
87	CA/392/16	31.05.2016	MAHIPAL VS RAJESH	20.04.2020	APPEARANCE
88	RA/25/16	31.05.2016	SATYANARIAN VS SATNARAIN	08.08.2019	DECIDED
89	CMA/32/16	31.05.2016	BAHADUR SINGH VS SARPANCH GP	17.07.2019	DECIDED
90	CMA/34/16	31.05.2016	HARI SINGH VS VIJENDER	08.05.2019	DECIDED
91	CA/389/16	31.05.2016	ABHEY SINGH VS SHRIRAM	24.09.2019	DECIDED
92	CA/391/16	31.05.2016	NAWAL KISHORE VS PAWAN KUMAR	20.04.2019	DECIDED
93	CMA/36/16	01.06.2016	SARSWATI SHIKSHA VS SAVITA YADAV	30.04.2019	DECIDED
94	CA/396/16	07.06.2016	SANT LAL VS GP	17.04.2020	ARGUMENT
95	RA/28/16	01.07.2016	ASHOK VS SUNIL	21.04.2020	ARGUMENT
96	RA/29/16	01.07.2016	SURESH KUMAR SANGHI VS MOHAN LAL	16.07.2019	DECIDED
97	CMA/40/16	01.07.2016	RATTAN SINGH VS SATPAL	10.05.2019	DECIDED
98	CA/402/16	01.07.2016	SONU SINGH VS SHER SINGH	17.07.2019	DECIDED
99	CA/403/16	01.07.2016	AMAR SINGH VS PANKAJ	05.07.2019	DECIDED
100	CA/429/16	04.07.2016	MATADEEN VS DHARAMPAL	22.08.2019	DECIDED
101	CA/432/16	05.07.2016	RAM SINGH VS MEHAR CHAND	30.09.2019	DECIDED
102	CA/438/16	08.07.2016	DAYARAM VS KALAWATI	26.09.2019	DECIDED
103	CM/79/16	12.07.2016	SANDEEP VS STATE	30.09.2019	DECIDED
104	CA/443/16	15.07.2016	MANOJ DEVI VS DHBVNL	12.07.2019	DECIDED
105	CA/445/16	21.07.2016	DHBVNL VS DARASHAN SINGH	26.07.2019	DECIDED
106	CA/449/16	27.07.2016	SANTRA VS STATE	10.01.2020	DECIDED
107	CM/98/16	01.08.2016	PARDEEP VS STATE	21.08.2019	DECIDED

108	CA/454/16	02.08.2016	RAGBIR VS SMT. MUNNI	28.05.2019	DECIDED
109	CM/103/16	05.08.2016	CHHANO VS KRISHAN	17.07.2019	DECIDED
110	CA/491/16	19.08.2016	ARUN KUMAR VS BHARAT BHUSHAN	01.05.2020	ARGUMENT
111	CA/492/16	20.08.2016	SURAJBHAN VS LUXMI DEVI	05.07.2019	DECIDED
112	CA/495/16	20.08.2016	SHER SINGH VS MAINPAL	07.08.2019	DECIDED
113	CMA/63/16	24.08.2016	MAHABIR VS RANBIR SINGH	25.04.2019	DECIDED
114	CA/501/16	24.08.2016	KARAN SINGH VS HARI SINGH	21.01.2020	DECIDED
115	CA/506/16	29.08.2016	HANUMAN VS BALBIR	18.04.2020	ARGUMENT
116	CAO/21/16	12.09.2016	DHARSHAN VS DHBVNL	26.07.2019	DECIDED
117	CA/538/16	12.09.2016	DINESH VS JAINARAIN	27.05.2019	DECIDED
118	CMA/84/16	26.09.2016	MURARI VS SAJJAN SINGH	30.04.2019	DECIDED
119	LAC/38/16	27.09.2016	MUKESH VS ROSHANI DEVI	17.08.2019	DECIDED
120	LAC/39/16	27.09.2016	MUKESH VS INDRA DEVI	17.08.2019	DECIDED
121	ARB/9/16	27.09.2016	YADRAM VS M/S MAGMA FIN	22.08.2019	DECIDED
122	ARB/10/16	28.09.2016	SUBHASH VS M/S MAGMA FIN	24.04.2019	DECIDED
123	CM/149/16	03.10.2016	MURLIDHAR VS STATE	30.09.2019	DECIDED
124	CA/627/16	19.10.2016	SOM SINGH VS OM LATA	14.05.2019	DECIDED
125	SC/97/18	18.09.2018	STATE VS SUDESH	17.09.2019	DECIDED

Execution Cases

SR. NO.	CASE NO.	DATE OF INSTT.	PARTIES NAME	PENDING DATE	PURPOSE
1	EXE/263/16	25.03.2015	Sanyogita Devi VS Kamla Devi	13.01.2020	DECIDED
2	EXE/173/15	30.05.2015	Reliance General VS Dharampal	18.10.2019	DECIDED

3	EXE/203/15	29.07.2015	Reliance General VS Manoj Kumar	10.04.2019	DECIDED
4	EXE/233/15	07.08.2015	MS Magma VS Devid	02.05.2019	DECIDED
5	EXE/241/15	26.08.2015	Purushottam VS State	13.01.2020	DECIDED
6	EXE/383/15	31.08.2015	Kulwant VS Satpal	18.05.2019	DECIDED
7	EXE/166/16	18.05.2016	Suman Devi VS Ajay Kumar	25.04.2019	DECIDED
8	EXE/170/16	19.05.2016	MS Magma VS Hanuman Singh	09.05.2019	DECIDED
9	EXE/171/16	19.05.2016	MS Magma VS Rajender Singh	06.08.2019	DECIDED
10	EXE/177/16	19.05.2016	MS Magma VS Dharamveer	19.09.2019	DECIDED
11	EXE/184/16	30.05.2016	MS Magma VS Neeraj Kumar	09.05.2019	DECIDED
12	EXE/185/16	30.05.2016	MS Magma VS Gautam	07.09.2019	DECIDED
13	EXE/186/16	30.05.2016	MS Magma VS Bintu Kumar	21.08.2019	DECIDED
14	EXE/189/16	30.05.2016	MS Magma VS Krishan Kumar	12.07.2019	DECIDED
15	EXE/191/16	30.05.2016	MS Magma VS Bikram Singh	28.08.2019	DECIDED
16	EXE/192/16	30.05.2016	MS Magma VS Narpal	26.09.2019	DECIDED
17	EXE/193/16	30.05.2016	MS Magma VS Rakesh Kumar	28.08.2019	DECIDED
18	EXE/195/16	31.05.2016	M/S IndusInd VS Ravinder Kumar	13.09.2019	DECIDED
19	EXE/228/16	09.08.2016	Praveen VS Ramesh	20.09.2019	DECIDED
20	EXE/237/16	12.08.2016	U.I.I.CO.LTD VS SHAMSHER SINGH	17.08.2019	DECIDED
21	EXE/238/16	12.08.2016	United India VS Shamsher Singh	17.08.2019	DECIDED
22	EXE/249/16	19.08.2016	Indiabulls Housing VS Ran Singh	24.05.2019	DECIDED
23	EXE/253/16	22.08.2016	Future General VS Sunil	03.08.2019	DECIDED
24	EXE/258/16	29.08.2016	M/S Magma Fincorp VS Ravinder Kumar	29.01.2020	DECIDED
25	EXE/274/16	20.09.2016	Maa Jageshwari Kela Vs Sanjay	11.09.2019	DECIDED

IN THE COURT OF SH. RAJESH KUMAR BHANKHAR, ADDL. DISTT. & SESSIONS JUDGE, NARNAUL

List of cases identified under action plan – 2019-2020 (01.04.2019 to 31.03.2020) updated as on 31.03.2020.					
Sr. No.	CIS NO.	DATE OF INSTT.	PARTIES NAME	Pending for	Stage
1	MACT/161/2019	08.08.2006	RAMESH DEVI VS. RAMDIYA	22.10.2019	DECIDED
2	MACT/491/2019	08.08.2006	OMPARKASH VS. RAMDIYA	22.10.2019	DECIDED
3	MACT/490/2019	08.08.2006	OMKAR VS. RAMDIYA	22.10.2019	DECIDED
4	CA/670/2013	28.04.2010	RAMNIWAS VS. HANUMAN PARSHAD	03.12.2019	DECIDED
5	MACT/4440/2013	11.06.2010	SOMWATI VS. GIRDHARI LAL	07.01.2020	DECIDED
6	MACT/4441/2013	01.09.2010	BALWANT SINGH VS. GIRDHARI LAL	07.01.2020	DECIDED
7	MACT/4284/2013	02.12.2010	JHABAR SINGH VS. GIRDHARI LAL	07.01.2020	DECIDED
8	MACT/4268/2013	16.12.2010	BIMLA VS. GIRDHARI LAL	07.01.2020	DECIDED
9	MACT/4511/2013	01.02.2012	MEHAR CHAND VS. HANSRAJ	13.09.2019	DECIDED
10	CRR/11819/2013	19.01.2013	BISHAMBER DAYAL VS. KRISHAN	14.01.2020	DECIDED
11	SC/169/2013	10.05.2013	STATE VS. MANOJ	28.11.2019	DECIDED
12	MACT/4954/2013	12.07.2013	SAROJ DEVI VS. KHYALI RAM	26.02.2020	DECIDED
13	CA/19/2014	09.01.2014	LEELA RAM VS. DEVENDER	24.07.2019	DECIDED
14	CA/474/2014	23.09.2014	CHHANO DEVI VS. KRISHAN	06.05.2020	ARGUMENTS
15	CA/542/2014	29.10.2014	OMPARKASH VS. MALIK RAM	22.04.2020	ARGUMENTS
16	CRR/52/2015	03.03.2015	MANISH VS. RAMESHWAR	30.04.2020	ARGUMENTS
17	CA/180/2015	17.03.2015	RAMPHAL VS. HARBANSH LAL	16.04.2020	ARGUMENTS
18	NDPS/01/2015	19.03.2015	STATE VS. NAND LAL	20.04.2020	Dws
19	CA/211/2015	27.03.2015	CHHOTE LAL VS. KULDEEP	01.05.2020	ARGUMENTS
20	CA/212/2015	27.03.2015	CHHOTE LAL VS. ANGOORI	01.05.2020	ARGUMENTS
21	CA/347/2015	30.05.2015	SUBH RAM VS. RAM CHANDER	07.05.2020	ARGUMENTS

22	CA/428/2015	11.08.2015	GAJRAJ VS. SURESH KUMAR	19.07.2019	DECIDED
23	CA/456/2015	25.08.2015	KISHAN LAL VS. MANGE RAM	20.04.2020	ARGUMENTS
24	SC/107/2015	23.09.2015	STATE VS. DURGA DEVI	11.02.2020	DECIDED (INCLUDED)
25	CA/619/2015	28.10.2015	PREM NATH VS. MISHRO DEVI	15.04.2020	ARGUMENTS
26	CA/665/2015	17.11.2015	HETRAM VS. ROHTASH	21.12.2019	DECIDED
27	CA/719/2015	04.12.2015	LAL CHAND VS. SUBE SINGH	16.05.2019	DECIDED
28	RA/01/2016	06.01.2016	SATISH KUMAR VS. DEEN DAYAL	16.04.2020	ARGUMENTS
29	CA/43/2016	13.01.2016	RAGHBIR VS. SHER SINGH	15.04.2020	ARGUMENTS
30	CA/74/2016	25.01.2016	DHARAMPAL VS. RAMANAND	21.11.2019	DECIDED
31	CA/86/2016	30.01.2016	SONA DEVI VS. SUBHASH YADAV	06.05.2020	ARGUMENTS
32	MACT/44/2016	01.02.2016	KAVITA VS. ASHISH KUMAR	04.05.2020	REBUTTAL
33	CA/109/2016	11.02.2016	FATEH SINGH VS. RAM KUMAR	05.02.2020	DECIDED
34	CA/773/2016	14.02.2016	SHANTI DEVI VS. LAXMINARAIN	27.11.2019	DECIDED
35	CA/146/2016	25.02.2016	BIRENDER VS. CHHOTE LAL	10.01.2020	DECIDED
36	RA/14/2016	01.03.2016	PAWAN KUMAR VS. PADAM CHAND	15.01.2020	DECIDED
37	CA/161/2016	01.03.2016	PARKASH VS. NATHA RAM	27-11-2019	DECIDED
38	CA/176/2016	04.03.2016	SUNIL KUMAR VS. DEVENDER MOHAN	11.05.2020	ARGUMENTS
39	CA/195/2016	10.03.2016	PRATAP SINGH VS. SHIV LAL	18.01.2020	DECIDED
40	CA/216/2016	15.03.2016	RAMNIWAS VS. HARBILASH	05.05.2020	ARGUMENTS
41	CA/244/2016	22.03.2016	ATAM PARKASH VS. OMPARKASH	24.04.2020	ARGUMENTS
42	CA/257/2016	29.03.2016	RAMKISHAN VS. SUBE SINGH	07.01.2020	DECIDED

43	CA/259/2016	29.03.2016	VIDHYA DEVI VS. RAM KISHAN	07.01.2020	DECIDED
44	CA/260/2016	30.03.2016	CHANDRO DEVI VS. CHHAJU RAM	23.04.2020	ARGUMEN TS
45	CA/267/2016	01.04.2016	KHUSHAL SINGH VS. CHHAJU RAM	23.04.2020	ARGUMEN TS
46	CA/269/2016	01.04.2016	JITENDER VS. BAIJ NATH	07.05.2020	ARGUMEN TS
47	CA/273/2016	01.04.2016	SUNIL VS. KALPANA	17.02.2020	DECIDED
48	MACT/ 52/2016	02.04.2016	SUSHILA DEVI VS. KULDEEP	06-11-2019	DECIDED
49	CA/275/2016	04.04.2016	NARENDER VS. GEETA	21.04.2020.	ARGUMEN TS
50	CA/278/2016	05.04.2016	RAMRATI DEVI VS. RAVINDER KUMAR	04.12.2019	DECIDED
51	CA/281/2016	05.04.2016	BADRI NARAIN VS. HOSHIYAR	05.08.2019	DECIDED
52	CA/294/2016	11.04.2016	GHISHA RAM VS. GENERAL PUBLIC	17.09.2019	DECIDED
53	CA/295/2016	11.04.2016	YOGENDER KUMAR VS. KANWAR SINGH	22.04.2020	ARGUMEN TS
54	CA/307/2016	12.04.2016	RAJENDER VS. SAVITRI DEVI	06.09.2019	DECIDED
55	CA/301/2016	12.04.2016	PREM SINGH VS. RAM NARAIN	29.04.2020	ARGUMEN TS
56	CA/300/2016	12.04.2016	BALBIR VS. RAM MEHAR	21.04.2020.	ARGUMEN TS
57	CA/315/2016	19.04.2016	RAJJO DEVI VS. RAMOTAR	03.12.2019	DECIDED
58	CA/318/2016	19.04.2016	ALOK BHARGAV VS. RAJENDER SINGH	28.04.2020	ARGUMEN TS
59	CA/327/2016	25.04.2016	MUKESH VS. SURESH CHAND	26.02.2020	DECIDED
60	CA/332/2016	26.04.2016	SHER SINGH VS. CHHAGAN LAL	15.04.2020	APPEARA NCE
61	CA/330/2016	26.04.2016	BRAMJEET VS. JAGDISH	15.04.2020	ARGUMEN TS (INCLUDE D)
62	MACT/ 199/2016	26.04.2016	GYAN CHAND VS. SUJAN SINGH	04.12.2019	DECIDED
63	CA/331/2016	26.04.2016	DINESH KUMAR VS. RAMANAND	11.09.2019	DECIDED

64	CA/340/2016	30.04.2016	PYARE LAL VS. SHIV LAL	18.01.2020	DECIDED
65	CA/349/2016	04.05.2016	DHBVNL VS. RAJU	22.04.2020	ARGUMENTS
66	CA/367/2016	16.05.2016	SITA RAM VS. JASWANT SINGH	20.04.2020	ARGUMENTS
67	CA/368/2016	17.05.2016	RAMHET VS. JASWANT SINGH	20.04.2020	ARGUMENTS
68	CA/390/2016	31.05.2016	KRISHAN KUMAR VS. TEJENDER	05.05.2020	ARGUMENTS
69	RA/27/2016	09.06.2016	PURAN CHAND VS. SAVITRI	08.01.2020	DECIDED
70	CA/408/2016	01.07.2016	SURENDER KUMAR VS. CHHAJU RAM	08.01.2020	DECIDED
71	CA/406/2016	01.07.2016	THE ORIENTAL INS. CO. VS. M/S SANGHI AUTOMOBILES	06.11.2019	DECIDED
72	CA/409/2016	01.07.2016	MUKESH VS. SUBHASH	05.08.2019	DECIDED
73	CA/415/2016	01.07.2016	MAHIPAL VS. MAHABIR	30.08.2019	DECIDED
74	MACT/297/2016	01.07.2016	SUBHASH VS. MOSIN RAM	03.04.2019	DECIDED
75	CA/428/2016	02.07.2016	JAGDISH VS. AMI LAL	17.09.2019	DECIDED
76	CA/425/2016	02.07.2016	MAHENDER SINGH VS. DIR. ELE. EDU.	12.12.2019	DECIDED
77	CA/420/2016	02.07.2016	MAHESH VS. GEETA DEVI	21.01.2020	DECIDED
78	CA/427/2016	02.07.2016	STATE VS. CHAMELI	21.01.2020	DECIDED
79	CA/435/2016	05.07.2016	SUMER SINGH VS. DHBVNL	18.09.2019	DECIDED
80	CA/436/2016	05.07.2016	RATI RAM VS. GENERAL PUBLIC	29.05.2019	DECIDED
81	CA/450/2016	27.07.2016	VIDHYA DEVI VS. MEER SINGH	15.05.2019	DECIDED
82	CA/452/2016	30.07.2016	SIRI CHAND VS. KANHI RAM	28.08.2019	DECIDED
83	CA/473/2016	11.08.2016	KRISHAN KUMAR VS. DHBVNL	22.10.2019	DECIDED
84	CMA/54/2016	12.08.2016	DIKSHA YADAV VS. PANCHAYAT SAMITI	28.08.2019	DECIDED
85	CMA/56/2016	12.08.2016	BISHAMBER VS. RAM KUMAR	28.08.2019	DECIDED

86	CA/483/2016	16.08.2016	DHARAM CHAND VS. SHEO PARSHAD	14.05.2019	DECIDED
87	CA/489/2016	18.08.2016	KASHI RAM VS. ASHOK KUMAR	06.08.2019	DECIDED
88	CA/490/2016	19.08.2016	SUNNI DEOAL VS. INDER PAL	29.05.2019	DECIDED
89	Cao/19/2016	19.08.2016	THE ORIENTAL INS. CO. VS. M/S SANGHI AUTOMOBILES	06.11.2019	DECIDED
90	CA/498/2016	23.08.2016	JAI PAL VS. RAMRATI	24.10.2019	DECIDED
91	CMA/62/2016	23.08.2016	BIR SINGH VS. SATYBIR	31.05.2019	DECIDED
92	RA/32/2016	26.08.2016	ANIL KUMAR VS. MAM CHAND	21.05.2019	DECIDED
93	CA/513/2016	31.08.2016	MANOHAR LAL VS. DHBVNL	12.09.2019	DECIDED
94	CA/522/2016	02.09.2016	RAMRATI VS. UMRAOLI	08.07.2019	DECIDED
95	CMA/66/2016	02.09.2016	ROHTASH VS. GRAM PANCHAYAT	10.04.2019	DECIDED
96	CRA/619/2016	03.09.2016	MUNSHI RAM VS. RAJNISH	28.08.2019	DECIDED
97	CA/526/2016	06.09.2016	SHYAM SUNDER VS. GANPAT RAM	17.05.2019	DECIDED
98	CA/527/2016	06.09.2016	NET RAM VS. DHBVNL	18.07.2019	DECIDED
99	CA/531/2016	07.09.2016	SATYA DEVI VS. RATTAN SINGH	10-10-2019	DECIDED
100	CA/532/2016	07.09.2016	DURGA PARSHAD VS. KISHORI LAL	12.09.2019	DECIDED
101	RA/35/2016	09.09.2016	PREM CHAND VS. RAM KISHAN	17.09.2019	DECIDED
102	CA/545/2016	13.09.2016	SHRI KRISHAN VS. RAMESH KUMAR	25.04.2019	DECIDED
103	CA/548/2016	14.09.2016	VINOD KUMAR VS. GRAM PANCHAYAT	20.04.2019	DECIDED
104	CA/550/2016	14.09.2016	CHHAJU RAM VS. HARPHOOL SINGH	22.05.2019	DECIDED
105	CA/556/2016	15.09.2016	GORDHAN VS. B.D.P.O.	17-10-2019	DECIDED
106	CA/558/2016	15.09.2016	HANUMAN VS. RAMESH KUMAR	04.10.2019	DECIDED
107	CA/565/2016	21.09.2016	JAGRAM VS. SURENDER SINGH	18.07.2019	DECIDED

108	Cao/22/2016	22.09.2016	KASHI RAM VS. ASHOK	06.08.2019	DECIDED
109	CA/577/2016	29.09.2016	SURJI DEVI VS. CHHAJU RAM	22.05.2019	DECIDED
110	CA/576/2016	29.09.2016	HARPHOOL SINGH VS. CHHAJU RAM	22.05.2019	DECIDED
111	CA/593/2016	05.10.2016	RAJBIR VS. GRAM PANCHAYAT	21.08.2019	DECIDED
112	CA/605/2016	10.10.2016	VINOD VS. SECT. HR. STATE	28.05.2019	DECIDED
113	CA/608/2016	12.10.2016	GOPAL VS. LILA RAM	22.05.2019	DECIDED
114	CA/613/2016	13.10.2016	RAMBILASH VS. DESHRAJ	05.08.2019	DECIDED
115	CA/619/2016	17.10.2016	LAHRI RAM VS. UMRAO	16.09.2019	DECIDED
116	CA/643/2016	26.10.2016	KARAN SINGH VS. SATBIR	26.08.2019	DECIDED
117	CA/644/2016	26.10.2016	KARAN SINGH VS. SATBIR	26.08.2019	DECIDED
118	CA/657/2016	02.11.2016	MANJU DEVI VS. S.S.P. DHVPLN	02.07.2019	DECIDED
119	CMA/102/2016	02.11.2016	BIJENDER SINGH VS. RAJENDER	23.04.2019	DECIDED
120	CMA/107/2016	16.11.2016	JAGRAM VS. URMILA	07.08.2019	DECIDED
121	CA/701/2016	18.11.2016	SUKRAMPAL VS. JAGDISH YADAV	18.05.2019	DECIDED
122	CA/702/2016	21.11.2016	SMT. SHANTI VS. SATBIR	28.08.2019	DECIDED
123	CA/720/2016	23.11.2016	SUBE SINGH VS. BHOOP SINGH	16.05.2019	DECIDED
124	CA/724/2016	28.11.2016	RATTAN LAL VS. STATE	22.05.2019	DECIDED
125	SC/91/2018	10.09.2018	STATE VS. SANDEEP ETC.	22.01.2020	DECIDED
List of Execution petition identified under action plan – 2019-2020 (01.04.2019 to 31.03.2020) updated as on 31.03.2020.					
1	EXE/310/2015	10.09.2015	M/S M. & M. FINANCIAL SERVICES VS. SURENDER SINGH	27.04.2020	Conditional Warrant
2	EXE/362/2015	29.10.2015	AU FINANCE INDIA LTD. VS. PARVINDER SINGH	31.05.2019	DECIDED

3	EXE/369/2015	05.11.2015	M/S CHOLAMANDLAM VS. SATISH KUMAR	02.07.2019	DECIDED
4	EXE/368/2015	05.11.2015	M/S CHOLAMANDLAM VS. RAM KISHAN	20.07.2019	DECIDED
5	EXE/372/2015	06.11.2015	M/S ORIX LEASING & FINANCE SERVICES VS. RATI RAM	18.05.2019	DECIDED
6	EXE/394/2015	30.11.2015	M/S MEGMA FINCORP. LTD. VS. VIJAY PAL	29.04.2019	DECIDED
7	EXE/02/2016	05.01.2016	TATA CAPITAL FIN. VS. BHOOP SINGH	22.05.2019	DECIDED
8	EXE/03/2016	05.01.2016	TATA CAPITAL FIN. VS. BHUPINDER	21.05.2019	DECIDED
9	EXE/01/2016	05.01.2016	TATA CAPITAL FIN. VS. DHARMENDER	30.05.2019	DECIDED
10	EXE/11/2016	19.01.2016	SHRI RAM TRANSPORT VS. RAMESH KUMAR	12.09.2019	DECIDED
11	EXE/09/2016	19.01.2016	SHRI RAM TRANSPORT VS. SANT LAL	02.07.2019	DECIDED
12	EXE/14/2016	19.01.2016	SHRI RAM TRANSPORT VS. SHAMSHER	12.09.2019	DECIDED
13	EXE/13/2016	19.01.2016	SHRI RAM TRANSPORT VS. MAHESH	12.09.2019	DECIDED
14	EXE/12/2016	19.01.2016	SHRI RAM TRANSPORT VS. GAJRAJ	12.09.2019	DECIDED
15	EXE/45/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. JAIPAL	02.07.2019	DECIDED
16	EXE/47/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. OMPARKASH	02.07.2019	DECIDED
17	EXE/50/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS.SHRI RAM MEENA	24.05.2019	DECIDED
18	EXE/51/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. HAWA SINGH	30.04.2019	DECIDED

19	EXE/52/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. GIRDHARI	30.04.2019	DECIDED
20	EXE/53/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. SUBE SINGH	30.04.2019	DECIDED
21	EXE/54/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. MAHARAM	28.05.2019	DECIDED
22	EXE/56/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. JAIPAL	02.07.2019	DECIDED
23	EXE/57/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. SURENDER SINGH	02.07.2019	DECIDED
24	EXE/49/2016	25.02.2016	SIRI RAM TRANSPORT FINANCE CO. LTD. VS. ASHOK KUMAR	13.05.2020	FILING LIST OF PROPERTY
25	EXE/64/2016	02.03.2016	KRISHANA DEVI VS. SATBIR	03.07.2019	DECIDED

IN THE COURT OF SH. BASRUDDIN, AD&SJ, NARNAUL

ACTION PLAN 2019-20 AS ON 31.03.2020

SR. NO.	CIS	DATE OF INSTT.	PARTIES NAME	PENDING FOR	STAGE
1	CM/53/14	24.09.2014	SUNIL VS BILLU SINGH	29.02.2020	DISMISSE D
2	CM/71/14	20.12.2014	KRISHAN KUMAR VS NARAIN	17.02.2020	DISPOSED OF
3	CA/218/15	26.03.2015	BRAHM PARKASH VS ASHOK KUMAR	17.04.2020	ARGUMEN TS
4	CA/260/15	17.04.2015	RAJU VS PARDEEP KUMAR	17.04.2020	ARGUMEN TS
5	CA/278/15	23.04.2015	KANTA DEVI VS NAGAR PARISHAD	18.04.2020	ARGUMEN TS
6	ARB/1/15	07.07.2015	YASHPAL CHABRA VS STATE	03.04.2020	REBUTTAL
7	CA/634/15	02.11.2015	CHANDRIKA VS MADAN LAL	04.04.2020	ARGUMEN TS
8	CA/674/15	22.11.2015	JASWANT SINGH VS RAM NIWAS	03.03.2020	DISMISSE D
9	CA/781/15	24.12.2015	VIJAY PARKASH VS M.C NNL	18.04.2020	ARGUMEN TS

12	CAO/1/16	04.01.2016	JASWANT SINGH VS RAM NIWAS	03.03.2020	ALLOWED
13	CA/27/16	08.01.2016	HEERA LAL VS MATADEEN	18.04.2020	CONSIDER ATION
14	CA/49/16	18.01.2016	SANTOSH VS RAJBALA	20.05.2019	DISMISSE D
15	CA/52/16	18.01.2016	LEELA RAM VS RAJE RAM	16.04.2020	ARGUMEN TS
16	CA/72/16	25.01.2016	SATYPARKASH VS PREMCHNAD	06.12.2019	DISMISSE D
17	CA/88/16	01.02.2016	BHOLA RAM VS RAMESH	06.01.2020	DISMISSE D
18	CA/95/16	04.02.2016	SADA KAUR VS MAMLA	07.04.2020	ARGUMEN TS
19	CA/110/16	11.02.2016	VED PARKASH VS RAJ KUMAR	12.09.2019	DISMISSE D
20	CA/105/16	09.02.2016	OM PARKASH VS JAI BHAGWAN	20.04.2020	ARGUMEN TS
21	CA/116/16	16.02.2016	KUSHAL SINGH VS CHHAJU RAM	15.02.2020	DISMISSE D
22	CA/136/16	23.02.2016	MAHENDER VS GRAM PANCHYAT	08.11.2019	DISMISSE D
23	CA/149/16	26.02.2016	RAMWATI VS RAM PARTAP	03.04.2020	NOTICE
24	CA/150/16	26.02.2016	GHISA RAM VS MADAN	20.07.2019	ALLOWED
25	CA/158/16	01.03.2016	RAJENDER VS BABU LAL	07.04.2020	ARGUMEN TS
26	CA/167/16	02.03.2016	RAMNIWAS VS PRAHLAD	15.02.2020	DISMISSE D
27	CA/171/16	03.03.2016	PARBHATI VS SATAYVIR	08.08.2019	ALLOWED
28	CA/184/16	09.03.2016	SARJIT SINGH VS SURENDER	11.09.2019	DISMISSE D
29	CA/185/16	09.03.2016	HOSHIYAR SINGH VS ANIL	24.02.2020	DISMISSE D
30	CA/196/16	10.03.2016	MANOJ VS RAJESH KUMAR	31.01.2020	ALLOWED
31	CA/211/16	14.03.2016	SUBE SINGH VS SURYA PARKASH	21.09.2019	ALLOWED
32	CA/229/16	17.03.2016	BHOOP SINGH VS BHAGAT SINGH	10.12.2019	DISMISSE D
33	CA/485/16	17.03.2016	NARENDER KUMAR VS S.B.I.	17.08.2019	DAW

34	CA/230/16	18.03.2016	KARAN SINGH VS BASANT KUMAR	10.04.2020	ARGUMEN TS
35	CA/237/16	21.03.2016	MAHABIR VS BHOOP SINGH	06.05.2019	ALLOWED
36	CA/240/16	21.03.2016	MUNNIBAI VS OMDUTT	06.04.2019	DID
37	CA/238/16	21.03.2016	RAJ SINGH VS SATYAPAL	09.04.2020	ARGUMEN TS
38	CA/243/16	22.03.2016	BSE BHOPAL VS KAMAL KUMAR	28.04.2020	ARGUMEN TS
39	CAO/11/16	23.03.2016	RAJENDER VS BABU LAL	07.04.2020	ARGUMEN TS
40	CA/249/16	25.03.2016	SANTOSH DEVI VS SARDAR SINGH	20.02.2020	DISMISSE D
41	CA/252/16	28.03.2016	PAWAN KUMAR VS BASANT KUMAR	10.04.2020	ARGUMEN TS
42	CA/253/16	28.03.2016	SURENDER VS SARDAR SINGH	20.02.2020	DISMISSE D
43	CA/258/16	29.03.2016	RAHUL VERMA VS PUSHPA JAIN	13.11.2019	DISMISSE D
44	CA/265/16	31.03.2016	SHEOKARAN VS CHALTI DEVI	15.04.2020	ARGUMEN TS
45	CA/271/16	01.04.2016	HVPNL VS KASHI RAM	06.03.2020	DISMISSE D
46	CA 280/16	05.04.2016	CHALTI DEVI VS SHEO KARAN	15.04.2020	ARGUMEN TS
47	CA/286/16	06.04.2016	RESHMA DEVI VS RAVINDER KUMAR	17.04.2020	ARGUMEN TS
48	CA/292/16	08.04.2016	KELA DEVI VS SURAJ BHAN	02.11.2019	REMANDE D
49	CA/287/16	08.04.2016	PAWAN KUMAR VS ANUP SINGH	15.11.2019	DISMISSE D
50	CA/299/16	11.04.2016	DHARMBIR VS NIRANJAN	01.04.2020	ARGUMEN TS
51	MACP/182/16	11.04.2016	VIKASH KUMAR VS PAPU	13.05.2019	ALLOWED
52	CA/298/16	11.04.2016	GAJRAJ VS DHARAMBIR	29.08.2019	DISMISSE D
53	CM/28/16	12.04.2016	PREM PARKASH VS BABU LAL	16.03.2020	DISMISSE D
54	CA/308/16	12.04.2016	SUDERSHAN VS JAI PARKASH	28.11.2019	DISMISSE D
55	CA/312/16	18.04.2016	ATTAR SINGH VS GANPAT	07.11.2019	DISMISSE D

56	CA/316/16	19.04.2016	KRISHAN VS MAHIPAL	17.04.2020	ARGUMENTS
57	CA/324/16	22.04.2016	BISHAN DAYAL VS PARMESHWAR	28.02.2020	COMPROMISE
58	CA/326/16	25.04.2016	HIMMAT SINGH VS SHEORAM	26.02.2020	DISMISSED
59	CA/334/16	26.04.2016	RAMESH CHAND VS RAM SINGH	08.04.2020	ARGUMENTS
60	CA/337/16	27.04.2016	SHEO RAM VS HIMMAT SINGH	26.02.2020	DISMISSED
61	CA/346/16	03.05.2016	RAMESHWAR DAYAL VS MOHAR SINGH	21.11.2019	DISMISSED
62	CA/279/16	04.05.2016	KIRORI LAL VS OM PARKASH	04.04.2020	NOTICE
63	CRA/514/16	23.05.2016	PAWAN KUMAR VS STATE	15.04.2020	ARGUMENTS
64	CA/356/16	07.05.2016	DEV KARAN VS PHULIYA	05.12.2019	DID
65	CA/394/16	31.05.2016	RAM CHANDER VS KRISHANA DEVI	01.04.2020	ARGUMENTS
66	RA/26/16	06.06.2016	BISHAN DAYAL VS SATNARAIN	17.03.2020	DISMISSED
67	CRA/534/16	10.06.2016	MAHIPAL VS HRY.STATE	24.04.2019	ALLOWED
68	CA/414/16	01.07.2016	AJIT SINGH VS SURENDER	23.04.2019	ALLOWED
69	CA/407/16	01.07.2016	JANKI DEVI VS MEERA DEVI	18.09.2019	DISMISSED
70	CA/412/16	01.07.2016	DAYA RAM VS NETRAM	26.11.2019	DISMISSED
71	CMA/39/16	01.07.2016	BIMLA VS RAMESH CHAND	10.12.2019	DISMISSED
72	CA/413/16	01.07.2016	ASHOK VS RAMNIWAS	15.04.2020	ARGUMENTS
73	CA/416/16	02.07.2016	MAHENDER VS RESHMA DEVI	09.04.2020	ARGUMENTS
74	CA/419/16	02.07.2016	GAGANDEEP VS AMAR SINGH	08.04.2020	ARGUMENTS
75	CA/422/16	02.07.2016	RAMESH VS ASHOK	15.04.2020	ARGUMENTS
76	CA/426/16	02.07.2016	RAJBIR SINGH VS KAMLI DEVI	28.02.2020	ALLOWED
77	CA/431/16	04.07.2016	SAVITRI VS NARESH	22.04.2019	DISMISSED

78	CA/430/16	04.07.2016	JAI PARKASH VS ANAND	07.11.2019	DISMISSED
79	MACP/307/16	05.07.2016	CHOTTI DEVI VS VIRENDER	08.07.2019	DISMISSED
80	MACP/313/16	08.07.2016	KESHAV VS FATEH SINGH	01.10.2019	DISMISSED
81	MACP/314/16	08.07.2016	SANJAY VS FATEH SINGH	01.10.2019	DISMISSED
82	CA/439/16	11.07.2016	TARA DEVI VS GYAN KAUR	09.04.2020	ARGUMENTS
83	CA/441/16	13.07.2016	DAYA NAND VS SUBE SINGH	16.04.2020	NOTICE
84	CA/442/16	14.07.2016	RAMDEV VS KAILASH	18.04.2020	ARGUMENTS
85	CA/444/16	16.07.2016	MANGAT RAM VS SONU	16.04.2020	ARGUMENTS
86	CM/87/16	20.07.2016	OM PARKASH VS CHHOTE LAL	09.04.2020	NOTICE
87	CRR/138/16	29.07.2016	AJIT SINGH VS. RAVINDER	04.05.2019	DISMISSED
88	CA/461/16	05.08.2016	PARMOD VS. RAJENDER	19.07.2019	DISMISSED
89	CA/469/16	10.08.2016	ROHTASH VS. BALWAN SINGH	25.04.2019	DAW
90	CA/471/16	16.08.2016	MAHA SINGH VS. TULSI RAM	17.09.2019	REMANDED
91	CRA/600/16	20.08.2016	RAM SINGH VS. HRY.STATE	01.06.2019	ALLOWED
92	CRA/602/16	22.08.2016	DURGA PARSAD VS. HRY.STATE	01.06.2019	ALLOWED
93	CRA/603/16	23.08.2016	KAILASH VS. HRY.STATE	01.06.2019	ALLOWED
94	MACP/414/16	23.08.2016	KAMLA DEVI VS. SUNIL KUMAR	06.09.2019	ALLOWED
95	CA/539/16	12.09.2016	SHYAMLAL VS. RAM SWAROP	02.07.2019	DAW
96	CA/543/16	13.09.2016	HRY.STATE VS. ASHOK KUMAR	04.04.2019	ALLOWED
97	CA/567/16	22.09.2016	BANWARI LAL VS. AMAR SINGH	12.04.2019	DISMISSED
98	CRA/638/16	23.09.2016	ANIL KUMAR VS. SANDEEP	03.06.2019	DISMISSED
99	CRA/640/16	26.09.2016	RAM MEHAR VS. STATE	25.04.2019	ALLOWED

100	CA/572/16	26.09.2016	SANJAY KUMAR VS. MC	30.08.2019	DISMISSE D
101	CRA/641/16	27.09.2016	JOGINDER VS. HRY.STATE	21.08.2019	ALLOWED
102	CA/579/16	29.09.2016	BHAGIRATH VS. RAMOTAR	18.07.2019	PARTLY ALLOWED
103	CRA/644/16	29.09.2016	RAVINDER VS. STATE	25.04.2019	ALLOWED
104	MACP/469/16	30.09.2016	RAJESH VS. RAVINDER	10.07.2019	DISMISSE D
105	CMA/87/16	01.10.2016	BISAN DAYAL VS. ARJUN	02.08.2019	DISMISSE D
106	CRA/648/16	04.10.2016	ROSHAN LAL VS. HRY.STATE	25.04.2019	ALLOWED
107	CA/598/16	06.10.2016	PRAVEEN KUMAR VS. PARMOD KUMAR	26.08.2019	DISMISSE D
108	CM/151/16	07.10.2016	SANJAY VS. BABITA	31.05.2019	DID
109	CRA/653/16	07.10.2016	MUKESH VS. ROSHAN LAL	03.05.2019	DISMISSE D
110	CA/609/16	12.10.2016	UDMI RAM VS. NIHAL SINGH	19.09.2019	DISMISSE D
111	CA/612/16	13.10.2016	RAM KUMAR VS. NIRANJAN	28.08.2019	DISMISSE D
112	CRA/660/16	13.10.2016	MUKESH VS. HRY.STATE	03.06.2019	ALLOWED
113	CA/610/16	13.10.2016	RAM CHANDER VS. RAVINDER	30.09.2019	DISMISSE D
114	CRR/218/16	14.10.2016	LAXMI NARAIN VS. RAM SINGH	10.04.2019	DISMISSE D
115	CRA/662/16	14.10.2016	JITENDER VS. UMA DEVI	20.08.2019	DAW
116	CA/623/16	18.10.2016	RAMESH VS. TRILOK CHAND	22.08.2019	DISMISSE D
117	CA/625/16	19.10.2016	RAKESH VS. KHETA RAM	24.07.2019	ALLOWED
118	CA/632/16	21.10.2016	PISTA DEVI VS. VED PARKASH	08.05.2019	DISMISSE D
119	CA/635/16	24.10.2016	SANTRA VS. SAJNA	14.05.2019	ALLOWED
120	CA/649/16	28.10.2016	PARBHATI VS. GOVERDHAN	20.08.2019	ALLOWED
121	CRA/689/16	28.10.2016	AMIT VS. HRY.STATE	03.06.2019	ACQUITTE D
122	MACP/509/16	04.11.2016	URMILLA VS. ASHISH	01.05.2019	ALLOWED

123	SC/33/18	13.04.2018	STATE VS. ARJUN / SUNIL	20.02.2020	ACQUITTE D
124	SC/70/18	30.07.2018	STATE VS. VISHNU ETC	04.06.2019	CONVICTE D
125	SC/87/18	31.08.2018	STATE VS. SUNIL	07.04.2020	PW
EXECUTION CASES					
SR. NO.	CIS NO.	DATE OF INSTT.	PARTIES NAME	PENDING FOR	STAGE
1	EXE/268/15	02.09.2015	SHREE RAM TR. VS HET RAM	28.05.2019	DAW
2	EXE/282/15	08.09.2015	M&M VS SANDEEP	04.05.2019	DISMISSE D
3	EXE/298/15	10.09.2015	M&M VS BALWAN SINGH	08.04.2019	DAW
4	EXE/305/15	10.09.2015	M&M VS ASHOK	23.05.2019	DAW
5	EXE/295/15	10.09.2015	M&M VS SUNIL KUMAR	25.04.2019	DAW
6	EXE/296/15	10.09.2015	M&M VS ANTPAL	01.05.2019	DAW
7	EXE/299/15	10.09.2015	M&M VS SUMER SINGH	22.05.2019	DAW
8	EXE/390/15	16.10.2015	KASTURI VS SUNIL	11.04.2019	DAW
9	EXE/364/15	02.11.2015	HIMANSHU VS SATBIR	13.05.2019	DAW
10	EXE/365/15	02.11.2015	SUBASH VS SATBIR	30.05.2019	DAW
11	EXE/371/15	06.11.2015	BALWAN SINGH VS DHBVNL	28.08.2019	DID
12	EXE/145/16	29.04.2016	DEVENDER VS RAJENDER	24.09.2019	DAW
13	EXE/146/16	29.04.2016	SATYA NARAIAAN VS RAJENDER	24.09.2019	DAW
14	EXE/148/16	02.05.2016	SMT. CHHOTI VS TARA CHAND	26.08.2019	DAW
15	EXE/180/16	30.05.2016	LAL CHAND VS DILBAGH	31.05.2019	DAW
16	EXE/202/16	05.07.2016	BHAGOTI DEVI VS SURENDER	06.09.2019	DAW
17	EXE/223/16	30.07.2016	NIC VS UMESH	30.09.2019	DISMISSE D
18	EXE/280/16	23.09.2016	DINESH VS DEEPAK	02.07.2019	DAW
19	EXE/281/16	23.09.2016	RAJBALA VS DEEPAK	02.07.2019	DAW
20	EXE/277/16	23.09.2016	M/S MAGMA VS DHARMENDER	04.07.2019	DAW

21	EXE/292/16	06.10.2016	KAMLA VS SAHABUDDIN	06.05.2019	DAW
22	EXE/318/16	02.11.2016	M/S CHOLAMANDALAM VS SATISH KUMAR	11.09.2019	DISMISSE D
23	EXE/344/16	22.11.2016	MAGMA FINCORP VS SHYAM SUNDER	19.07.2019	DID
24	EXE/348/16	22.11.2016	MAGMA FINCORP VS SUBE SINGH	16.05.2019	DISPOSED OF
25	EXE/372/16	20.12.2016	SHREE RAM TR. VS NARENDER	18.04.2019	DAW

IN THE COURT OF SH.AMIT KUMAR SHARMA, PRICIPAL JUDGE, FAMILY COURT, ARNAUL

ACTION PLAN – 2019- 2020

Sr. No.	Case No.	D.O.Instt.	Name of Parties	Next Date	Next Purpose
1	CRM/128/2019	07.10.2013	Neha Kumari (Minor) Vs. Mukesh Kumar	01.11.2019	DID
2	CRM/139/2019	01.07.2014	Pushpa Devi Vs. Krishan Kumar	29.11.2019	DID
3	MNT125/348/2019	15.07.2014	Rinku Devi Vs. Vinay Kumar	29.11.2019	ALLOWED
4	HMA/63/2015	13.03.2015	NARESH Vs. SMT.MUNESH DEVI	05.12.2019	Dismissed
5	MNT125/351/2019	28.04.2015	Sunita Devi Vs. Preetampal	06.03.2020	Partly Allowed
6	MNT125/25/2019	01.06.2015	Sushila Devi Vs. Sandeep Singh	20.09.2019	Disposed of
7	MNT125/347/2019	09.07.2015	Nirvesh Vs. Sumer Singh	18.10.2019	DID
8	MNT125/23/2019	03.08.2015	Jyoti Vs. Ravish Mehndiratta	20.09.2019	DAW
9	MNT125/111/2019	11.08.2015	POOJA Vs. VIVEK CHAUDHARY	22.01.2020	Partly Allowed
10	HMA/221/2015	24.08.2015	Lalit Prakash Vs. Renu Sharma	06.11.2019	Dismissed for want of prosecution
11	MNT125/399/2019	26.08.2015	Mukesh Vs. Sunder Lal	05.10.2019	Disposed of
12	MNT125/352/2019	14.09.2015	Meenu Vs. Devi Pankaj	19.10.2019	DAW
13	MNT125/143/2019	07.10.2015	RAJESHWARI Vs. YOGESH	27.05.2020	Further Order

14	MNT125/40/2019	26.10.2015	Soni Devi Vs. Parikshit	12.09.2019	Disposed of
15	MNT125/28/2019	05.11.2015	Asha Sharma Vs. Ashwin	17.01.2020	Partly Allowed
16	MNT125/249/2019	13.11.2015	Anita Devi Vs. Surender Singh	10.01.2020	Partly Allowed
17	MNT125/15/2019	10.12.2015	Sulochana @Babli Vs. Sunil Kumar	03.12.2019	Partly Allowed
18	MNT125/331/2019	22.12.2015	Pooja Vs. Jai Parkash	29.11.2019	DAW
19	HMA/14/2016	18.01.2016	Raj Kumar Vs. Smt. Neelam	06.03.2020	Dismissed
20	HMA/36/2016	04.02.2016	Smt. Usha Vs. Vikash	22.10.2019	Allowed
21	HMA/37/2016	04.02.2016	Smt. Sarita Vs. Deepak	22.10.2019	Allowed
22	MNT125/350/2019	24.02.2016	Kamlesh Vs. Dharmender	31.01.2020	Dismissed
23	HMA/368/2019	24.02.2016	Kuldeep Vs. Amita	06.12.2019	DAW
24	MNT125/301/2019	16.03.2016	Santosh Vs. Azad	28.02.2020	Partly Allowed
25	MNT125/52/2019	19.03.2016	Manoj Vs. Sumer	07.09.2019	Disposed off
26	MNT125/251/2019	19.03.2016	Monika Vs. Naurang	17.09.2019	Dispose off
27	HMA/424/2019	25.04.2016	Vikash Kaushik Vs. Nirmla @ Nisha	27.09.2019	DAW
28	CRM/138/2019	27.04.2016	Leela Devi Vs. Dalip Singh	01.11.2019	DID
29	MNT125/89/2019	28.04.2016	Anju Vs. Satbir	09.10.2019	DAW
30	HMA/108/2016	06.05.2016	Mamta Vs. Krishan	15.11.2019	Dismissed
31	CRM/113/2019	12.05.2016	PARMILA Vs. PARVEEN KUMAR	17.10.2019	Dismissed for want of prosecution
32	MNT125/55/2019	11.05.2016	Lekhram Vs. Shubhkaran	09.09.2019	ALLOWED
33	MNT125/284/2019	17.05.2016	Mamta Vs. Anand Sharma	14.10.2019	Dispose off
34	MNT125/269/2019	18.05.2016	Neelam Vs. Ramniwas	08.11.2019	DAW
35	MNT125/272/2019	19.05.2016	Sangeeta Devi Vs. Narender Kumar	13.03.2020	Partly Allowed

36	HMA/ 533/2019	31.05.2016	PRAMOSH Vs. VIKRAM SINGH	13.11.2019	Dismissed for want of prosecution
37	MNT125/374/2 019	01.06.2016	Nirmla Vs. Vikash Kaushik	27.09.2019	DAW
38	MNT125/107/2 019	09.06.2016	Anita Vs. Kusum	09.10.2019	ALLOWED
39	MNT125/356/2 019	01.07.2016	Sushila Devi Vs. Surender Singh	14.10.2019	ALLOWED
40	HMA/ 376/2019	01.07.2016	Narveer Vs. Sanjeeta	22.11.2019	DID
41	HMA/ 168/2016	06.07.2016	Kamal Singh Yadav Vs. Smt. Santosh	30.09.2019	Dismissed for want of prosecution
42	HMA/ 172/2016	08.07.2016	Parbhu Dayal Vs. Sunita	09.10.2019	DAW
43	MNT125/67/20 19	11.07.2016	PINKI Vs. UMESH	18.12.2019	Partly Allowed
44	HMA/ 359/2019	11.07.2016	Ajaypal Vs. Renu	15.11.2019	DAW
45	HMA/ 187/2016	16.07.2016	Amita Choudhary Vs. Satish Chaudhary	24.09.2019	Dismissed for want of prosecution
46	CM/130/2019	26.07.2016	Karamvir Vs. Sushma Devi	29.11.2019	DAW
47	CM/108/2016	09.08.2016	Krishan Kumar Vs. Smt. Manju Bala	12.12.2019	Dismissed in default
48	MNT125/76/20 19	10.08.2016	Smt. Raman Vs. Rajnesh Kumar	21.01.2020	Partly Allowed
49	MNT125/71/20 19	11.07.2016	REKHA Vs. MANDEEP	10.10.2019	ALLOWED
50	MNT125/492/2 019	16.08.2016	Chameli Devi Vs. Khushi Ram	18.10.2019	DAW
51	HMA/ 367/2019	03.09.2016	Rohtash Vs. Kavita	18.10.2019	DID
52	HMA/ 240/2016	06.09.2016	Naveen Kumar Vs. Smt. Neeraj Bala @ Jiya	12.02.2020	Dismissed
53	MNT125/370/2 019	07.09.2016	Preeti Vs. Nar Singh	15.11.2019	ALLOWED
54	HMA/ 316/2019	12.09.2016	Ramesh Kumar Vs. Mamta	10.01.2020	DID
55	MNT125/430/2 019	14.09.2016	Jyoti Vs. Amit	06.12.2019	DAW

56	MNT125/282/2019	15.09.2016	Suman Devi Vs. Pawan Kumar	06.03.2020	Partly Allowed
57	CRM/131/2019	17.09.2016	Smt. Mamta Devi Vs. Rajesh	24.01.2020	Dispose off
58	HMA/416/2019	17.09.2016	Bablu Singh Vs. Bimla Devi	18.10.2019	DID
59	HMA/255/2016	21.09.2016	Jitender Vs. Pooja	21.09.2019	Allowed
60	MNT125/12/2019	23.09.2016	Bina Devi Vs. Mukesh	04.03.2020	Partly Allowed
61	MNT125/363/2019	23.09.2016	Rajesh Devi Vs. Satyapal	06.03.2020	Partly Allowed
62	HMA/400/2019	23.09.2016	Sandeep Vs. Pooja	20.12.2019	DAW
63	MNT125/373/2019	28.09.2016	Urmila Vs. Arun Khardwal	28.02.2020	Partly Allowed
64	HMA/267/2016	29.09.2016	Manita Vs. Ajay	04.11.2019	Allowed
65	HMA/292/2019	03.10.2016	Ashok Kumar Vs. Savita	13.09.2019	Allowed
66	MNT125/330/2019	07.10.2016	Poonam Vs. Ramotar Singh	15.11.2019	Allowed
67	CRM/100/2019	17.10.2016	Bindu Sharma Vs. Manoj Kumar	19.10.2019	Dispose off
68	MNT125/369/2019	18.10.2016	Sunil Vs. Sonu	27.09.2019	DISPOSED OFF
69	MNT125/494/2019	20.10.2016	Sharbati Devi Vs. Krishan Kumar	22.11.2019	DID
70	MNT125/349/2019	27.10.2016	Anita Devi Vs. Ajay	20.12.2019	Partly Allowed
71	MNT125/477/2019	27.10.2016	Pooja Vs. Sandeep	18.10.2019	DID
72	HMA/289/2016	27.10.2016	Pawan Kumar Vs. Suman	24.01.2020	Dismissed

Execution Cases

Sr. No.	Case No.	D.O.Instt.	Name of Parties	Next Date	Next Purpose
1	EX/1/2019	08.09.2014	Usha Yadav Vs. Satish Kumar	17.09.2019	DAW
2	EX/56/2019	04.05.2015	Rajni Devi Vs. Rishal Singh	24.01.2020	DID

3	EX/14/2019	04.11.2015	Manju Devi Vs. Gopal Singh	01.11.2019	Dismissed for want of prosecution
4	EX/11/2019	20.02.2016	JYOTI Vs. JITENDER KUMAR VASHISHAT	19.02.2020	Disposed of
5	EX/480/2019	17.05.2016	Sunita Vs. Sanjay	04.10.2019	DAW
6	EXE/214/2016	20.07.2016	Smt. Beena Vs. Ravi Yadav	24.10.2019	DAW
7	EX/6/2019	29.07.2016	Raj Bala Vs. Desh Raj	27.09.2019	DISPOSED OFF
8	EX/41/2019	04.08.2016	Pinki Vs. Raj Kumar	16.03.2020	DISPOSED OFF
9	EX/57/2019	20.08.2016	Kumari Sheetal Vs. Shish Ram	28.02.2020	Dispose off
10	EX/10/2019	26.10.2016	Krishana Saini Vs. Vinod Kumar	01.11.2019	Dismissed for want of prosecution
11	EX/83/2019	08.03.2017	Pavitra Vs. Rampat	06.12.2019	DAW
12	EX/61/2019	10.03.2017	Rekha Vs. Pawan Kumar	20.12.2019	Dispose off
13	EX/78/2019	15.03.2017	Anuradha Vs. Raj Kumar	24.04.2020	Appereance
14	EX/86/2019	20.03.2017	Munni Devi Vs. Mukesh Kumar	10.01.2020	Dispose off

IN THE (EXCLUSIVE) COURT OF MS MONA SINGH, ADDITIONAL DISTRICT & SESSIONS JUDGE, NARNAUL.

LIST OF 100 ACTION PLAN CASES FOR SESSION 2019-2020

SR. NO	C.I.S. No.	DOI	CASE TITLE	DATE OF HEARING	PURPOSE
1	13	19/03/2016	STATE Vs DHARMENDER / SAKUNTALA	03/07/2019/ 05/07/2019	CONVICTE D
2	40	19/12/2017	STATE VS SUNIL / NATHU RAM	01/08/2019	ACQUITTE D
3	3	18/01/2018	STATE VS SATPAL / DAYA RAM / SUSHILA (Supplementary Challan received on 15.09.2018)	17/04/2020	D/A
4	10	16/05/2018	STATE VS RAVINDER / URMILA	01/08/2019	ACQUITTE D
5	15	18/07/2018	STATE VS VIKASH / SANT LAL	25/09/2019	ACQUITTE D
6	17	07/08/2018	STATE VS VIKASH	05/10/2019	ACQUITTE D
7	18	07/08/2018	STATE VS SONU	30/11/2019	ACQUITTE D

8	19	10/08/2018	STATE VS PRADEEP	07/04/2020	PW'S
9	29	08/10/2018	STATE VS SACHIN	16/07/2019	ACQUITTE D
10	33	20/10/2018	STATE VS AJAY	22/08/2019	ACQUITTE D
11	39	27/11/2018	STATE VS LALA @ AMAR SINGH / SUMITRA	23/04/2020	D/A
12	42	14/12/2018	STATE VS NITESH / MUKESH / JYOTI / SANTOSH [SUPPLEMENTARY CHALLAN REC ON 02.02.2019]	04/09/2019	ACQUITTE D
13	21	23/01/2019	STATE VS PREET	17/04/2020	PW'S
14	24	25/02/2019	STATE VS VIJAY PAL SINGH / VIRENDER KAUR	22/04/2020	D/A
15	6	27/02/2018	STATE VS VIJAY PAL	09/09/2019	ACQUITTE D
16	9	10/05/2018	STATE VS ARUN MEHTA	11/07/2019	ACQUITTE D
17	14	17/07/2018	STATE VS VINIT / AMIT / RAMBIR / SUMITRA	15/07/2019	ACQUITTE D
18	23	06/09/2018	STATE VS SANDEEP	13/05/2019	ACQUITTE D
19	24	20/09/2018	STATE VS PAWAN	30/09/2019	ACQUITTE D
20	26	25/09/2018	STATE VS JAI PRAKASH @ KHALLU	28/08/2019	ACQUITTE D
21	27	25/09/2018	STATE VS VINOD @ RINKU	21/08/2019	ACQUITTE D
22	28	04/10/2018	STATE VS SANDEEP	25/07/2019	ACQUITTE D
23	30	10/10/2018	STATE VS VINAY @ BINTU	14/11/2019	ACQUITTE D
24	35	25/10/2018	STATE VS DEEN DAYAL ETC	07/04/2020	ARGUMEN TS
25	36	29/10/2018	STATE VS RAJ KUMAR	19/08/2019	ACQUITTE D
26	37	03/11/2018	STATE VS RAHUL	09/08/2019	ACQUITTE D

27	38	03/11/2018	STATE VS VIKRAM	01/10/2019	ACQUITTE D
28	40	29/11/2018	STATE VS RAVI KUMAR	22/11/2019	ACQUITTE D
29	18	17/01/2019	STATE VS AJAY KUMAR	16/11/2019	ACQUITTE D
30	19	18/01/2019	STATE VS SATYAVEER	16/04/2020	PW'S
31	23	13/02/2019	STATE VS JONY	31/08/2019	ACQUITTE D
32	27	07/03/2019	STATE VS AJAY @ AJGAR	10/09/2019	ACQUITTE D
33	28	08/03/2019	STATE VS MANGE RAM	16/11/2019	CONVICTE D
34	31	26/03/2019	STATE VS PRADEEP	10/04/2020	D/A
35	41	03/12/2018	STATE VS RAMPAL @ GOLU	02/07/2019	ACQUITTE D
36	13	14/09/2017	STATE VS NARVEER	07/08/2019	ACQUITTE D
37	5	27/02/2018	STATE VS ALKESH / RAHUL	29/04/2019	ACQUITTE D
38	8	26/03/2018	STATE VS PRINCE @ KALIA / SANDEEP / RAVI	06/07/2019	ACQUITTE D
39	10	07/04/2018	STATE VS NARESH	26/09/2019	ACQUITTE D
40	12	23/05/2018	STATE VS ANOOP / SUJATA / POOJA <small>[Supplementary Challan received on 15.10.18]</small>	04/12/2019	ACQUITTE D
41	14	05/06/2018	STATE VS RAJ KUMAR	16/10/2019	ACQUITTE D
42	15	05/06/2018	STATE VS JAGDEV / AJAY / ANDEEP	24/04/2019	ACQUITTE D
43	17	06/07/2018	STATE VS GULIA @ GULJARI	17/07/2019	ACQUITTE D
44	18	07/07/2018	STATE VS ANIL	29/08/2019	ACQUITTE D
45	19	12/07/2018	STATE VS AJAY PAL / PRADEEP	29/08/2019	ACQUITTE D
46	20	27/07/2018	STATE VS KULDEEP @ BALIYA / DEEPAK	18/11/2019/19 /11/2019	CONVICTE D
47	21	08/08/2018	STATE VS SANDEEP	15/05/2019	ACQUITTE D

48	22	08/08/2018	STATE VS SANDEEP	17/07/2019/ 18/07/2019	CONVICTE D
49	23	16/08/2018	STATE VS VIJAY @ LEELA	03/05/2019	ACQUITTE D
50	24	16/08/2018	STATE VS LEELA RAM	12/06/2019 13/06/2019	CONVICTE D
51	25	17/08/2018	STATE VS AJAY	17/04/2020	PW'S
52	26	23/08/2018	STATE VS SURENDER	06/11/2019/07 /11/2019	CONVICTE D
53	27	24/08/2018	STATE VS KULDEEP	12/09/2019	ACQUITTE D
54	28	24/08/2018	STATE VS SATENDER / MOHIT	17/10/2019/ 18/10/2019	CONVICTE D
55	29	24/08/2018	STATE VS SARAJ	31/07/2019	ACQUITTE D
56	30	30/08/2018	STATE VS MAMAN	15/01/2020/16 /01/2020	CONVICTE D
57	31	30/08/2018	STATE VS DEEPAK	04/04/2020	D/A
58	32	20/09/2018	STATE VS NEETU	04/06/2019	ACQUITTE D
59	33	20/09/2018	STATE VS ANKIT @ KALIA	06/09/2019	ACQUITTE D
60	34	20/09/2018	STATE VS SANJEEV @ BOXER	25/04/2019	ACQUITTE D
61	35	21/09/2018	STATE VS GAJENDER	16/10/2019	ACQUITTE D
62	36	04/10/2018	STATE VS PRAVEEN / KRISHAN	09/04/2020	D/A
63	37	15/10/2018	STATE VS JITENDER @ JEETU	11/09/2019	DISMISSE D
64	38	26/10/2018	STATE VS RAJ KUMAR	15/11/2019	ACQUITTE D
65	39	02/11/2018	STATE VS AJIT	20/09/2019	ACQUITTE D
66	40	05/11/2018	STATE VS AMIT	13/08/2019	ACQUITTE D
67	41	15/11/2018	STATE VS YUVRAJ	07/05/2020	PW'S
68	42	13/12/2018	STATE VS SIKANDER / RAJ KUMAR	16/09/2019/ 17/09/2019	CONVICTE D
69	1	04/01/2019	STATE VS ABHEY SINGH / RENU	20/04/2020	D/A
70	2	17/01/2019	STATE VS RAVI KUMAR	27/11/2019	ACQUITTE D

71	3	11/02/2019	STATE VS JAGDEV	22/10/2019	ACQUITTE D
72	4	25/03/2019	STATE VS SANDEEP / SACHIN	27/04/2020	PW'S
73	5	28/03/2019	AJIT VS PRAVEEN+5	16/05/2019	DISPOSED OF
74	6	02/04/2019	STATE VS BINTU @ RAJ	27/11/2019	ACQUITTE D
75	7	02/04/2019	STATE VS SUNIL	19/12/2019	CONVICTE D
76	8	12/04/2019	STATE VS RIYAJUDIN	27/04/2020	D/A
77	9	06/05/2019	STATE VS ISHWAR	15/05/2020	PW'S
78	17	25/04/2016	STATE Vs. BIRENDER / VIKRAM	19/09/2019	ACQUITTE D
79	15	25/05/2016	STATE VS BHIM SINGH ETC PAPLA(P.O. 30.04.2018)- 10	20/07/2019/ 22/07/2019	CONVICTE D
80	32	28/11/2017	STATE VS SUMITRA / RAVIT	23/07/2019/ 24/07/2019	CONVICTE D
81	35	08/12/2017	STATE VS DAYA KRISHAN	04/12/2019 / 05/12/2019	CONVICTE D
82	16	05/07/2018	STATE VS PRADEEP	31/10/2019	ACQUITTE D
83	7	16/08/2018	STATE VS SUKHJEET @ NAVEEN ETC.	04/11/2019	ACQUITTE D
84	11	01/10/2018	STATE VS JOGENDER	05/08/2019/ 06/08/2019	CONVICTE D
85	31	12/10/2018	STATE VS VINOD / BIMLA / BABU LAL	27/08/2019	ACQUITTE D
86	34	23/10/2018	STATE VS RAHUL / PUSHPA ETC	15/04/2020	D/A
87	17	15/01/2019	STATE VS ISHWAR + 8 GHATSHER	12/05/2020	PW'S
88	25	26/02/2019	STATE VS AJAY @ KALIA ETC	09/04/2020	ARGUMEN TS
89	30	19/03/2019	STATE VS NARESH / NAVEEN DEVI	03/04/2020	D/A
90	9	08/08/2016	STATE VS BABRU BHAN ETC	01/06/2019	ACQUITTE D
91	7	22/05/2017	SHIV SAHAI VS MANJU / UMED PAL / ANIL	07/11/2019	ACQUITTE D

92	27	16/11/2017	STATE VS GAJENDER @ GAUTAM	04/05/2020	APPEARANCE
93	37	11/12/2017	STATE VS MANOJ / GYATRI	03/09/2019	ACQUITTED
94	6 RT19	12/01/2018	STATE VS CHHOTI / PALO / DANI(P.O.)	05/08/2019	DECLARED P.O.
95	14	15/05/2018	STATE VS SONU / JYOTI / MANJU	11/05/2020	PW'S
96	25	24/09/2018	STATE VS MANOJ	03/05/2019	ACQUITTED
97	8	17/10/2018	STATE VS SANDEEP ETC	28/04/2020	D/A
98	3	14/12/2018	STATE VS MANI DEVI	11/06/2019	ACQUITTED
99	22	08/02/2019	STATE VS SUNIL	15/04/2020	PW'S
100	32	26/03/2019	STATE VS BHIM SINGH	14/08/2019/ 16/08/2019	CONVICTE D

**IN THE COURT OF SH. PARVESH SINGLA, CIVIL JUDGE (SENIOR DIVISION)-
CUM-CJM NARNAUL**

New Action Plan 2019-20 AS ON 31.03.2020

Sr. N.	Case No.	D.O.Instt.	Parties Name	Next Date	Next Purpose
1	COMI/641/2013	17/12/07	Dr Kashi Nath vs Dr Monika	07.04.2020	Evidence
2	CS/1814/2013	05/06/2008	BALDEVA VS MURARI LAL	13.03.2020	DECIDED
3	CS/2107/2013	18/09/10	Ramesh Vs Sat Prakash	22.04.2020	CONSIDERATION
4	CS/1327/2013	01/12/2010	SANICHAR VS BHAGWAN DASS	27.04.2020	Evidence
5	CS/2558/2013	24/12/11	PRABHU DAYAL VS VIRENDER SINGH	22.04.2020	Defendant Evidence
6	CHI/2134/2013	20/03/13	State Vs Sandeep @ Bagri	05.03.2020	DECIDED
7	COMI/1029/2013	29/07/13	MANISH VASHISTHA VS RAMESHWAR	06.05.2020	Precharge evidence
8	COMI/71/2014	03/04/14	VINAY VS ASHISH	05.05.2020	CONSIDERATION
9	CS/676/2014	30/08/14	Jai Parkash Vs Laxmi Kant	17.04.2020	Ws
10	RENT/159/2014	15/11/14	Rajender Vs Rakesh	29.02.2020	DECIDED

11	COMI/ 152/2014	03/12/14	MANISH VS ISHWAR	20.04.2020	Appereance
12	CS/984/2014	04/12/14	MAKKHAN LAL VS RAMKUMAR	22.04.2020	Written Statement
13	CM/9/2015	19/01/15	Joginder Singh VS RAGHBIR SINGH	05.05.2020	Appereance
14	CS/42/2015	21/01/15	RAM GOPAL VS GYTARI	29.04.2020	PWS
15	CS/234/2015	23/03/15	LEELA RAM VS LALA RAM	08.04.2020	Dws
16	COMI/40/2015	06/04/15	BALWANT VS VIJAYPL	05.05.2020	Pre- Charge Evidence
17	COMI/42/2015	08/04/15	MUNSI RAM VS NAV JYOTI	10.04.2020	Evidence
18	CS/272/2015	10/04/15	SOMNATH VS PARMANAND	18.04.2020	Rebutal
19	CS/408/2015	18/06/15	PRITHVI VS SUDWSH	30.04.2020	PWS
20	CS/459/2015	06/07/15	TRILOCK CHAND VS GHANSHYAM	03.03.2020	DECIDED
21	CS/590/2015	01/08/15	OM PARKASH VS GHISA RAM	24.04.2020	DWS
22	CHI/604/2015	18/09/15	STATE VS HOSHIYAR	18.02.2020	DECIDED
23	CS/756/2015	18/09/15	MC VS MUSADI LAL	28.04.2020	DWS
24	CS/765/2015	22/09/15	VIJAY KUMAR VS DINESH	27.04.2020	Rebutal
25	CS /811/2015	13/10/15	Mukesh Vs DHARAMPAL	24.04.2020	Rebutal
26	CHI/684/2015	17/10/15	STATE VS MUKESH	14.02.2020	DECIDED
27	CS/861/2015	02/11/15	JITENDER VS PARVEEN	21.04.2020	Rebutal
28	CHI/719/2015	03/11/15	STATE VS SARVAN	20.04.2020	Appereance
29	CHI/718/2015	03/11/15	STATE VS SATBIR	20.04.2020	DWS
30	CS/869/2015	04/11/15	MAHENDER SINGH VS DIRECTOR, PACL INDIA LTD	18.02.2020	DECIDED
31	CHI/743/2015	17/11/15	STATE VS KABOOL SINGH	18.04.2020	Procecutio Evidence
32	CHI/742/2015	17/11/15	STATE VS DINESH	26.02.2020	DECIDED
33	CS/903/2015	17/11/15	BASANT LAL VS ASHOK	15.04.2020	ARGUMEN TS
34	RENT/ 155/2016	05/06/1997	D.Motilal Vs Munna Lal	27/11/19	DECIDED

35	CM/26/2014	09/04/14	RAMESHWAR VS NET RAM	20/11/19	DECIDED
36	CS/833/2014	30/09/14	MURTI CHAMUNDA DEVI VS SURAJ BOHRA	04/01/20	DECIDED
37	CS/50/2015	22/01/15	CHAJJU RAM VS RAJENDER SINGH	12.02.2020	DECIDED
38	CM/89/2017	07/03/2015	Om Prakash Vs Bhushan Dev	28/11/19	DECIDED
39	COMI/ 132/2015	19/10/15	PARDEEP VS AJIT	06/01/20	DECIDED
40	CHI/15/2016	06/01/16	STATE VS KAPIL	02/12/19	DECIDED
41	CHI/104/2016	04/02/16	STATE OF HARYANA VS SATPAL	19/12/19	DECIDED
42	COMI/12/2016	24/02/16	MAHIPAL VS MAHINDRO	23/01/20	DECIDED
43	CM/16/2016	17/03/16	SURAJ KAUR VS SULTAN	30/11/19	DECIDED
44	CHI/230/2016	29/03/16	State of Haryana VS MAHABIR	10/02/20	DECIDED
45	CHI/231/2016	29/03/16	State of Haryana VS AMAR	10/02/20	DECIDED
46	CHI/269/2016	21/04/16	State of Haryana VS SHISHPAL	09/01/20	DECIDED
47	CS/1260/2016	26/04/16	BHARTESH VS SECRETARY NAGAR PARSISHAD NNL	16/01/20	DECIDED
48	COMI/37/2016	29/04/16	RAM KUMAR VS JAGMOHAN EX SARPANCH	05/12/19	DECIDED
49	CM/42/2016	10/05/16	JAIDYAL VS MURLI DECEASED	10/12/19	DECIDED
50	CS/1341/2016	16/05/16	KANWAR SINGH VS NARMADA	20/02/20	DECIDED
51	CS/1384/2016	24/05/2016	PCARDB VS PURSHOTAM	25/11/19	DECIDED
52	CHI/384/2016	15/06/16	State of Haryana VS Amar Singh	10/02/20	DECIDED
53	CS/1457/2016	02/07/16	Kishan Singh VS Vikram Singh	06/12/19	DECIDED
54	RENT/ 117/2016	04/07/16	VIKRAM SINGH VS ANIL KUMAR	28/01/20	DECIDED
55	CS/1501/2016	09/07/16	BEER SINGH VS. DHBVNL	21/01/20	DECIDED

56	CM/70/2016	12/07/16	Mohan Lal VS Union Bank Of India Through Sect.	25.11.2019	DECIDED
57	CS/1536/2016	13/07/16	NETRAM VS SHER SINGH	09.12.2019	DECIDED
58	CHI/388/2016	17/06/2016	State Vs NARENDER	01/10/19	DECIDED
59	CHI/608/2015	21/09/2015	State Vs Virender	12/09/19	DECIDED
60	CHA/189/2016	17/06/2016	State Vs GOPAL	10/06/2019	DECIDED
61	CHA/222/2016	20/07/2016	STATE Vs RAM KISHOR	22/07/19	DECIDED
62	CHI/168/2016	11/03/2016	STATE Vs VIKRAM	30/08/19	DECIDED
63	CHI/174/2016	11/03/2016	STATE Vs VIKRAM	22/08/19	DECIDED
64	CHI/221/2016	28/03/2016	STATE Vs MUKESH	01/05/19	DECIDED
65	CHI/31/2016	12/01/2016	STATE Vs PANKAJ	22/10/19	DECIDED
66	CHI/394/2016	23/06/2016	STATE Vs VINOD	22/05/19	DECIDED
67	CHI/412/2016	01/07/2016	State Vs VINOD	22.05.19	DECIDED
68	CHI/470/2016	20/07/2016	STATE Vs Mosin Khan	17/07/2019	DECIDED
69	CHI/472/2016	20/07/2016	STATE Vs Ran Singh	18/07/2019	DECIDED
70	CHI/475/2016	20/07/2016	STATE Vs MOHAN LAL	18.04.19	DECIDED
71	CHI/484/2016	22/07/2016	STATE Vs Mohit	20/08/19	DECIDED
72	CHI/488/2016	26/07/2016	STATE Vs Samim Ahmad	17/09/19	DECIDED
73	CHI/519/2015	06/08/2015	State Vs Virender	05/10/19	DECIDED
74	CHI/557/2016	01/09/2016	STATE Vs Satpal	06/11/19	DECIDED
75	CHI/622/2016	28/09/2016	STATE Vs Sonu	20/09/19	DECIDED
76	CHI/639/2016	10/10/2016	STATE Vs Narender	04/09/19	DECIDED
77	CHI/660/2016	17/10/2016	STATE Vs Vinod	28/08/19	DECIDED
78	CHI/664/2015	14/10/2015	STATE Vs RAVINDER	06/11/19	DECIDED
79	CHI/685/2016	26/10/2016	STATE Vs Surender	27/08/19	DECIDED
80	CHI/688/2016	27/10/2016	STATE Vs SUNDER	23/04/19	DECIDED
81	CHI/701/2015	29/10/2015	STATE Vs VIKRAM	26/04/19	DECIDED
82	CHI/712/2015	23/10/2015	STATE OF HARYANA Vs SUNIL KUMAR	22/10/19	DECIDED
83	CHI/716/2015	30/10/2015	State of Haryana Vs BIRENDER	27/08/19	DECIDED
84	CHI/725/2015	30/10/2015	STATE OF HARYANA Vs ARFAN	19.04.2019	DECIDED
85	CHI/9/2016	05/01/2016	STATE Vs RAVINDER	06/11/19	DECIDED
86	CHI/95/2016	15/02/2016	STATE Vs VIKRANT	15/07/19	DECIDED

87	CM/104/2017	07/09/2015	Chander Kala Vs Amar Singh	30.04.2019	DECIDED
88	CM/106/17	21/07/2016	Om Prakash Vs Gheesa Ram	20/04/19	DECIDED
89	CM/107/2016	20/09/2016	Mani Ram Vs Rajesh	10/05/19	DECIDED
90	CM/113/2016	01/10/2016	Smt. Kamla Devi Vs Balwant Singh	09.04.19	DECIDED
91	CM/118/2016	18/10/2016	Pardeep Kumar Sharma Advocate Vs Dinesh Kumar TEHSILDAR	14/10/19	DECIDED
92	CM/22/2016	01/04/2016	RAM SINGH @ RAI SINGH Vs LAL CHAND	16/09/19	DECIDED
93	CM/62/2016	01/07/2016	GAYATTRI DEVI DECEASED TH LRS KUSUM LATA Vs PADAM CHAND DESEASED TH LRS SUNITA	16/10/19	DECIDED
94	CM/85/2015	09/11/2015	DINESH, DHARAMBIR Vs LAL SINGH ETC.	26/09/19	DECIDED
95	COMA/28/2016	13/07/2016	BEENA Vs MUKESH	04/10/19	DECIDED
96	COMI/26/2015	03/03/2015	STATE Vs RAKESH KUMAR	11/06/19	DECIDED
97	COMI/49/2016	23/05/2016	MANA RAM Vs HOSHIYAR SINGH	10/05/19	DECIDED
98	CRM/46/2015	26/11/2015	CHAMELI Vs JAI RAM	08.04.2019	DECIDED
99	CS/1023/2016	29/01/2016	SATBIR Vs ROHTASH	25/09/19	DECIDED
100	CS/1288/2016	30/04/2016	BALBIR SINGH Vs M.S.V. INSPIRE	23/09/19	DECIDED
101	CS/1483/2016	06/07/2016	Satyabir Singh Vs Bir Singh	13/09/19	DECIDED
102	CS/1509/2016	11/07/2016	Satish Kumar Vs GENERAL PUBLIC	24/04/19	DECIDED
103	CS/1516/2016	12/07/2016	Smt. Sajna Devi Vs Ratna Devi W/O DEVDUTT	11/09/19	DECIDED
104	CS/1544/2016	16/07/2016	Anoop Singh Vs General Public	01/05/19	DECIDED
105	CS/1623/2016	05/08/2016	Manish Kumar Vs Rakesh	11.04.19	DECIDED
106	CS/1635/2013	03/08/2009	Sat Naraian Vs Gram Panchayat, Bamanwas	18/09/19	DECIDED
107	CS/1644/2016	10/08/2016	Ramkalan @ Patashi Devi Vs GENERAL PUBLIC	01/05/19	DECIDED
108	CS/1795/2016	21/09/2016	Ram Kuwar Vs Subhash	30/08/19	DECIDED

109	CS/1798/2016	21/09/2016	Smt. Kela Devi Vs Dalip Kumar	15/10/19	DECIDED
110	CS/1809/2016	27/09/2016	Kesharmal @ Babulal Vs General Public	06/05/19	DECIDED
111	CS/1864/2016	19/10/2016	Ramanand Vs Sagarmal	31/05/19	DECIDED
112	CS/1926/2016	11/11/2016	Naresh Kumar Vs DHBVN Ltd. through MD	16/09/19	DECIDED
113	CS/301/2015	20/04/2015	Rajbala Vs M C NARNAUL	19/07/19	DECIDED
114	CS/838/2015	26/10/2015	AJAY KUMAR Vs MANDIR DEV JI BAAHATMAN MOHAN LAL	02/09/19	DECIDED
115	CS/839/2015	26/10/2015	BALMUKUND Vs CHUNNI LAL	07/11/19	DECIDED
116	EP/5/2016	07/06/2016	MANJU Vs RETURNING OFFICER	21/05/19	DECIDED
117	HMA/5/2016	23/08/2016	Manisha Vs Manoj Kumar	09/05/19	DECIDED
118	HMG/6/2016	09/08/2016	Janvi Minor through mother Smt. Asha Devi Vs GENERAL PUBLIC	24/04/19	DECIDED
119	INDIG/3/2016	05/10/2016	Hanuman Parshad Vs DHBVN Ltd. through MD	30/08/19	DECIDED
120	MHA/1/2016	08/02/2016	ARTI Vs STATE OF HARYANA	02.04.19	DECIDED
121	MHA/2/2016	09/02/2016	MUKESH DEVI Vs SAROJ DEVI	15/05/19	DECIDED
122	MHA/4/2016	26/02/2016	RAM CHANDER YADAV Vs MAHABIR	06.04.19	DECIDED
123	MNT125/101/2015	04/11/2015	GEETA Vs JITENDER	19/04/19	DECIDED
124	MNT125/39/2016	17/05/2016	SAKSHI Vs SATISH	04.04.19	DECIDED
125	MNT125/5/2016	19/01/2016	UDMI RAM Vs YOGENDER	15/07/19	DECIDED
126	MNT125/60/2016	11/08/2016	Poonam Vs Anil	02/09/19	DECIDED
127	MNT125/70/2016	28/09/2016	Seema Vs Tarun	20/08/19	DECIDED
128	RENT/131/2015	07/11/2015	RATTAN Vs MANJU	12/09/19	DECIDED

129	RENT/ 172/2016	22/09/2016	The Narnaul Co-operative through Sanjeev Kumar Vs Sube Singh	05/11/19	DECIDED
130	RENT/44/2016	05/02/2016	LALIT AGGARWAL Vs MADHU	09/10/19	DECIDED
131	CM/79/2014	02/09/2014	Om Parkash Vs Mangal	26/09/19	DECIDED
132	COMA/ 53/2016	07/12/2016	RITU Vs Rajesh	03/05/19	DECIDED
133	MNT125/91/20 16	07/12/2016	RITU Vs Rajesh	03/05/16	DECIDED
List of cases in which custody period more than six month					
134	CHA/516/2018	14/08/2018	STATE VS RAKESH	01/07/19	DECIDED
Execution Cases					
Sr. N.	Case No.	D.O.Instt.	Parties Name	Next Date	Next Purpose
1	EXE/ 9336/2013	21/04/11	INDERJEET GUPTA VS STATE OF HARYANA	18.04.2020	Appereance
2	EXE/ 9621/2013	11/10/12	VIJAY PARKASH GOYAL Vs SMT. SARVAN DEVI WIDOW	29.04.2020	REBUTTAL
3	EXE/124/2014	01/09/14	CHANDA RAM VS LALA RAM	20.04.2020	Arguments
4	EXE/199/2014	19/12/14	DR. K.K YADAV Vs HR. STATE THROUGH COLLECTOR	14.02.2020	DECIDED
5	EXE/143/2015	24/08/15	MS KOHYA MOTERS Vs MISRI DEVI	06.03.2020	DECIDED
6	EXE/32/2016	06/02/16	NISHA GUPTA VS KANWAR SINGH	02.03.2020	DECIDED
7	EXE/179/2016	04/07/16	HEMLATA VS KANWAR SINGH	27.02.2020	DECIDED
8	EXE/327/2016	30/11/16	MAHESH CHAND VS STATE	04.03.2020	DECIDED
9	EXE/335/2016	09/12/16	Fakir Chand Vs Kartar Singh	10.02.2020	DECIDED
10	EXE/16/2017	17/01/17	RAMOTAR VS DEENA RAM	20.02.2020	DECIDED
11	EXE/41/2017	02/02/17	SUSHILA DEVI VS STATE	18.02.2020	DECIDED
12	EXE/199/2018	29/04/2006	V.K.Aggarwal VS State of Haryana	17/09/19	DECIDED
13	EXE/ 700018/2008	26/07/2008	omparkash vs Bhushan dev kataria	04/12/19	DECIDED

14	EXE/9215/13	02/06/2009	Ram Swarop VS Babu Lal	01/07/19	DECIDED
15	EXE/155/2016	23/05/2016	LALITA KUMARI VS STATE OF HARYANA THROUGH COLLECTOR	27/09/19	DECIDED
16	EXE/196/2016	13/07/2016	RAKESH VS NATIONAL INSURANCE	06/12/19	DECIDED
17	EXE/280/2016	17/09/2016	Ashok VS Dulichand through Lrs (A) Smt. Rukmani	15/05/19	DECIDED
18	EXE/293/2016	07/10/2016	Mehtab Singh VS Bhagwana Ram	30.04.2019	DECIDED
19	EXE/298/2016	15/10/2016	GGB DHANUNDA through K.C. Jilawa VS Balbir Singh	11/07/19	DECIDED
20	EXE/30/2017	21/01/17	Chotte Lal Vs COMMISSIONER AND SECRETARY	12.02.2020	DECIDED
21	EXE/49/2017	04/02/17	Ramswaroop Vs Hariram	04/12/19	DECIDED
22	EXE/72/2017	23/02/17	Punjab National Bank Vs Dilbag Singh	15/01/20	DECIDED
23	EXE/117/17	07/04/17	Niranjan Lal Vs Sunil	18/11/19	DECIDED
24	EXE/150/2017	09/05/17	Lala Ram Vs State of Haryana	06/12/19	DECIDED
25	EXE/200/2017	02/08/17	Inder Lal Gupta Vs STATE OF HARYANA	13/12/19	DECIDED
26	EXE/236/2017	22/08/2017	SHGB through Manager VS Rohit	15/10/19	DECIDED
27	EXE/225/2017	22/08/2017	SHGB through Manager VS RAJBIR	14/01/20	DECIDED
28	EXE/246/2017	25/08/2017	SHGB through Manager VS Arun kumar	06.02.2020	DECIDED
29	EXE/249/2017	29/08/2017	Sumer Singh Yadav VS State of Haryana through Collector	13/09/19	DECIDED
30	EXE/276/2017	04/10/2017	Yad Ram VS Basant Lal through Lrs. Semma Devi	10/05/19	DECIDED
31	EXE/278/2017	04/10/17	Smt. Rajbala Vs Vikram Singh	26/11/19	DECIDED
32	EXE/291/2017	23/10/2017	66577321 Ex. Hawaldar Pahlad Singh VS Chief Secy. Bharat Sarkar	17/09/19	DECIDED

33	EXE/333/2017	16/12/2017	MATADEEN VS DALEEP	19/07/19	DECIDED
34	EXE/334/2017	18/12/2017	HUKAM CHAND VS SANTOSH THROUGH LRs VIJAY YADAV ors	18/05/19	DECIDED
35	EXE/335/2017	18/12/2017	HUKAM CHAND VS SANTOSH THROUGH LRs VIJAY YADAV ors	18/05/19	DECIDED
36	EXE/48/2018	27/03/2018	Satyannarayan VS State of Haryana through FC	06/04/19	DECIDED
37	EXE/51/2018	31.03.2018	SITA RAM VS DHARAMPAL	27/11/19	DECIDED
38	EXE/54/2018	04/04/2018	Raghubir Sharan VS State of Haryana through Collector	23/09/19	DECIDED
39	EXE/90/2018	10/05/2018	Banwari Lal VS Ram Bilas	05/10/19	DECIDED
40	EXE/102/2018	07/05/2018	RAMESHWAR DAYAL VS STATE	28.02.2020	DECIDED
41	EXE/112/2018	21/07/2018	Nirmal Kumari VS State of Haryana through Collector	17/09/19	DECIDED
42	EXE/125/2018	09/08/2018	Ganpat Ram VS Capt Ramotar through Kamla	14/05/19	DECIDED
43	EXE/145/2018	30/08/2018	Kailash VS Naru Ram	22/05/19	DECIDED
44	EXE/149/2018	04/09/2018	Prikshit VS Mohan Lal	03/09/19	DECIDED
45	EXE/170/2018	05/10/2018	Subhash Chand VS Hari Ram	22/05/19	DECIDED
46	EXE/171/2018	06/10/2018	Sahender Singh VS Snehlata	25/09/19	DECIDED
47	EXE/172/2018	09/10/2018	Umrao Singh through Amar Singh VS Gram Panchayat Bhushan Kalan	29/09/19	DECIDED
48	EXE/179/2018	13/10/2018	Jaipal Singh VS Rajender	15/11/19	DECIDED
49	EXE/196/2018	03/11/2018	PYARE LAL VS HR. STATE	30/10/19	DECIDED
50	EXE/198/2018	05/11/2018	Rajkumar VS Geeta	02.04.2019	DECIDED
NACT Cases					
S.No	Case No.	D.O.I.	PARTIES NAME	Next Date	Next Purpose
1	NACT/79/2016	12.06.2016	PCRDB VS KRISHAN	24.02.2020	DECIDED

2	Nact/14/2014	30/04/2014	Neeraj Yadav Vs Puran Chand	27/11/19	DECIDED
3	NACT/ 365/2015	19/10/2015	HDFC Vs TEJPAL SINGH	20/05/19	DECIDED
4	NACT/ 369/2015	19/10/2015	HDFC THROUGH GPA ABHISHEK SHARMA Vs UMED SINGH	06/05/19	DECIDED
5	NACT/ 377/2015	19/10/2015	HDFC Vs SATBIR	06/05/19	DECIDED
6	NACT/ 407/2015	26/10/2015	VINAY Vs ABHAY SINGH	09/04/19	DECIDED
7	NACT/26/2016	13/01/16	SUBE SINGH VS YOGESH SHARMA	28/11/19	DECIDED
8	NACT/84/2016	12/02/16	PCARDB VS GAJANAND	30/11/19	DECIDED
9	NACT/87/2016	24/02/2016	AMAR SINGH Vs PARDEEP	01/07/2019	DECIDED
10	NACT/92/2016	29/02/16	HDFC BANK LTD. VS RAJENDER SINGH	03/12/19	DECIDED
11	NACT/ 122/2016	21/03/16	HDFC BANK NARNAUL VS RAM PAL SINGH	10/02/20	DECIDED
12	NACT/ 123/2016	21/03/2016	HDFC Vs BIJENDER	22/10/19	DECIDED
13	NACT/ 163/2016	02/04/2016	HDFC Vs OM PARKASH	02/09/19	DECIDED
14	NACT/270/16	11/07/16	PCARDB VS RAVINDER	29/11/19	DECIDED
15	NACT/ 312/2016	30/07/2016	SHAKUNTALA SEC. Vs Anil Kumar	02/07/19	DECIDED
16	NACT/ 385/2016	31/08/2016	RAMBIR Vs SUBHASH	11/09/19	DECIDED

IN THE COURT OF SH. ASHOK KUMAR -III, ADDITIONAL CIVIL JUDGE (SR. DIVN.) -CUM-JMIC-CUM-PMJJB, NARNAUL

Revised List of Action Plan Cases As on 31.03.2020

PROGRESS FOR THE MONTH OF MARCH 2020

LIST OF OLDEST 50 EXECUTION UNDER ACTION PLAN 2019-2020.

SR. NO.	CIS NO.	D.O.I	NAME	NEXT DATE	PURPOSE
1	EXE/9779/2013	08-05-2013	SMT PUSPA DEVI Vs SMT RAMDEVI WIDOW	17-04-2020	REPLY

2	EXE/186/2015	03-10-2015	KISHORI LAL Vs DEVENDER KUMAR	06-07-2020	CONSIDERATION
3	EXE/244/2015	05-12-2015	HARNAM SINGH DESEASED Vs LAL SINGH, AVTAR SINGH	14-05-2019	DISPOSED
4	EXE/262/2015	17.12.2015	SATBIR VS SATBIR	12.02.2020	DAW
5	EXE/46/2016	26-02-2016	BHIM SINGH Vs SMT. BIMLA DEVI	20-04-2020	APPEARANCE
6	EXE/287/16	22-09-2016	MOHAN LAL VS RAM NIWAS	22-04-2020	REPLY
7	EXE/321/2016	18-11-2016	SMT ANARLI VS PANNA LAL	28-04-2020	CONSIDERATION
8	EXE/5/2017	07-01-2017	CBI VS PHOOL SINGH	16-04-2020	APPEARANCE
9	EXE/33/2017	23-01-2017	DEV KARAN VS VIJENDER	08-07-2020	APPEARANCE
10	EXE/51/2017	04-02-2017	JAIDAYAL VS CHHAJJU	27.01.2020	DID
11	EXE/61/2017	16-02-2017	VIJAY SINGH VS RAM SWAROOP	10.02.2020	daw
12	EXE/86/2017	06-03-2017	RAKESH VS PURAN CHAND	24-04-2020	REPLY
13	EXE/94/2017	14-03-2017	SANTOSH VS HUDA	28-11-2019	DAW
14	EXE/138/2017	29-04-2017	RAM PARTAP VS SURENDER	03-12-2019	DAW
15	EXE/152/2017	12-05-2017	HAJARI VS AJAY	15.02.2020	DAW
16	EXE/153/2017	12-05-2017	HAJARI VS AJAY	15.02.2020	DAW
17	EXE/154/2017	12-05-2017	HAJARI VS AJAY	15.02.2020	DAW
18	EXE/170/2017	30-05-2017	DARGPAL SINGH VS HARGYAN	24-07-2020	APPEARANCE
19	EXE/220/2017	22-08-2017	SHGB through Manager Vs Anil Kumar	17-07-2019	DISPOSED OF
20	EXE/233/2017	22-08-2017	SHGB VS MAHENDER	08-01-2020	DAW
21	EXE/251/2017	30-08-2017	Munnial @ Munna Lal Vs Jagdish	18-09-2019	DISMISSED
22	EXE/255/2017	04-09-2017	KRISHAN KUMAR VS CHARAN SINGH	24.02.2020	DAW
23	EXE/264/2017	19-09-2017	NARAIN VS KRISHAN KUMAR	16-04-2020	Reply
24	EXE/270/2017	27-09-2017	SHGB VS MURARI LAL	20-04-2020	APPEARANCE
25	EXE/285/2017	12-10-2017	PARMOD VS MANJEET	14-01-2020	DAW

26	EXE/289/2017	12-10-2017	BANSHI DHAR VS SANTRA	17.02.2020	daw
27	EXE/304/2017	02-11-2017	Harish Chand Vs Subhash	16-04-2020	REBUTTAL
28	EXE/313/2017	13-11-2017	CBI VS SHEORAM	06.02.2020	DISPOED OFF
29	EXE/319/2017	16-11-2017	HANUMAN VS HR STATE	26-11-2019	DAW
30	EXE/323/2017	01-12-2017	PRITAM VS PAWAN KUMAR	24-04-2020	ARGUMENTS
31	EXE/326/2017	07-12-2017	KAILASH VS BEERBAL	04-03-2020	DAW
32	EXE/329/2017	13-12-2017	CHANDER SEKHAR VS KHUSHI RAM	22-04-2020	CONSIDERATION
33	EXE/336/2017	18-12-2019	CHIRANJI LAL VS OM PARKASH	03-12-2019	DAW
34	EXE/03/2018	04-01-2018	AMIT KUMAR VS PARMESHWAR DAYAL	04-07-2020	REPLY
35	EXE/08/2018	08-01-2018	SAMAY SINGH VS HR STATE	06-05-2020	ARGUMENTS
36	EXE/19/2018	24-01-2018	Hansa Sharma Vs State of Haryana through Collector	09-09-2019	DAW
37	EXE/20/2018	29-01-2018	TARUN KUMAR VS U O I	20.05.2020	APPEARANCE
38	EXE/64/2018	11-04-2018	Bheem Sain Aggarwal through LRs. Kapoori Devi Vs The District Collector at Mahendergarh	21-05-2019	DISPOSED
39	EXE/78/2018	25-04-2018	SHGB through Branch Manager Vs Jitender	06-07-2019	DISPOSED
40	EXE/79/2018	25-04-2018	SHGB through Branch Manger Vs Babu Ram	10-05-2019	DISPOSED
41	EXE/91/2018	14-05-2018	Santra Devi Vs Chief Manager Oriental Insurance Co. Ltd.	29-05-2019	DISPOSED
42	EXE/95/2018	30-05-2018	Leela Ram Vs Deepak	07-09-2019	DAW
43	EXE/109/2018	11-07-2018	Arjun Singh Vs Khushi Pal Singh	02-08-2019	Disposed /Tagged
44	EXE/121/2018	01-08-2018	Mukesh Kumar Vs Manager Oriental Insurance Company	22-07-2019	DID
45	EXE/175/2018	11-10-2018	Balwant Kumar Vs Rajiv Rao	31-10-2019	DAW

46	EXE/188/2018	29-10-2018	Sarv Haryana Gramin Bank Vs Madan Lal	23-11-2019	DAW
47	EXE/197/2018	05-11-2018	Balwant Kumar Vs M/S Achievers Welfare Society ATeli Mandi, through Manoj Kumar	05-11-2019	DAW
48	EXE/221/2018	27-11-2018	DAYA RAM Vs State of Haryana	03-09-2019	DAW
49	EXE/240/2018	17-12-2018	Manju Devi Vs Mange Ram	05-08-2019	DAW
50	EXE/28/2019	29-01-2019	Jai Singh Vs State of Haryana	30-05-2019	DISPOSED

LIST OF ALL THE INQUIRIES WHICH ARE MORE THAN FOUR MONTHS OLD FROM THE DATE OF FILING OF FINAL REPORT OF JJB, NARNAUL.

SR. NO.	CIS NO.	D.O.I	NAME	NEXT DATE	PURPOSE
1	Jjb/20/2015	04-08-2015	State of Haryana Vs HEMANT	08-11-2019	CONVICTE D
2	Jjb/56/2015	21-12-2015	State of Haryana Vs VIKASH	17-08-2019	PROBATIO N 2 YEAR
3	Jjb/14/2016	12-04-2016	State of Haryana Vs AKSHAY KUMAR	10-10-2019	ACQUITTE D
4	Jjb/21/2016	13-05-2016	State of Haryana Vs ANIL KUMAR	12-09-2019	ACQUITTE D
5	Jjb/35/2016	28-09-2016	State of Haryana Vs Roopesh	19.12.2019	SINE DIE
6	Jjb/16/2017	20-04-2017	State of Haryana Vs Suraj	17-05-2019	DISPOSED
7	Jjb/20/2017	12-05-2017	State of Haryana Vs Gajender	23-04-2020	DWS
8	Jjb/22/2017	25-05-2017	State of Haryana Vs Vikash Kumar	31-05-2019	DISPOSED
9	Jjb/36/2017	12-09-2017	State of Haryana Vs Sumit @ Bajrang	19-07-2019	DISPOSED
10	Jjb/39/2017	04-10-2017	State of Haryana Vs Yashdeep @ Monu	14-06-2019	CONVICTE D
11	Jjb/50/2017	12-12-2017	State of Haryana Vs Praveen	06-06-2019	CONVICTE D
12	Jjb/52/2017	20-12-2017	State of Haryana Vs Vishal	13-06-2019	ACQUITTE D
13	Jjb/53/2017	21-12-2017	State of Haryana Vs SANDEEP	19-10-2019	CONVICTE D/ CONSIGNE D

14	Jjb/1/2018	15-01-2018	State of Haryana Vs Gaurav	17-10-2019	ACQUITTE D
15	Jjb/2/2018	23-02-2018	State of Haryana Vs Deepak	25-04-2019	DISPOSED
16	Jjb/3/2018	21-03-2018	State of Haryana Vs Rupender @ Rupesh	12-07-2019	ACQUITTE D
17	Jjb/4/2018	21-03-2018	State of Haryana Vs Mahender @ Tiger	20.02.2020	ACQUITTE D
18	Jjb/5/2018	23-03-2018	State of Haryana Vs Monu Singh	17-10-2019	ACQUITTE D
19	Jjb/6/2018	23-03-2018	State of Haryana Vs Dinesh Kumar	06.12.2019	CONVICTE D
20	Jjb/7/2018	28-03-2018	State of Haryana Vs Ashok @ Ghughi	09-08-2019	ACQUITTE D
21	Jjb/12/2018	08-05-2018	State of Haryana Vs Ravi Kumar	12-08-2019	ACQUITTE D
22	Jjb/14/2018	15-05-2018	State of Haryana Vs Vipin @ Cintu	18-10-2019	CONVICTE D/ PROBATIO N
23	Jjb/17/2018	06-07-2018	State of Haryana Vs Sachin	13.03.2020	ACQUITTE D
24	Jjb/20/2018	20-07-2016	Shri Mohan Vs Chairamn Yaduwansi Shiksha	12-09-2019	DISMISSE D
25	Jjb/22/2018	25-07-2016	State of Haryana Vs Ajeet	06-09-2019	ACQUITTE D
26	Jjb/23/2018	26-07-2018	Satish Kumar Vs Chairman Yaduwanshi	12-09-2019	DISMISSE D
27	Jjb/24/2018	26-07-2018	Krishan Vs Chairman Yaduwansi Shiksha Niketan	30-05-2019	DISPOSED
28	Jjb/25/2018	26-07-2018	Vipin Vs Chairman Yaduwansi Shiksha Niketan	12-09-2019	DISMISSE D
29	Jjb/26/2018	03-08-2016	Seema Devi Vs Chairman Yaduvanshi Siskha Niketan, Narnaul	30-05-2019	DISPOSED
30	Jjb/27/2018	10-08-2018	Mukesh Kumar Vs Chairman Yaduwanshi School	12-09-2019	DISMISSE D
31	Jjb/28/2018	14-08-2018	State of Haryana Vs Pradeep	23-04-2020	DWS
32	Jjb/29/2018	23-08-2018	Jaswant Singh Vs Chairman RPS Public School	12-09-2019	DISMISSE D

33	Jjb/30/2018	24-08-2018	State of Haryana Vs Kishan Kumar	06-09-2019	ACQUITTE D
34	Jjb/32/2018	30-08-2018	State of Haryana Vs Kuldeep	20-09-2019	ACQUITTE D
35	Jjb/33/2018	04-09-2018	State of Haryana Vs Ashok	09-08-2019	ACQUITTE D
36	Jjb/34/2018	11-09-2018	State of Haryana Vs Mahender @ Tiger	13.02.2020	ACQUITTE D
37	Jjb/36/2018	12-09-2018	State of Haryana Vs Mangal	26-07-2019	PROBATIO 2 YEAR
38	Jjb/37/2018	12-09-2018	State of Haryana Vs Pintu @ Chotiya	01-11-2019	ACQUITTE D
39	Jjb/38/2018	14-09-2018	State of Haryana Vs Amit Kumar	16-04-2020	PWS
40	Jjb/40/2018	19-09-2018	State of Haryana Vs Dinesh @ Goliya	16-05-2019	DISPOSED
41	Jjb/41/2018	26-09-2018	State of Haryana Vs Prince	02-08-2019	ACQUITTE D
42	Jjb/42/2018	18-10-2018	State of Haryana Vs Ajay	17-04-2020	PWS
43	Jjb/44/2018	01-11-2018	State of Haryana Vs Aman	02-08-2019	ACQUITTE D
44	Jjb/45/2018	13-11-2018	State of Haryana Vs Hansraj @ Giliya	13.12.2019	ACQUITTE D
45	Jjb/46/2018	28-11-2018	State of Haryana Vs Rocky @ Tinku	06-12-2019	CONVICTE D

LIST OF ALL OTHER CATEGORY CASES WHICH ARE UNDER ACTION PLAN 2019-20.

SR. NO.	CIS NO.	D.O.I	NAME	NEXT DATE	PURPOSE
1	COMI/823/2013	16-04-2012	SURESH VS SANTLAL	16.12.2019	ACQUITTE D
2	Cs/2745/2013	19-05-2012	JITENDER KUMAR Vs AAKASH GUPTA	18-04-2020	CONSIDERATION
3	CS/3664/2013	25-04-2013	BIMLA DEVI VS HEMRAJ	03-07-2020	REBUTTAL
4	CS/375/2014	27-05-2014	HPS VS PAWAN	15-04-2020	REBUTTAL
5	CHI/89/2015	24-07-2014	STATE Vs DULI CHAND	15-06-2019	CONVICTE D
6	CHI/477/2014	24-07-2014	STATE VS HARISH	17-01-2020	ACQUITTE D
7	CS/827/2014	06-10-2014	SHIVTAJ VS RAMBILAS	06.02.2020	REBUTTAL

8	CS/990/2014	10-12-2014	PREM CHAND VS DEVRAJ	04.05.2020	APPEARANCE
9	NACT/598/2014	24-12-2014	SHRI RAM TRANSPORT CO.LTD Vs KARAMVIR	19-07-2019	DAW
10	CHI/57/2015	25-01-2015	STATE VS PARDEEP	11.12.2019	ACQUITTED
11	CM/15/2015	13-02-2015	RAMPAL VS PHOOLAR RAM	16-04-2020	CONSIDERATION
12	CS/289/2015	17-04-2015	LALI DEVI VS RAMDUTT	10-07-2020	DWS
13	COMI/71/2015	11-06-2015	KIRTI Vs PRAVEEN SONI	20-04-2020	AFTER CHARGE EVIDENCE
14	COMI/78/2015	15-07-2015	HAR NAM Vs HAZARI LAL	27-09-2019	ACQUITTED
15	CS/637/2015	18-08-2015	SUBE SINGH VS UMED	13.03.2020	DECREED
16	NACT/ 293/2015	11-09-2015	SHIV DUTT VS KRISHAN	15-04-2020	EVIDENCE
17	Cs/753/2015	18-09-2015	NEELAM SETHI Vs STATE OF HARYANA	20-08-2019	DISMISSED
18	CM/66/2015	01-10-2015	BANWARI LAL VS RAJU	13.03.2020	DID
19	CHI/697/2015	23-10-2015	STATE VS SINGHRAM	22-04-2020	DEFENCE EVIDENCE
20	CS/836/2015	23-10-2015	JITENDER VS KISHORI LAL	28-11-2019	DAW
21	CHI/702/2015	26.10.2015	STATE VS SISHRAM	22-04-2020	EVIDENCE
22	CHI/724/2015	04-11-2015	STATE VS VISHNU	15.02.2020	ACQUITTED
23	Cs/874/2015	05-11-2015	HARI SINGH SAINI Vs HR.STATE THROUGH COLLECTOR	12-07-2019	PARTLY DECREED
24	CHI/763/2015	26-11-2015	STATE VS MANGAL @ DEVENDER	27-04-2020	DWS
25	Cs/932/2015	27-11-2015	HARI SINGH Vs MAHABIR	09-09-2019	PARTLY DECREED
26	NACT/498/2015	30-11-2015	MUKESH Vs NARENDER KUMAR CHAUDHARY	09-10-2019	ACQUITTED
27	NACT/ 499/2015	30-11-2015	SUBHASH VS RAM NIWAS	06.01.2020	DAW
28	NACT/519/2015	04-12-2015	PCARDB ATELI Vs JAI PAL SINGH	18-09-2019	DAW

29	NACT/574/2015	11-12-2015	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER Vs RAMESHWAR	05-09-2019	DAW
30	CHI/803/2015	15-12-2015	STATE VS ABHAY SINGH	26.02.2020	ACQUITTE D
31	Cs/982/2015	16-12-2015	KHETARAM Vs BASANT DEVI WIDOW	09-10-2019	DISMISSE D
32	Cs/1003/2015	21-12-2015	SITA RAM UDC Vs DHBVNL THROUGH MANAGING DIRECTOR	24-07-2019	DISMISSE D
33	NACT/579/2015	21-12-2015	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER Vs SEEMA DEVI	28-05-2019	DISPOSED
34	Nact/564/2015	23.12.2015	SURENDER SINGH VS SUMER SINGH	30-05-2019	DISPOSED
35	NACT/565/2015	23-12-2015	SURENDER Vs SUMER	30-05-2019	DISPOSED
36	CHI/845/2015	29-12-2015	STATE VS ANJANA AGGARWAL	18-04-2020	APPEARA NCE
37	NACT/13/2016	07-01-2016	VISHNU DUTT Vs MS ADVANCE TECHNOLOGY	31-07-2019	CONVICTE D
38	CHI/25/2016	07-01-2016	STATE Vs DINESH	30-04-2019	DISPOSED
39	COMI/2/2016	11-01-2016	SURAJBHAN@PAPPU Vs PREETAM HEAD CONTABLE	29-07-2019	DISMISSE D
40	CHI/42/2016	12-01-2016	STATE VS SAMSER	01-05-2020	PWS
41	NACT/31/2016	19-01-2016	SHRI KRISHNA BRICKS Vs JPS BUILD TECH. PVT. LTD.	13-06-2019	DAW
42	NACT/40/2016	27-01-2016	SANDEEP KUMAR Vs SHISH RAM NEHRA	06-09-2019	SINE DIE
43	CHI/54/2016	27-01-2016	STATE Vs PARMOD	16-08-2019	DISPOSED
44	CS/1025/2016	28-01-2016	MUKESH KUMAR VS CHHANNO DEVI	12-12-2019	DISMISSE D
45	Cs/1028/2016	28-01-2016	GULSHAN KUMAR Vs STATE OF HARYANA THROUGH DEPUTY COLLECTOR	27-05-2019	DISPOSED
46	COMA/5/2016	11-02-2016	PREETI Vs RAJEEV	05-11-2019	DID

47	NACT/82/2016	12-02-2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER Vs ANIL	29-07-2019	DAW
48	CHI/121/2016	15-02-2016	STATE VS PARDEEP	29-11-2019	ACQUITTE D
49	Cs/1058/2016	16-02-2016	SUBHASH BHARTI Vs THE MOHINDERGARH CENTRAL CO- OPERATIIVE BANK LTD	29-07-2019	DISMISSE D
50	Cs/1072/2016	16-02-2016	OM PARKASH Vs G.P MOHAMMADPUR HAMIDKHAN throug SARPA Anch	25-11-2019	DISMISSE D WITH COST
51	NACT/72/2016	20-02-2016	SUBHASH Vs RAM NIWAS	15-05-2019	DISPOSED
52	CHI/107/2016	24-02-2016	STATE Vs PRAVEEN	30-08-2019	ACQUITTE D
53	NACT/88/2016	25-02-2016	CORPORATION BANK Vs SANDEEP KHOSHYA	13-08-2019	DAW
54	NACT/93/2016	29-02-2016	SURENDER SINGH Vs SURENDER KUMAR BAHEWAL	12-07-2019	DISMISSE D
55	COMI/14/2016	02-03-2016	KRISHANA Vs RAJ KUMAR	31-08-2019	DISMISSE D
56	NACT/105/2016	02-03-2016	BIRENDER CHAUHAN Vs DEPAK KUMAR	04-05-2019	DISPOSED
57	CS/1105/2016	02-03-2016	SWARG ASHRAM VS MUSADDI LAL	09-07-2020	CONSIDER ATION
58	Cs/1129/2016	03-03-2016	SANT LAL Vs DWARKA PRASAD	24-05-2019	DISPOSED
59	COMI/18/2016	05-03-2016	NATHU RAM Vs AAWEK AGGARWAL	29-05-2019	DISPOSED
60	Cs/1164/2016	17-03-2016	ANITA DEVI Vs STATE OF HARYANA THROUGH COLLECTOR	19-12-2020	DISMISSE D
61	CHI/835/2017	18.03.2016	STATE VS SHER SINGH	31-07-2019	ACQUITTE D
62	NACT/124/2016	21-03-2016	HDFC BANK Vs RAMESH KUMAR	17-09-2019	CONVICTE D

63	COMI/25/2016	22-03-2016	BHAGWAN DAS Vs KAMLA	05-08-2019	DISMISSE D
64	CHI/208/2016	22-03-2016	State of Haryana Vs JERALD DENIAL	18-05-2019	DISPOSED
65	CHI/210/2016	22-03-2016	STATE VS MAHAVIR	20-04-2020	PWS
66	Cs/1181/2016	28-03-2016	OM PARKASH Vs STATE OF HARYANA THROUGH COLLECTOR	14-11-2019	DISMISSE D
67	Cs/1194/2016	31-03-2016	CANARA BANK NARNAUL THROUGH DINESH SHARMA Vs RAM KUMAR	14-12-2019	DAW
68	NACT/155/2016	01-04-2016	HDFC BANK Vs PRATHVI SINGH	09-09-2019	DAW
69	COMI/31/2016	02-04-2016	RAJ KUMAR Vs M SANTOSH DAS	11-07-2019	DAW
70	CHA/113/2016	05-04-2016	STATE VS PANKAJ	06.01.2020	CONSIGNE D
71	CS/1226/2016	11-04-2016	MURTI MANDIR VS SHIV MANDIR	15-04-2020	REBUTTAL
72	NACT/181/2016	11-04-2016	VIJAY PAL Vs MUKESH KUMAR	01-07-2019	DISPOSED
73	CS/1251/2016	25-04-2016	DINESH KUMAR VS DHBVNL	03-12-2019	DISMISSE D
74	CHI/283/2016	26-04-2016	State of Haryana Vs MANOJ	22-08-2019	ACQUITTE D
75	CS/1270/2016	27-04-2016	RAMDEV VS NILESH	21-12-2020	DISMISSE D
76	NACT/203/2016	30-04-2016	SURAT SINGH Vs ASHISH	07-09-2019	SINE DIE
77	CS/1294/2016	03-05-2016	RAM PARSAD VS SUMER	18-05-2020	PWS
78	NACT/207/2016	05-05-2016	BHOOP SINGH Vs SHEKHER	22-07-2019	SINE DIE
79	CHI/309/2016	05-05-2016	State of Haryana Vs SUNIL	23-05-2019	DISPOSED
80	NACT/ 328/2016	08-05-2016	NARESH VS YASHPAL	18-09-2019	DISPOSED
81	Rent/106/2016	10-05-2016	MURTI MANDIR BAGESHWAR THROUGH SURESH CHAND SANGHI Vs SURESH CHAND	10-10-2019	DAW

82	CS/1308/2016	10-05-2016	VIKAS VS YASHDEV	22-11-2019	DAW
83	Cs/1329/2016	10-05-2016	MIRCH LAL Vs SMT. DINESH DEVI	15-10-2019	PARTLY DECREED
84	COMA/22/2016	11-05-2016	MANJU Vs LEELA RAM	14-06-2019	DISMISSE D
85	NACT/212/2016	11-05-2016	PAWAN KUMAR YADAV Vs MAHIPAL YADAV	04-06-2019	DAW
86	Cs/1323/2016	12-05-2016	HARIRAM Vs KHYALI RAM	16-08-2019	DISMISSE D
87	CS/1324/2016	12-05-2016	SANWAT SINGH VS PARDEEP	15-04-2020	DWS
88	Cs/1334/2016	13-05-2016	KABOOL SINGH Vs VIRENDER	14-05-2019	DISPOSED
89	CS/1346/2016	16-05-2016	MUKESH VS BAIDNATH	06.02.2020	DISPOSED
90	Cs/1379/2016	19-05-2016	State Bank of Patiala Vs SMT NIRMALA	22-05-2019	DISPOSED
91	Cs/1374/2016	21-05-2016	SMT KOSHLIYA DEVI Vs OMPARKASH	05-07-2019	DISPOSED
92	Cs/1375/2016	21-05-2016	RAMPAL Vs MAHENDER SINGH	02-07-2019	DISPOSED
93	Cs/1393/2016	26-05-2016	UMED SINGH Vs SATBIR	04-07-2020	REBUTTAL
94	COMI/51/2016	31-05-2016	MANISH Vs LAL SINGH	10-06-2019	DISMISSE D
95	CHI/357/2016	02-06-2016	State of Haryana Vs ASHOK KUMAR	08-05-2019	DISPOSED
96	Cs/1439/2016	10-06-2016	Balbir Singh Vs Jagdish	18-05-2019	DISPOSED
97	CS/1447/2016	15-06-2016	RAJA RAM VS SUBE SINGH	09-01-2020	DWS
98	CHI/390/2016	17-06-2016	State Vs PRAMOD	12-06-2019	CONVICTE D
99	CHI/396/2016	23-06-2016	STATE Vs MANJEET	23-04-2019	DISPOSED
100	Cs/1469/2016	04-07-2016	Jagdish Vs Balbir Singh	21-05-2019	DISPOSED
101	Cs/1485/2016	06-07-2016	Ram Chander Vs State of Haryana through D.C.	23-05-2019	DISPOSED
102	CS/1528/2016	13-07-2016	RAM NAND VS NAFE SINGH	16-04-2020	CONSIDER ATION
103	CHI/742//2015	17.11.2015	State vs Dinesh etc	26.02.2020	ACQUITTE D
104	RENT/ 125/2016	15-07-2016	BAGICHI BABA DEVADASS VS HARI SINGH	02.03.2020	DISMISSE D

105	CHI/471/2016	20-07-2016	STATE VS VINOD	20.12.2019	ACQUITTE D
IN THE COURT OF SH. ANIL KUMAR, CIVIL JUDGE (JR. DIVN.)-CUM- JUDICIAL MAGISTRATE FIRST CLASS, NARNAUL					
LIST OF ACTION PLAN 01.04.2019 TO 31.03.2020					
Sr. No.	CIS NO.	D.O.I	CASE TITLE	PENDING / DECIDED	STAGE
1	COMA/ 495/2013	18.02.2010	GAJRAJ SINGH VS DEEPAK	11.09.2019	DECIDED
2	CS/3643/2013	16.04.2013	RAMOTAR VS BANSIDHAR	27.02.2020	DECIDED
3	CS/3985/2013	23/08/2013	RAM NIWAS Vs. GOVIND RAM SHARMA	29.01.2020	DECIDED
4	COMI/ 151/2016	21.11.2013	SHRI RAM SARAF VS GOPAL SARAN	21.08.2019	DECIDED
5	RENT/ 531/2013	17.12.2013	SAVITRI VS AMIT	01.10.2019	DECIDED
6	CHI/4/2014	09.01.2014	STATE VS KISHAN LAL	09.04.2019	DECIDED
7	CS/44/2014	16.01.2014	GHISA RAM VS HAWA SINGH	08.04.2020	APPEREAN CE
8	COMI/72/2014	07/05/2014	ANIL KUMAR Vs. SURENDER	28.04.2020	EVIDENCE
9	CHI/309/2014	12.06.2014	STATE VS SATPAL	09.04.2019	DECIDED
10	CM/91/2016	03.07.2014	RAM SINGH VS SANWAT RAM	09.04.2019	DECIDED
11	CS/564/2014	25.07.2014	GULAB Vs SUNDER LAL	07.12.2019	DECIDED
12	CHI/633/2014	25/09/2014	STATE Vs. RAMOTAR	12.02.2020	DECIDED
13	CS/879/2014	28/10/2014	BHOOP SINGH Vs. MUSSADI LAL	16.04.2020	CONSIDER ATION
14	CHI/686/2014	10.11.2014	ST OF HARYANA VS SHADIRAM	05.09.2019	DECIDED
15	CS/986/2014	10.12.2014	SHADIRAM VS SUBHASH CHAND	02.09.2019	DECIDED
16	COMI/ 159/2014	24.12.2014	NANDLAL VS MUSADDILAL	02.05.2019	DECIDED
17	CS/60/2015	19/01/2015	BEENA @ MEENA Vs. DALIP KUMAR	26.02.2020	DECIDED
18	NACT/ 102/2015	19.02.2015	RAMSARAN VS SOMDUTT	06.09.2019	DECIDED

19	CHI/181/2015	03/03/2015	STATE OF HARYANA Vs. MANGAL SINGH	16.4.2020	EVIDENCE
20	CS/189/2015	16.03.2015	BHUVNESH VS ABHAY SINGH	04.02.2020	DECIDED
21	CS/247/2015	27.03.2015	LEELARAM VS SONU	06.09.2019	DECIDED
22	CS/261/2015	01.04.2015	KANTA VS RAJESH	06.09.2019	DECIDED
23	CS/302/2015	28.04.2015	AMAR SINGH VS SUBHASH	03.09.2019	DECIDED
24	CS/371/2015	21/05/2015	KIRSHANA DEVI Vs. AJIT SINGH	23.04.2020	REBUTAL
25	CS/504/2015	13/07/2015	NAGAR MAL Vs. NARESH KUMAR	05.02.2020	DECIDED
26	CHI/464/2015	17.07.2015	STATE VS MANJEET	19.07.2019	DECIDED
27	NACT/ 263/2015	11.08.2015	YOGESH VS MUKESH	09.04.2020	EVIDENCE
28	CS/648/2015	20.08.2015	SANTRA DEVI Vs. CHANDER KANT	29.01.2020	DECIDED
29	UCR/7/2015	03/09/2015	STATE Vs. UNKNOWN	26.02.2020	DECIDED
30	CS/707/2015	07.09.2015	LEELARAM VS VINOD KUMAR	19.04.2019	DECIDED
31	CS/768/2015	23.09.2015	SUNIL VS MARU RAM	07.08.2019	DECIDED
32	CS/785/2015	03/10/2015	SATISH Vs. JAI PARKASH	01.05.2020	REBUTAL
33	COMI/ 128/2015	03.10.2015	SURESH VS GURMEET	20.08.2019	DECIDED
34	CS/808/2015	12.10.2015	GOBIND VS PATRAM	19.07.2019	DECIDED
35	CHI/667/2015	15.10.2015	STATE VS PUSHKARMAL	16.11.2019	DECIDED
36	CS/828/2015	20.10.2015	MAGGAR SINGH VS PARTAP SINGH	14.11.2019	DECIDED
37	CS/831/2015	21.10.2015	SAPNA VS JAIPAL	09.04.2019	DECIDED
38	CS/843/2015	26/10/2015	GOKAL CHAND Vs. MAHABIR	17.04.2020	DEFENCE EVIDENCE
39	NACT/ 404/2015	26/10/2015	SAKET GUPTA Vs. ABHAY SINGH YADAV	24.02.2020	DECIDED
40	CHA/404/2015	26.10.2015	STATE VS MAHENDER	09.04.2019	DECIDED
41	CS/846/2015	28.10.2015	KIRAN DEVI VS SANTRA DEVI	10.05.2019	DECIDED
42	CS/848/2015	28.10.2015	SMT DHANKAUR VS MURRILAL	07.08.2019	DECIDED
43	CS/849/2015	28.10.2015	ROHTASH VS DATA RAM	03.09.2019	DECIDED

44	CS/862/2015	02.11.2015	KABUL BAI VS LALITA DEVI	22.07.2019	DECIDED
45	CHI/755/2015	10.11.2015	STATE VS ROHTASH	18.11.2019	DECIDED
46	CS/897/2015	13.11.2015	PRATAP SINGH VS HARI SINGH	08.01.2020	DECIDED
47	NACT/ 454/2015	16.11.2015	HIMMAT SINGH VS KAILASH	30.08.2019	DECIDED
48	CS/889/2015	17.11.2015	SOHAN LAL VS BHOMA	10.04.2019	DECIDED
49	NACT/ 457/2015	18.11.2015	PRAHALAD VS RANVEER	30.08.2019	DECIDED
50	CS/926/2015	21.11.2015	LALI DEVI VS DINESH	25.07.2019	DECIDED
51	CRM/45/2015	27.11.2015	LALIT,ANIL VS KAILASH , DAYA DEVI	04.06.2019	DECIDED
52	CS/936/2015	30.11.2015	BALBIR VS DAYARAM	06.01.2020	DECIDED
53	CS/940/2015	02.12.2015	GODARAM VS KARAN SINGH	13.08.2019	DECIDED
54	NACT/ 520/2015	04.12.2015	MUKESH VS YOGESH	06.09.2019	DECIDED
55	CHI/791/2015	04.12.2015	STATE VS ARUN KUMAR	20.11.2019	DECIDED
56	CS/952/2015	07.12.2015	KISHORI LAL VS HANUMAN	31.10.2019	DECIDED
57	CHI/780/2015	10.12.2015	STATE VS AMIT	08.04.2019	DECIDED
58	CS/976/2015	15.12.2015	SHIMBHUDUTT VS GIRISH KUMAR	27.02.2020	DECIDED
59	CS/985/2015	16/12/2015	VEERPAL Vs. SWATI STOREWEL	07.03.2020	DECIDED
60	CS/986/2015	17.12.2015	SARAVAN KUMAR VS DALIP SINGH	31.10.2019	DECIDED
61	COMI/ 150/2015	18/12/2015	STATE Vs. ASHOK	17.04.2020	PLANTIFF EVIDENCE
62	CS/1000/2015	21.12.2015	SRICHAND VS LALCHAND	17.07.2019	DECIDED
63	NACT/1/2016	02.01.2016	SATYAVIR VS RAM SINGH	10.01.2020	DECIDED
64	NACT/4/2016	02.01.2016	KAMLA VS SUMER	20.08.2019	DECIDED
65	CHI/8/2016	05.01.2016	STATE VS SAMSER	04.09.2019	DECIDED
66	RENT/13/2016	11.01.2016	SHREE KHEMANAND VS RAJKUMAR	06.05.2019	DECIDED
67	RENT/14/2016	11.01.2016	SHREE KHEMANAND VS SATNARYAN	03.05.2019	DECIDED

68	NACT/28/2016	18.01.2016	PRADEEP VS ABHAY SINGH	22.08.2019	DECIDED
69	NACT/41/2016	28.01.2016	KAILASH VS ASHOK	21.05.2020	Defence Evidence
70	CS/1026/2016	30.01.2016	OMPRAKASH VS HARI SINGH	18.10.2019	DECIDED
71	CS/1032/2016	02/02/2016	BISHAMBER, PHOOL CHAND, RAMOTAR, SINGH RAJ Vs. SMT. DWARKI	27.04.2020	DEFENDANT EVIDENCE
72	CS/1054/2016	11.02.2016	JAGMOHAN VS INDRAJ	07.08.2019	DECIDED
73	CS/1091/2016	20/02/2016	RAGHUBIR PARSHAD Vs. STATE OF HARYANA	22.05.2020	PLANTIFF EVIDENCE
74	CM/9/2016	23.02.2016	BASANT LAL VS ASHOK KUMAR	05.04.2019	DECIDED
75	CM/8/2016	23.02.2016	BHAWAR SINGH VS GP MAHASAR	04.10.2019	DECIDED
76	CS/1093/2016	26.02.2016	J.O.P.LTD VS MSGLACIER CONSTRUCTION	16.07.2019	DECIDED
77	NACT/99/2016	29/02/2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER Vs. RAJENDER	09.01.2020	DECIDED
78	CS/1118/2016	05/03/2016	SARASWATI SHIKSHA SAMITI Vs. SMT SAVITA YADAV	25.02.2020	DECIDED
79	NACT/109/2016	10/03/2016	OMWATI Vs. JATIN	28.01.2020	DECIDED
80	CS/1134/2016	10.03.2016	AMAR SAINI VS DEPUTY CEO CUM SECRETARY	23.01.2020	DECIDED
81	CS/1138/2016	11/03/2016	RAM SINGH Vs. BANARSI LAL @ BANWRI	24.04.2020	REBUTAL
82	CS/1168/2016	21/03/2016	YOGENDER KUMAR Vs. MUNICIPAL COUNCIL NARNAUL	09.04.2020	Defence Evidence
83	NACT/119/2016	21.03.2016	HDFC BANK VS SATISH KUMAR	05.04.2019	DECIDED
84	NACT/121/2016	21.03.2016	HDFC BANK VS ARUN KUAMR	19.08.2019	DECIDED

85	NACT/ 125/2016	21.03.2016	HDFC BANK VS RANWATI	06.01.2020	DECIDED
86	NACT/ 129/2016	21.03.2016	HDFC BANK VS KULDEEP SINGH	10.06.2019	DECIDED
87	CS/1165/2016	22.03.2016	BASTIRAM VS SAMAJ SUDHAR SMITI THROUGH	13.05.2019	DECIDED
88	NACT/ 151/2016	28.03.2016	MUNESH YADAV VS JITENDER	16.12.2019	DECIDED
89	CS/1177/2016	28.03.2016	SHRIRAM VS MC.	13.11.2019	DECIDED
90	CS/1186/2016	30.03.2016	PURANMAL VS DHVPNL	16.07.2019	DECIDED
91	CM/21/2016	30.03.2016	SUBE SINGH VS LALCAHND	24.05.2019	DECIDED
92	NACT/ 189/2016	01/04/2016	HDFC BANK Vs. UMED SINGH	27.04.2020	EVIDENCE
93	CHI/243/2016	01.04.2016	STATE VS SUJJAN SINGH	05.11.2019	DECIDED
94	CHI/246/2016	01.04.2016	STATE VS GAURAV	03.06.2019	DECIDED
95	NACT/ 185/2016	01.04.2016	HDFC BANK VS RAWAT SINGH	10.06.2019	DECIDED
96	NACT/ 161/2016	02.04.2016	HDFC BANK VS NARESH	01.04.2019	DECIDED
97	CM/28/2016	07/04/2016	RAMOTAR Vs. BANSHIDHAR	25/11/2019	DECIDED
98	CS/1236/2016	21/04/2016	RAMJI LAL Vs. UHDA SEC 1 NNL	18.04.2020	REPLY
99	CS/1248/2016	26/04/2016	PHOOLWATI PALIWAL Vs. MAMAN	24.02.2020	DECIDED
100	CHI/295/2016	28.04.2016	STATE VS SATYAVIR	22.07.2019	DECIDED
101	CS/1302/2016	30/04/2016	JAIPAL Vs. ASHOK KUMAR	23.01.2020	REBUTAL
102	CS/1303/2016	05/05/2016	SANDEEP Vs. GIRDHARI	09.12.2019	DECIDED
103	NACT/ 205/2016	05/05/2016	MAHENDER SINGH Vs. OM PRAKASH SEHRAWAT	08.01.2020	DECIDED
104	CS/1305/2016	09/05/2016	LALCHAND Vs. RAMOTAR	07.03.2020	DECIDED
105	CS/1342/2016	11/05/2016	RAM KALAN Vs. SUBE SINGH	15.04.2020	PLANTIFF EVIDENCE
106	COMI/44/2016	11.05.2016	VEDPRAKASH VS SUMAN DEVI	08.04.2019	DECIDED

107	NACT/ 213/2016	11.05.2016	ISHWAR VS DEEPAK	07.11.2019	DECIDED
108	CS/1344/2016	16/05/2016	ANITA DEVI Vs. RAJESH	05.12.2019	DECIDED
109	CM/48/2016	18.05.2016	GOPAL SINGH VS RADHA SYAM	28.05.2019	DECIDED
110	CS/1377/2016	19/05/2016	UDMI RAM Vs. RAM CHANDER @ LEELA	17.04.2020	REPLY
111	CM/52/2016	21.05.2016	GODARAM VS KARAN SINGH	13.08.2019	DECIDED
112	CM/58/2016	30.05.2016	HARI RAM VS KHAYLI RAM	29.01.2020	DECIDED
113	CS/1415/2016	31.05.2016	BABULAL VS HARYANA STATE	07.05.2019	DECIDED
114	CS/1420/2016	02.06.2016	RAMSINGH VS BANARSI LAL	31.05.2019	DECIDED
115	NACT/ 240/2016	02.06.2016	SMT. PINKI Vs. SMART CITY DEVELOPERS	15.04.2020	Appereance
116	CS/1434/2016	10.06.2016	SMT OMPATI VS DINESH KUMAR	22.05.2019	DECIDED
117	CS/1444/2016	14.06.2016	MAN SINGH VS OMPRAKSH	15.05.2019	DECIDED
118	CHI/391/2016	20.06.2016	STATE VS JAGMAL	05.10.2019	DECIDED
119	NACT/ 260/2016	04.07.2016	DR. ASHWANI ROHILLA Vs. VIKASH YADAV	21.08.2019	P.O.
120	CHA/75/2016	06.07.2016	STATE VS LAKHVINDER	05.04.2019	DECIDED
121	CHI/430/2016	08.07.2016	STATE VS RAJBIR	08.05.2019	DECIDED
122	NACT/ 278/2016	11.07.2016	SUBHASH VS TRITHPRAKASH	04.10.2019	DECIDED
123	CS/1506/2016	11.07.2016	JAGDEV VS SUNITA	18.05.2019	DECIDED
124	CS/1515/2016	12.07.2016	INDRAJ VS SATNARAYAN	04.04.2019	DECIDED
125	CS/1526/2016	13.07.2016	RAJENDER KUMAR Vs. SMT SHANTI	15.11.2019	DECIDED
126	CS/1517/2016	12.07.2016	ANIL KUMAR VS OMPRKASH	09.05.2019	DECIDED
127	CM/72/2016	13.07.2016	INDRAJ SINGH VS DHARMPAL	09.10.2019	DECIDED
128	CM/73/2016	13.07.2016	BHUPENDER VS PREM	25.07.2019	DECIDED

129	CM/74/2016	15.07.2016	VINOD KUMAR MEHTA VS MAHESH KUMAR	17.08.2019	DECIDED
130	CS/1555/2016	21.07.2016	KANWAR SINGH VS STATE OF HARYANA COLLECTOR	10.05.2019	DECIDED
131	CM/79/2016	21.07.2016	RAMESHWAR VS RAMAVTAR	23.07.2019	DECIDED
132	NACT/ 299/2016	21.07.2016	PRADEEP CHAUDHARY VS PAWAN KUMAR	21.08.2019	DECIDED
133	CS/1588/2016	29.07.2016	SUMITRA DEVI VS GRAM PANCHAYAT	20.07.2019	DECIDED
134	CS/1604/2016	30.07.2016	NIHAL VS GRAM PANCHAYAT NASIBPUR	24.07.2019	DECIDED
135	CS/1605/2016	30.07.2016	CHIRANJI LAL VS GRAM PANCHAYAT NASIBPUR	24.07.2019	DECIDED
136	COMA/ 31/2016	01.08.2016	MEENA VS SUNIL KUMAR	25.07.2019	DECIDED
137	CS/1611/2016	02.08.2016	ATTAR SINGH VS GP NASIBPR	22.04.2019	DECIDED
138	CHI/505/2016	04.08.2016	STATE VS HANSRAJ	04.09.2019	DECIDED
139	CM/85/2016	06.08.2016	RAM SINGH VS MANGE RAM	21.05.2019	DECIDED
140	CM/87/2016	06.08.2016	SMT PUSHPA VS RAMESH KUMAR	09.05.2019	DECIDED
141	NACT/ 325/2016	08.08.2016	RAJVINDER VS KULDEEP	06.04.2019	DECIDED
142	NACT/ 338/2016	12.08.2016	SHAKTI SINGH VS SANTHIL KUMAR	10.04.2019	DECIDED
143	NACT/ 337/2016	12.08.2016	SHAKTI SINGH VS SHANTHIL KUMAR	05.07.2019	DECIDED
144	NACT/ 341/2016	16.08.2016	RISHI RAJ VS PAWAN LAMBA	03.06.2019	DECIDED
145	NACT/ 353/2016	16.08.2016	HDFC BANK VS VIKRAM	10.06.2019	DECIDED
146	CS/1682/2016	22.08.2016	JAI SHREE VS STATE	15.10.2019	DECIDED
147	CHI/586/2016	14.09.2016	STATE VS SURESH	01.04.2019	DECIDED
148	COMI/ 107/2016	27.09.2016	SONIYA VS PAWAN	02.04.2019	DECIDED
149	CHI/633/2016	06.10.2016	STATE VS ROOP SINGH	04.04.2019	DECIDED

150	RENT/ 177/2016	10.10.2016	YADRAM VS SUNDER	06.04.2019	DECIDED
Execution Cases					
Sr. No.	CIS NO.	D.O.I	CASE TITLE	PENDING / DECIDED	STAGE
1	EXE/86/2014	24/05/2014	OM PARKASH Vs. GOVT.P.G.COLLEGE	07.01.2020	DECIDED
2	EXE/114/2015	01.08.2015	VIJAY SINGH VS MAHAVIR	13.11.2019	DECIDED
3	EXE/146/2015	27.08.2015	SAVITA DEVI Vs. UNITED INDIA INSURANCE CO.	07.11.2019	DECIDED
4	EXE/201/2015	29.10.2015	AJAY VS MUNNA LAL	09.05.2019	DECIDED
5	EXE/12/2016	15/01/2016	BAJARANG LAL Vs. RAMPHAL	30.04.2020	APPEREAN CE
6	EXE/11/2016	18.01.2016	SUSHILA VS MD HPCL	01.10.2019	DECIDED
7	EXE/35/2016	11.02.2016	VIJAY PAL VS AMAR SINGH	01.10.2019	DECIDED
8	EXE/176/2016	02/07/2016	SMT. POONAM DEVI Vs. CHANDER BHAN	03.01.2020	DECIDED
9	EXE/206/2016	18/07/2016	GHANSHAM DASS Vs. STATE OF HARYANA THROUGH D.C.	04.12.2019	DECIDED
10	EXE/300/2016	15.10.2016	SATYAVIR VS SATYAVIR	20.11.2019	DECIDED
11	EXE/303/2016	19.10.2016	KULDEEP KUMAR VS MAHESH KUMAR	06.09.2019	DECIDED
12	EXE/328/2016	30/11/2016	SANTOSH SINGH Vs. MOHAR SINGH	18.04.2020	FOR REMAING PAYMENT
13	EXE/18/2017	17.01.2017	MAHENDER VS HDFC	31.01.2020	DECIDED
14	EXE/38/2017	30.01.2017	KRISHANA DEVI VS SMT BHAGWATI	31.10.2019	DECIDED
15	EXE/58/2017	14.02.2017	RAMESH CHAND VS GHISARAM	16.07.2019	DECIDED
16	EXE/59/2017	15/02/2017	KHEM CHAND Vs. RAJENDER KUMAR	04.03.2020	DECIDED
17	EXE/66/2017	17.02.2017	DHANSIRAM VS SACHIN	07.05.2019	DECIDED
18	EXE/70/2017	22/02/2017	SHAKUNTLA Vs. BHUP SINGH	07.01.2020	DECIDED

19	EXE/88/2017	08/03/2017	SMT. URMILA DEVI Vs. HARYANA STATE AGRICULTURE BOARD	08.01.2020	DECIDED
20	EXE/107/2017	27/03/2017	RAM NIWAS Vs. RAM SINGH	10.01.2020	DECIDED
21	EXE/119/2017	10.04.2017	VIDHYA DEVI VS ABHAY SINGH	09.09.2019	DECIDED
22	EXE/134/2017	24.04.2017	CHHOTURAM THR. LRS VS PHOOLCHAND	30.08.2019	DECIDED
23	EXE/146/2017	06/05/2017	RAM SINGH Vs. DHBVN LTD.	16.12.2019	DECIDED
24	EXE/175/2017	03.07.2017	CHHOTELAL VS RAMESH	07.08.2019	DECIDED
25	EXE/176/2017	03.07.2017	DHARMBIR VS CHHOTURAM	03.01.2020	DECIDED
26	EXE/148/2017	08.05.2017	SHEO LAL VS SUBE SINGH	12.04.2019	DECIDED
27	EXE/186/2017	11.07.2017	ROHTASH VS XEN	05.11.2019	DECIDED
28	EXE/195/2017	28.07.2017	SUBHASH VS MOHAR SINGH	01.10.2019	DECIDED
29	EXE/214/2017	21/08/2017	INDRAJ SINGH Vs. PAWAN KUMAR	02.05.2020	APPEREAN CE
30	EXE/231/2017	22.08.2017	SHGB THRO. MANAGER VS PAWAN KUMAR	07.08.2019	DECIDED
31	EXE/234/2017	22.08.2017	SHGB THRO MANAGER VS MOHAN LAL	22.05.2019	DECIDED
32	EXE/247/2017	25.08.2017	SHGB THRO MANAGER VS JAGDEV	11.10.2019	DECIDED
33	EXE/244/2017	25/08/2017	SHGB THROUGH BRANCH MANAGER Vs. PHOOL CHAND	04.07.2020	APPEREAN CE
34	EXE/260/2017	15.09.2017	SHGB THRO MANAGER VS MEENA DEVI	04.01.2020	DECIDED
35	EXE/267/2017	26/09/2017	HARCHAND THROUGH SONU Vs. HEERA	23.04.2020	CONSIDER ATION
36	EXE/272/2017	27.09.2017	SHGB THRO SATISH VS CHHOTELAL	17.10.2019	DECIDED
37	EXE/274/2017	28/09/2017	SATYAVEER Vs. RATTAN SINGH	24.02.2020	DECIDED

38	EXE/303/2017	10.10.2017	LOKU RAM VS SUBE SINGH	17.01.2020	DECIDED
39	EXE/274/2017	26.10.2017	DULICHAND VS BRIJ MOHAN	07.03.2020	DECIDED
40	EXE/309/2017	06.11.2017	CENTRAL BANK OF INDIA VS SHISH RAM	17.04.2020	Appereance
41	EXE/277/2017	04.10.2017	AJAY KUMAR VS GP THR. SOHAN SINGH	05.09.2019	DECIDED
42	EXE/297/2017	27.10.2017	PT. RADHEY SHAYM VS BHAGWAN DASS	24.05.2019	DECIDED
43	EXE/307/2017	07.11.2017	MAHENDER VS RATAN SINGH	25.07.20149	DECIDED
44	EXE/315/2017	13.11.2017	DR. ROHTAH YADAV VS STATE	15.04.2020	Appereance
45	EXE/332/2017	14.12.2017	DURGA PARSHAD VS GOPI SINGH	15.10.2019	DECIDED
46	EXE/10/2018	09.01.2018	BALKISHAN VS BHEEM SAIN	04.10.2019	DECIDED
47	EXE/11/2018	11.01.2018	DR. ANIL KUMAR VS ST. HR. THR. COLLECTOR	24.10.2019	DECIDED
48	EXE/81/2018	25.04.2018	SHGB THRO MANAGER VS SATYAVIR	30.05.2019	DECIDED
49	EXE/87/2018	04.05.2018	JAIPRAKASH VS DHBVNL THR. MD	22.10.2019	DECIDED
50	EXE/162/2018	24.09.2018	AMI CHAND VS DAYANAND	28.08.2019	DECIDED

IN THE COURT OF MS. SUSHMA, CIVIL JUDGE (JUNIOR DIVISION), NARNAUL

LIST OF ACTION PLAN CASES 2019-2020 (01.04.2019 TO 31.03.2020)

Sr. No.		D.O.Instt.		Next Date	Next Purpose
1	CS/2233/2013	05/08/11	CHET RAM VS.MANO HAR LAL	06.02.2020	DECIDED
2	Cs/3223/2013	12/10/2012	SANT LAL VS. BRANCH MANAGER MAHENDRA FINANCE VERMA TOWER	15.10.2019	DECIDED
3	COMI/907/2013	25/10/2012	JILE SINGH Vs. LAKHMI	09.03.2020	DECIDED
4	COMI/1080/13	28/09/13	SATYABIR VS. SATBIR	13.12.2019	DECIDED
5	COMI/1059/13	09/10/2013	KRISHAN VS. RAJ	25.02.2020	DECIDED
6	CS/55/2014	28/01/2014	VIMAL VS.SANTOSH	06.02.2020	DECIDED

7	COMA/ 48/2014	04/07/2014	AJEET DEVI VS. ASHOK KUMAR	12.09.2019	DECIDED
8	CS/516/2014	15/07/2014	OMPARKASH Vs. DEVENDER KUMAR	20.04.2020	REBUTAL
9	CS/540/2014	23/07/2014	PURAN VS. HR. STATE	30.09.2019	DECIDED
10	CHI/511/2014	07/08/2014	STATE OF HARYANA Vs. ANIL KUMAR	03.01.2020	DECIDED
11	CS/643/2014	23/08/2014	GOBIND VS. KACHRU LAL	31.10.2019	DECIDED
12	CS/677/2014	30/08/2014	RAM SINGH VS. VISHNU	14.10.2019	DECIDED
13	CS/687/2014	01/09/2014	MAHENDER SINGH VS. OMPARKASH	04.09.2019	DECIDED
14	CM/91/2014	21/10/2014	RATI RAM VS. KANWAR SINGH	12.09.2019	DECIDED
15	CS/870/2014	27/10/2014	JAGMOHAN VS. SHIV CHAND	07.12.2019	DECIDED
16	CS/961/2014	29/11/2014	SUMITRA VS. SANJEEV	05.10.2019	DECIDED
17	CS/23/2015	06/01/2015	DEEPAK Vs. ANIL KUMAR	16.04.2020	REBUTAL
18	CHI/88/2015	27/01/2015	STATE Vs. JITENDER	27.02.2020	DECIDED
19	CS/160/2015	26/02/2015	KARAN SINGH VS. BANWAR LAL	05.08.2019	DECIDED
20	CS/187/2015	09/03/2015	LALCHAND Vs. HUKAM CHAND	21.05.2020	Defendant Evidence
21	CHI/300/2015	17/04/2015	STATE VS. BALWANT	21.09.2019	DECIDED
22	CS/422/2015	03/07/2015	RAGHBIR VS. HR.STATE	27.02.2020	DECIDED
23	CHI/433/2015	08/07/2015	STATE OF HARYANA VS. VIJAY SINGH	17.09.2019	DECIDED
24	CS/515/2015	09/07/2015	KAVINDER Vs. SHYAM LAL, OM PRAKASH, PURAN CHAND	14.02.2020	DECIDED
25	CS/507/2015	14/07/2015	VIJAYPAL VS. SATYA KABIR TRUST THROUGH MAHANT MAHAN DAS	25.09.2019	DECIDED
26	COMI/88/2015	27/07/2015	RAMBILAS VS. ARJUN SINGH	14.02.2020	DECIDED
27	COMI/ 103/2015	26/08/2015	MAHA RAM VS. KAILASH	16.09.2019	DECIDED

28	COMA/ 34/2015	21/09/2015	SABBO DEVI VS. LEELA RAM	07.09.2019	DECIDED
29	COMI/ 125/2015	28/09/2015	VIKRAM SINGH VS. RAJPAL	07.09.2019	DECIDED
30	RENT/ 109/2015	01/10/2015	SUMAN Vs. RAJESH	10.04.2020	REBUTAL
31	CHI/663/2015	14/10/2015	STATE VS. SURESH	10.02.2020	DECIDED
32	CHI/704/2015	26/10/2015	STATE Vs. VIJAYPAL	22.04.2020	DEFENCE EVIDENCE
33	CS/886/2015	06/11/2015	CHHAJU RAM VS. CHET RAM	31.08.2019	DECIDED
34	COMI/ 136/2015	06/11/2015	SUNDER LAL Vs. MONIKA	13.03.2020	DECIDED
35	CS/892/2015	07/11/2015	SMT. NIRMLA DEVI Vs. OM PARKASH	13.05.2020	EVIDENCE
36	CS/891/2015	07/11/2015	SUBHASH ETC VS. GP RAI MALIKPUR THROUGH ADMINISTRATOR	01.11.2019	DECIDED
37	CHI/762/2015	20/11/2015	STATE OF HARYANA VS. SISHRAM	02.08.2019	DECIDED
38	CHI/789/2015	04/12/2015	STATE OF HARYANA VS. CHOTIA @ ARVIND	13.12.2019	DECIDED
39	COMI/ 148/2015	04/12/2015	MOHAN LAL SHARMA VS. SURENDER KUMAR EX-DIPO HOLDER	09.08.2019	DECIDED
40	CS/955/2015	08/12/2015	MOOLA RAM VS. JAGDISH	30.10.2019	DECIDED
41	CHI/847/2015	11/12/2015	STATE OF HARYANA VS. MANJEET	13.11.2019	DECIDED
42	CHI/853/2015	17/12/2015	STATE OF HARYANA VS. PANKAJ	31.08.2019	DECIDED
43	CHI/857/2015	23/12/2015	STATE OF HARYANA VS. SURESH	6.11.2019	DECIDED
44	CHI/1/2016	04/01/2016	STATE OF HARYANA VS. BABU LAL	12.09.2019	DECIDED
45	CHI/28/2016	04/01/2016	STATE OF HARYANA VS. DARA SINGH	28.01.2020	DECIDED
46	COMI/3/2016	15/01/2016	BANARSILAL Vs. RAMSINGH	12.03.2020	DECIDED

47	CS/1022/2016	29/01/2016	RANBIR SINGH Vs. GRAM PANCHYAT MEGHOT BINJA	17.01.2020	DECIDED
48	CS/1076/2016	02/02/2016	SHYAM SUNDER VS. RAGHBIR	31.08.2019	DECIDED
49	CHI/103/2016	02/02/2016	STATE OF HARYANA VS. VIRENDER SINGH	31.08.2019	DECIDED
50	CS/1047/2016	10/02/2016	MANDIR DEVI JI THROUGH HARISH CHANDER VS. SRIRAM	13.08.2019	DECIDED
51	CHI/151/2016	10/02/2016	STATE OF HARYANA VS. MUKESH KUMAR	27.05.2019	DECIDED
52	CHI/117/2016	15/02/2016	STATE OF HARYANA VS. SURESH KUMAR	03.04.2019	DECIDED
53	CHI/112/2016	15/02/2016	STATE OF HARYANA VS. AJIT @KHETA RAM	06.05.2019	DECIDED
54	CHI/106/2016	16/02/2016	STATE OF HARYANA Vs. RAJU MEENA	07.03.2020	DECIDED
55	RENT/41/2016	16/02/2016	SMT RAKSHA DEVI Vs. VIOM NET WORKS	21.01.2020	DECIDED
56	COMI/8/2016	19/02/2016	KHETA RAM VS. RAJESH YADAV	8.11.2019	DECIDED
57	CHI/129/2016	24/02/2016	STATE OF HARYANA VS. SURENDER	15.11.2019	DECIDED
58	CHI/130/2016	24/02/2016	STATE OF HARYANA VS. SAJJAN SINGH	02.11.2019	DECIDED
59	CHI/131/2016	24/02/2016	STATE OF HARYANA VS. ASHOK KUMAR	01.10.2019	DECIDED
60	COMI/9/2016	24/02/2016	SUNIL VS. ASHUTOSH	13.09.2019	DECIDED
61	COMA/6/2016	26/02/2016	SUSHILA DEVI VS. ASHWANT SINGH	06.09.2019	DECIDED
62	CS/1096/2016	29/02/2016	SURAJ BHAN VS. PHUL SINGH	23.09.2019	DECIDED
63	CS/1104/2016	01/03/2016	RANVEET VS. MS APRA AUTO INDIA PVT. LTD.	08.08.2019	DECIDED
64	CHI/153/2016	01/03/2016	STATE OF HARYANA VS. RAJENDER SINGH	12.09.2019	DECIDED
65	COMI/15/2016	03/03/2016	BABU SINGH Vs. SANJAY @ KAMLESH	20.12.2019	DECIDED

66	CS/1101/2016	03/03/2016	SMT MINAKSHI GOYAL Vs. BHAGWAN DASS GOYAL	24.02.2020	DECIDED
67	CS/1120/2016	04/03/2016	SARWAN DEVI VS. RAM SINGH	05.10.2019	DECIDED
68	CS/1130/2016	11/03/2016	BUDHRAM Vs. RAJKUMAR	09.04.2020	REBUTAL
69	CHI/182/2016	11/03/2016	STATE OF HARYANA VS. JOGINDER SINGH	22.10.2019	DECIDED
70	CHI/183/2016	11/03/2016	STATE OF HARYANA VS. SUSHIL KUMAR	14.10.2019	DECIDED
71	CS/1147/2016	14/03/2016	RITU RAJ VS. ORIENTAL BANK OF COMMERCE	17.08.2019	DECIDED
72	CHI/192/2016	17/03/2016	STATE VS. TARUN	19.10.2019	DECIDED
73	CS/1166/2016	18/03/2016	NARENDER SINGH Vs. YASHPAL	29.01.2020	DECIDED
74	CHI/211/2016	22/03/2016	STATE OF HARYANA VS. HANSRAJ @ HANSRAM	15.02.2020	DECIDED
75	CHI/234/2016	29/03/2016	STATE OF HARYANA VS. NARENDER KUMAR @ DHOLU	28.04.2020	DEFENCE EVIDENCE
76	CHA/92/2016	29/03/2016	STATE OF HARYANA VS. SURESH @ LEELU	15.10.2019	DECIDED
77	CM/24/2016	01/04/2016	PARJIT @ SARJIT Vs. MEHAR CHAND	24.04.2020	CONSIDERATION
78	CHI/264/2016	11/04/2016	STATE OF HARYANA VS. SONU	05.11.2019	DECIDED
79	CS/1229/2016	18/04/2016	NAVEEN KUMAR VS. SMT SANTOSH	13.08.2019	DECIDED
80	RENT/93/2016	18/04/2016	KHEM CHAND Vs. RAMANAND	17.12.2019	DECIDED
81	CHI/275/2016	21/04/2016	STATE Vs. BABU RAM	24.04.2020	CONSIDERATION
82	CS/1267/2016	25/04/2016	GRAM PANCHAYAT FATHEPUR THROUGH SARPANCH VS. STATE OF HARYANA THROUGH COLLECTOR	18.01.2020	DECIDED
83	CM/35/2016	28/04/2016	RAJENDER SINGH Vs. MANGTU RAM	07.05.2020	CONSIDERATION

84	CS/1289/2016	04/05/2016	SAROJ DEVI Vs. BIENDER	05.05.2020	DEFENDANT EVIDENCE
85	CHI/307/2016	05/05/2016	STATE OF HARYANA Vs. ADARSH	24.02.2020	DECIDED
86	COMI/41/16	06/05/2016	RATTAN VS. HEMANT	6.11.2019	DECIDED
87	CS/1304/2016	06/05/2016	VEDPARKASH Vs. PAWAN KUMAR	28.01.2020	DECIDED
88	CS/1310/2016	10/05/2016	VIJAY SINGH Vs. SMT ASHA	28.04.2020	DEFENCE EVIDENCE
89	COMI/46/16	12/05/2016	CHANCHAL VS. VIKRAM	22.10.2019	DECIDED
90	CHI/323/2016	12/05/2016	STATE OF HARYANA Vs. ARUN	14.05.2020	313 CR.PC
91	CHI/324/2016	12/05/2016	STATE OF HARYANA Vs. INDER	14.05.2020	DEFENCE EVIDENCE
92	CS/1339/16	13/05/2016	ANIL VS. RAMESH	19.11.2019	DECIDED
93	CHI/326/2016	16/05/2016	STATE Vs. MAHENDER	24.01.2020	DECIDED
94	RENT/ 107/2016	17/05/2016	SHRI RAM Vs. RAM SINGH	01.02.2020	DECIDED
95	CS/1403/2016	27/05/2016	CHHAJURAM Vs. MANPHOOL	25.02.2020	DECIDED
96	COMA/24/16	31/05/2016	BHARTI VS. AJIT	09.10.2019	DECIDED
97	RENT/ 116/2016	02/06/2016	VIRENDER SINGH Vs. NIHAL SINGH	31.01.2020	DECIDED
98	CHI/393/16	22/06/2016	STATE VS. BALKISHAN ETC.	24.01.2020	DECIDED
99	CHI/398/2016	23/06/2016	STATE Vs. RAJENDER	08.01.2020	DECIDED
100	CM/63/2016	01/07/2016	GHEESHA RAM Vs. LALA RAM	02.03.2020	DECIDED
101	CS/1458/2016	02/07/2016	BHUPENDER SINGH Vs. SMT. BIMLA DEVI	21.04.2020	DEFENCE EVIDENCE
102	CHI/482/2016	04/07/2016	STATE OF HARYANA Vs. ROHTASH	09.03.2020	DECIDED
103	CS/1473/16	5.7.2016	SUNIL VS. DEEPAK	07.05.2020	DEFENCE EVIDENCE
104	CHI/423/2016	04/07/2016	STATE OF HARYANA Vs. MURARI LAL	31.01.2020	DECIDED
105	CHI/424/2016	05/07/2016	STATE OF HARYANA Vs. TULSI RAM	17.04.2020	CONSIDER ATION
106	COMI/59/2016	08/07/2016	RAMAN VS. RAJNESH	24.04.2020	EVIDENCE

107	CHI/431/2016	11/07/2016	STATE OF HARYANA Vs. ANAND PARKASH	05.05.2020	APPEREANCE
108	CHI/432/2016	11/07/2016	STATE OF HARYANA Vs. MAHABIR	03.03.2020	DECIDED
109	COMA/27/2016	11/07/2016	POONAM Vs. LEELARAM	03.12.2019	DECIDED
110	COMI/61/2016	12/07/2016	MANOHAR LAL Vs. AMAR SINGH	29.01.2020	DECIDED
111	CHI/446/2016	12/07/2016	STATE OF HARYANA Vs. BHIKHARAM	30.04.2020	APPEREANCE
112	CS/1530/16	14/7/2016	KABOOL DHBVNL	16.05.2020	DEFENDANT EVIDENCE
113	CHI/461/16	18/07/2016	STATE VS. ASHOK@AAMLA	07.03.2020	DECIDED
114	RENT/130/16	18.7.2016	ASHOK VS. GYAN PARKASH	21.04.2020	REBUTAL
115	CHI/272/2017	18/05/2017	STATE VS. AJIT & ETC .	15.04.2020	313 CR.PC
116	CHI/107/2019	25/12/2018	STATE VS.YUVRAJ.	05.11.2019	DECIDED

Execution Cases

Sr. No.	CIS NO	D.O.Instt.		Next Date	Next Purpose
1	EXE/133/2015	22.08.2015	RADHEY SHYAM VS. HR. STATE THROUGH COLLECTOR	31.07.2019	DECIDED
2	EXE/57/2015	17/03/2015	LATE SHRI BRAHMANAND SHARMA Vs. HR. STATE	28.04.2020	CONSIDERATION
3	EXE/263/2015	24/12/2015	MURTI MANDIR NARSINGH JINCH Vs. SHREE RAM 2. MEHAR CHAND 3. MAHABIR 4. BALBIR	20.02.2020	DECIDED
4	EXE/149/19	5.1.2016	Rajpal vs. Pacl	29.02.2020	DECIDED
5	EXE/1041/16	11.2.2016	M.DEVI JI VS.SHRI RAM	13.8.2019	DECIDED
6	EXE/69/2016	18/03/2016	PRAHLAD Vs. STATE OF HARYANA THROUGH COLLECTOR	24.04.2020	CONSIDERATION

7	EXE/205/2016	16.07.2016	PHOOL SINGH KATARIA VS. STATE OF HR. THROUGH COLLECTOR	08.05.2020	CONSIDER ATION
8	EXE/299/2016	15/10/2016	JITENDER KUMAR Vs. MOLI CHAND	20.04.2020	APPEREAN CE
9	EXE/325/2016	29/11/2016	BALKISHAN GUPTA Vs. P.N.B.	18.01.2020	DECIDED
10	EXE/17/2017	17/01/2017	NARENDER Vs. NARPAL SINGH	14.05.2020	APPEREAN CE
11	EXE/26/2017	20.01.2017	KARTAR SINGH VS. PACL LTD. THROUGH BRANCH MANAGER	03.04.2019	DECIDED
12	EXE/42/2017	02/02/2017	NARESH SHARMA Vs. UMED SHARMA	13.02.2020	DECIDED
13	EXE/52/2017	06/02/2017	RISHAL SINGH Vs. AJIT	07.05.2020	CONSIDER ATION
14	EXE/69/2017	18/02/2017	MAHIPAL EX. SEPUY. NO. 13944191-W Vs. CHAIRMAN/DIRECTO R ARMY GROUP INS.	31.01.2020	DECIDED
15	EXE/85/2017	22/02/2017	MURTI SHRI THAKUR JI MAHARAJ Vs. BADLU	07.05.2020	APPEREAN CE
16	EXE/101/2017	18/03/2017	ASHA DEVI Vs. STATE OF HARYANA	10.12.2019	DECIDED
17	EXE/126/2017	17.04.2017	SANJAY KUMAR VS. JASWANT SINGH	16.09.2019	DECIDED
18	EXE/135/2017	25.04.2017	SAVTRI DEVI VS. SECRETARY AND COMMISSIONER	31.08.2019	DECIDED
19	EXE/144/2017	04/05/2017	SUNITA DEVI Vs. SURESH	30.11.2019	DECIDED
20	EXE/173/2017	03/07/2017	HARI SINGH Vs. HVPNL THROUGH CMD	24.01.2020	DECIDED
21	EXE/178/2017	05.07.2017	MANI RAM VS. SATYABIR SINGH @ SATYAVIR SINGH	19.10.2019	DECIDED
22	EXE/209/2017	14/08/2017	ROHIT KUMAR Vs. NARENDER KUMAR	15.05.2020	CONSIDER ATION
23	EXE/211/2017	16.08.2017	KUSHAL CHAND VS. ASHOK KUMAR	09.08.2019	DECIDED
24	EXE/221/17	22.8.2017	SHGB VS. KANWAR SINGH	3.10.2019	DECIDED

25	EXE/243/17	25.8.2017	SHGB VS.JAI PARKASH	11.10.2019	DECIDED
26	EXE/245/2017	25.08.2017	SHGB THROUGH BRANCH MANAGER VS. JAGROOP	27.09.2019	DECIDED
27	EXE/242/2017	25/08/2017	SHGB THROUGH BRANCH MANAGER Vs. VIKRAM	20.12.2019	DECIDED
28	EXE/256/17	06.09.2017	SHYAM SUNDER VS. RAGHUBIR	09.10.2019	DECIDED
29	EXE/189/2017	17/07/2017	M/S HARI RAM SHEODUTT THROUGH GHANSHYAM Vs. TARA CHAND	06.05.2020	APPEREAN CE
30	EXE/257/2017	07/09/2017	BALWAN SINGH Vs. SANTOSH	30.11.2019	DECIDED
31	EXE/265/2017	20.09.2017	SHER SINGH VS. STATE OF HR. THROUGH COLLECTER	04.05.2020	CONSIDER ATION
32	EXE/273/2017	28/09/2017	RAJ BALA Vs. STATE OF HARYANA	07.02.2020	DECIDED
33	EXE/282/2017	09/10/2017	SMT. DARSHANA DEVI Vs. BAINI SINGH	07.03.2020	DECIDED
34	EXE/284/2017	12/10/2017	JAI SINGH Vs. BABLI @ RUPESH	29.05.2020	CONSIDER ATION
35	EXE/306/17	6.11.2017	ASHOK VS. HRR	9.8.2019	DECIDED
36	EXE/308/2017	06/11/2017	CENTRAL BANK OF INDIA THROUGH AMAR SINGH Vs. HANUMAN	24.02.2020	DECIDED
37	EXE/316/2017	09/11/2017	CENTRAL BANK OF INDIA THROUGH AMAR SINGH Vs. MAHA RAM	07.03.2020	DECIDED
38	EXE/322/2017	22/11/2017	KISHORI LAL Vs. OM PARKASH	20.12.2019	DECIDED
39	EXE/325/2017	06/12/2017	ASHOK Vs. JAIPAL	19.02.2020	DECIDED
40	EXE/327/2017	07/12/2017	BEGRAJ Vs. GRAM PANCHAYAT MEGHOT	04.01.2020	DECIDED
41	EXE/330/2017	14/12/2017	MOHAN LAL Vs. STATE OF HARYANA	10.02.2020	DECIDED
42	EXE/01/2018	03/01/2018	KAILASH VS. MUKESH	20.12.2019	DECIDED

43	EXE/2/2018	04/01/2018	GURGAON GRAMIN BANK THROUGH VINOD KUMAR MEENA Vs. M/S JAI SHREE BALA JI ENTERPRISES THROUGH ITS PROP NARESH KUMAR	15.01.2020	DECIDED
44	EXE/5/2018	05/01/2018	MUKESH KUMAR Vs. JAGE RAM	21.12.2019	DECIDED
45	EXE/4/2018	05/01/2018	MAHENDER SINGH Vs. JAGE RAM	31.01.2020	DECIDED
46	EXE/13/2018	12.01.2018	HOSHIYAR SINGH VS. GRAM PANCHAYAT NUNI AVVAL	13.01.2020	DECIDED
47	EXE/24/2018	05.02.2018	SUNITA DEVI VS. NARENDER KUMAR	15.11.2019	DECIDED
48	EXE/39/18	7.3.2018	NARESH VS.SAROJ	15.11.2019	DECIDED
49	EXE/41/2018	09.03.2018	UMESH DEVI VS. YASHPAL	17.10.2019	DECIDED
50	EXE/120/18	1.8.2018	BABITA VS,DIRECTOR	13.11.2019	DECIDED
NACT Cases					
SR. NO.	CASE NO.	D.O.I.	PARTY NAME	NEXT DATE	STAGE
1	NACT/1028/13	22/01/13	KAILASH VS. RAJESH	22.05.2020	CONSIDERATION
2	NACT/347/2015	01/10/2015	HARYANA GAS Vs. PRACHI GAS	15.04.2020	APPEAREANCE
3	NACT/576/2015	11/12/2015	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. MADAN LAL	07.12.2019	DECIDED
4	NACT/37/2016	21/01/2016	DINESH KUMAR VS. GAJA NAND SHARMA	17.12.2019	DECIDED
5	NACT/85/2016	12/02/2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. MANOJ KUMAR	20.01.2020	DECIDED
6	NACT/115/2016	10/03/2016	EAST DATA EDITING INDIA PVT LTD. Vs. B VIJAY SAI	05.03.2020	DECIDED

7	NACT/ 144/2016	21/03/2016	HDFC BANK BRANCH BIWANI, HR. VS. DEVENDER SINGH	23.04.2020	Appereance
8	NACT/ 148/2016	25/03/2016	CHANDR DEVI Vs. NARESH	27.04.2020	APPEAREAN NCE
9	NACT/ 186/2016	01/04/2016	HDFC BANK Vs. HARBIR	20.01.2020	DECIDED
10	NACT/199/16	27/04/2016	JAI PARKASH VS. MADHUR GARG	05.05.2020	CONSIDER ATION
11	NACT/ 257/2016	02/07/2016	MANOJ KUMAR SONI Vs. RAMDEV	19.12.2019	DECIDED
12	NACT/ 273/2016	11/07/2016	PCARDB Vs. SURAJBHAN	14.12.2019	DECIDED
13	NACT/293/16	16/07/2016	SATENDER VS. RAJPAL	28.05.2020	APPEREAN CE
14	NACT/ 440/2015	03/11/2015	ARVIND VS. ANIL	10.10.2019	DECIDED
15	NACT/ 503/2015	01/12/2015	PCARDB BRANCH NANGAL CHAUDHARY THROUGH RANVIR SING VS. RAM SWARUP	09.09.2019	DECIDED
16	NACT/ 506/2015	01/12/2015	PCARDB BRANCH NANGAL CHAUDHARY THROUGH RANVIR SING VS. SUBHASH	31.08.2019	DECIDED
17	NACT/ 578/2015	11/12/2015	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. KARAN SINGH	26.04.2019	DECIDED
18	NACT/ 559/2015	21/12/2015	SUNIL KUMAR PROPRITER BALAJI TRACTOR VS. MAHIPAL	15.10.2019	DECIDED
19	NACT/ 567/2015	23/12/2015	RAM SWAROOP VS. SUMER	11.10.2019	DECIDED
20	NACT/5/2016	02/01/2016	ANITA VS. SUMER	11.10.2019	DECIDED
21	NACT/9/2016	04/01/2016	HARMINDER SINGH VS. ASHISH SHARMA	25.07.2019	DECIDED
22	NACT/10/2016	05/01/2016	ROHTASH SINGH VS. NARENDER PARSAD YADAV	29.08.2019	DECIDED

23	NACT/74/2016	12/02/2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. ASHOK KUMAR	15.10.2019	DECIDED
24	NACT/77/2016	12/02/2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. LAXMI NARAYAN	27.08.2019	DECIDED
25	NACT/78/2016	12/02/2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. RATI RAM	29.08.2019	DECIDED
26	NACT/ 101/2016	29/02/2016	PCARDB BRANCH NANGAL CHAUDHARY THROUGH MANAGER VS. BHOOP SINGH	19.08.2019	DECIDED
27	NACT/ 110/2016	10/03/2016	VIRENDER VS. ANIL	23.05.2019	DECIDED
28	NACT/ 134/2016	21/03/2016	HDFC BANK LTD. THROUGH POA ABHISHEK SHARMA VS. RAJESH	16.09.2019	DECIDED
29	NACT/ 138/2016	21/03/2016	HDFC BANK LTD. THROUGH ABHISHEK SHARMA VS. RAVINDER	07.09.2019	DECIDED
30	NACT/ 169/2016	01/04/2016	HDFC BANK LTD. THROUGH POA ABHISHEK SHARMA VS. RAVINDER KUMAR	17.08.2019	DECIDED
31	NACT/ 171/2016	01/04/2016	HDFC BANK LTD. THROUGH POA ABHISHEK SHARMA VS. PARVEEN KUMAR	30.09.2019	DECIDED
32	NACT/ 180/2016	08/04/2016	ASHOK KUMAR VS. SUMER SINGH	11.10.2019	DECIDED
33	NACT/206/16	05/05/2016	GOPI VS. SHEKHAR	18.04.2019	DECIDED
34	NACT/294/16	16/07/16	PARDEEP VS. SANJAY	15.04.2020	APPEAREAN NCE

**IN THE COURT OF SH. HIMANSHU SINGH, ACJ (SD)-cum-SDJM,
MAHENDERGARH**

SR. NO.	CIS NO.	DOI	TITLE	NEXT HEARING	STAGE
OLDEST 50 EXECUTION CASES					
1	EXE/65/2019	16-12-2008	RAMBILASH VS SANTOSH	23-05-2019	DISPOSED
2	EXE/163/2014	30-08-2014	MAHAVEER SINGH VS GUGAN SINGH	07-02-2020	DISPOSED
3	EXE/230/2014	04-12-2014	BHOPAL SINGH VS HARI SINGH	17-02-2020	DISPOSED
4	EXE/13/2015	19-01-2015	NAREDNER SINGH VS SOHAN LAL	13-12-2019	DISPOSED
5	EXE/101/2015	24-04-2015	GOPI CHAND VS MAHENDER SINGH	08-02-2020	DISPOSED
6	EXE/109/2015	11-05-2015	ANITA VS SANTOSH	21-05-2019	DISPOSED
7	EXE/155/2015	25-08-2015	LAL CHAND VS MUKESH KUMAR	19-02-2020	DISPOSED
8	EXE/185/2015	09-10-2015	RAJEEV KHURANA VS SUNITA	02-07-2019	DISPOSED
9	EXE/211/2015	28-10-2015	SBI VS KRISHAN	09-12-2019	DISPOSED
10	EXE/4/2016	02-12-2015	SBI VS RAM SWAROOP	28-11-2019	DISPOSED
11	EXE/68/2016	11-03-2016	FAKIR CHAND VS DURGA PRASAD	30-11-2019	DISPOSED
12	EXE/119/2016	03-05-2016	PRITHAVI SINGH VS DHARAMPAL	22-05-2019	DISPOSED
13	EXE/124/2016	10-05-2016	RAMESH CHANDER VS RAMNIWAS	03-05-2019	DISPOSED
14	EXE/126/2016	20-05-2016	ROHTASH LRS VS KRISHAN	04-05-2019	DISPOSED
15	EXE/127/2016	21-05-2016	HARI OM SHARMA VS ANIL	14-05-2019	DISPOSED
16	EXE/151/2016	16-07-2016	HAZARI LAL VS SURAJBHAN DECEASED THRU LR SARTI	17-07-2019	DISPOSED
17	EXE/155/2016	16-07-2016	STATE BANK OF INDIA VS MUNSHI RAM	28-05-2019	DISPOSED
18	EXE/178/2016	30-07-2016	MUKESH KUMARI VS RAM RATTAN	04-07-2019	DISPOSED
19	EXE/194/2016	09-08-2016	HARI RAM VS RICHPAL	02-08-2019	DISPOSED

20	EXE/192/2016	17-08-2016	SURESH KUMAR VS ASHWANI	04-05-2019	DISPOSED
21	EXE/173/2018	23-08-2016	BALWAN VS KAILASH	22-05-2019	DISPOSED
22	EXE/193/2016	31-08-2016	SHISH RAM VS BRAHMA NAND	27-05-2019	DISPOSED
23	EXE/207/2016	13-09-2016	DHOLA RAM VS SHER SINGH	02-07-2019	DISPOSED
24	EXE/214/2016	13-09-2016	ANMOL VS MUNESH KUMAR	18-04-2019	DISPOSED
25	EXE/215/2016	19-09-2016	SUNITA DEVI VS SANJAY SINGH	18-05-2019	DISPOSED
26	EXE/243/2016	10-11-2016	SARWAN DEVO VS RAMESHCHAND	07-05-2019	DISPOSED
27	EXE/250/2016	29-11-2016	HIMMAT SINGH VS NARBIR SINGH	20-04-2019	DISPOSED
28	EXE/249/2016	30-11-2016	BALBIR SINGH VS MUKESH KUMAR	09-05-2019	DISPOSED
29	EXE/251/2016	30-11-2016	SURAJ BHAN VS GANPAT	03-10-2019	DISPOSED
30	EXE/259/2016	03-12-2016	VIJAY SINGH VS CHAND RAM	20-05-2019	DISPOSED
31	EXE/261/2016	03-12-2016	PRAVEN KUMAR VS KANWAR SINGH	04-04-2019	DISPOSED
32	EXE/264/2016	15-12-2016	ATTAR SINGH VS NIHAL SINGH	18-04-2019	DISPOSED
33	EXE/1/2017	07-01-2017	DESHRAJ VS DILKAURI	31-05-2019	DISPOSED
34	EXE/15/2017	18-01-2017	NEETU GOYAL VS ROHTASH	02-11-2019	DISPOSED
35	EXE/16/2017	20-01-2017	SANTOSH KUMAR VS MADAN LAL	20-04-2019	DISPOSED
36	EXE/30/2017	17-02-2017	SATYA NARAYAN VS LEELA RAM	24-05-2019	DISPOSED
37	EXE/177/2017	07-03-2017	JAGDEV VS HEERA LAL	08-05-2019	DISPOSED
38	EXE/39/2017	09-03-2017	M/S GANGA DEVI PANDAY VS HASANPURIYA GRAMIN JAN SEVA SAMITI	28-05-2019	DISPOSED
39	EXE/42/2017	09-03-2017	RAM SINGH VS NIRMALA	03-09-2019	DISPOSED
40	EXE/53/2017	17-03-2017	SANTOSH DEVI VS SURENDER SINGH	29-05-2019	DISPOSED

41	EXE/55/2017	17-03-2017	RADHEY SHYAM VS BALBIR	19-10-2019	DISPOSED
42	EXE/64/2017	31-03-2017	RAMOTAR VS HARI PARKASH	24-04-2019	DISPOSED
43	EXE/66/2017	31-03-2017	HAZARI LAL VS MOHAN LAL	18-07-2019	DISPOSED
44	EXE/78/2017	01-04-2017	RAJENDER VS MUNESH	23-05-2019	DISPOSED
45	EXE/79/2017	01-04-2017	DEVENDER VS MAHESH KUMAR	18-05-2019	DISPOSED
46	EXE/81/2017	24-04-2017	SUNITA VS SURENDER SINGH	03-04-2019	DISPOSED
47	EXE/85/2017	27-04-2017	MANOJ KUMAR VS RAMESH THAKAR	28-05-2019	DISPOSED
48	EXE/101/2017	28-04-2017	OMPARKASH VS STATE OF HARYANA	31-07-2019	DISPOSED
49	EXE/100/2017	02-05-2017	SANDEEP SHARMA VS BIMLA DEVI	23-04-2019	DISPOSED
50	EXE/108/2017	10-05-2017	GANGA DEVI P ANDEY EYE HOSPITAL VS HASANPURIA GRAMIN JAN SEWA SAMITI	29-01-2020	DISPOSED
CASES INSTITUTED UPTO 31-12-2014					
1	RENT/4/2019	09-09-1995	RAMCHANDER VS. ABHAY SINGH	24-07-2019	DISPOSED
2	RENT/2/2019	21-07-2006	DHANSI RAM VS MAHENDER	13-01-2020	DISPOSED
3	CHI/332/2019	22-08-2007	STATE OF HARYANA VS PURAN SINGH	01-11-2019	DISPOSED
4	COMI/ 487/2013	29-09-2012	REWATI VS SATPAL	03-04-2020	DEFENCE EVIDENCE
5	CHI/982/2013	16-02-2013	STATE VS RAJAN	24-04-2020	REPLY
6	COMI/ 784/2013	12-04-2013	TAMMANA VS KIRORI LAL	15-02-2020	DISPOSED
7	Cs/4914/2013	16-04-2013	AMILAL VS RAM KUMAR	04-04-2020	PLAINTIFF EVIDENCE
8	CS/4917/2013	17-05-2013	RAM GOPAL VS KAMLESH DEVI	12-03-2020	DISPOSED
9	CHI/2406/2013	19-10-2013	STATE VS MAHENDER	23-04-2020	DEFENCE EVIDENCE
10	CHI/2405/2013	21-10-2013	STATE VS HARIPAL	23-04-2020	DEFENCE EVIDENCE

11	COMI/ 912/2013	03-12-2013	RAMNIWAS VS OMPRAKASH	15-01-2020	DISPOSED
12	COMI/ 943/2014	27-01-2014	RAJPAL VS MANOJ	06-05-2019	DISPOSED
13	CHI/2635/2014	18-02-2014	STATE VS SHER SINGH	03-04-2020	DEFENCE EVIDENCE
14	CS/5891/2014	28-03-2014	KARAMBIR SINGH VS. SANDEEP SINGH	16-11-2019	DISPOSED
15	CS/5895/2014	04-04-2014	SATBIR SINGH VS NAGAR SINGH	12-03-2020	DISPOSED
16	CS/5864/2014	05-04-2014	JAGDISH VS SUMIT SINGH	04-05-2019	DISPOSED
17	COMI/ 1072/2014	08-07-2014	SUBE SINGH VS BIR SINGH	28-04-2020	DEFENCE EVIDENCE
18	COMI/ 1066/2014	16-09-2014	RAM KISHAN VS SATBIR	05-02-2020	DISPOSED
19	Cs/6587/2014	04-11-2014	MANOJ KUMAR VS JAIPAL SINGH	09-04-2019	DISPOSED
20	CS/137/2015	18-11-2014	BEGRAJ VS SATBIR	17-04-2020	CONSIDER ATION
21	CHI/3123/2014	21-11-2014	STATE VS VIKAS	21-01-2020	DISPOSED
22	COMI/21/2015	01-12-2014	SATVEER VS SURENDER	14-05-2020	CONSIDER ATION
23	CS/6683/2014	09-12-2014	OMPRAKASH VS BABU LAL	17-04-2020	REBUTAL
24	CS/6697/2014	11-12-2014	BADRI PRASAD VS PRABHATI	16-01-2020	DISPOSED
25	CHI/06/2015	16-12-2014	STATE VS SURENDER @ SONU	18-04-2020	CONSIDER ATION
IN CUSTODY FOR MORE THAN SIX MONTHS					
NIL					
NI ACT CASES INSTITUTED UPTO 31-12-2015					
1	NACT/ 861/2014	03-07-2014	ISHWAR SINGH VS HAWA SINGH	19-03-2020	DISPOSED
2	NACT/62/2016	01-11-2014	GOVIND VS MANOJ KUMAR	21-08-2019	DISPOSED
3	NACT/71/2015	16-01-2015	VASUDEV VS DHARMENDER	23-04-2020	CONSIDER ATION
4	NACT/162/2015	28-05-2015	DAINIK BHASKAR VS SANDEEP	03-04-2019	DISPOSED
5	NACT/ 155/2015	03-06-2015	M/S PHOOL CHAND RATAN LAL VS NARESH	16-01-2020	DISPOSED

7	NACT/ 184/2015	01-07-2015	PNB VS KRISHAN KUMAR	28-11-2019	DISPOSED
8	NACT/160/2015	14-07-2015	DAINIK BHASKAR VS SANDEEP KUMAR	03-04-2019	DISPOSED
9	NACT/223/2015	22-07-2015	HDFC BANK VS NAVEEN	01-04-2019	DISPOSED
11	NACT/ 225/2015	11-08-2015	HAWA SINGH VS SHRI NIWAS	24-04-2020	ARGUMEN TS
12	NACT/207/2015	01-09-2015	RATAN SINGH VS SUNIL KUMAR	16-05-2019	DISPOSED
13	NACT/211/2015	01-09-2015	RATAN SINGH VS SUNIL KUMAR	16-05-2019	DISPOSED
14	NACT/66/2015	23-09-2015	CO-OPERATIVE BANK VS BASANT KUMAR	16-05-2019	DISPOSED
15	NACT/307/2015	20-11-2015	ISWHAR SINGH VS JASWANT SINGH	30-04-2019	DISPOSED
16	NACT/34/2016	27-11-2015	RAMPRAKASH VS HARISH	06-08-2019	DISPOSED
18	NACT/77/2016	18-12-2015	PARDB MAHENDERGARH VS YADEVNDER	11-06-2019	DISPOSED
19	NACT/89/2016	18-12-2015	PARDB VS RAJENDER	22-04-2019	DISPOSED
REST OF OLD CASES					
1	CHI/18/2015	03-01-2015	STATE OF HARYANA VS UMESH URF BACHIA	15-05-2019	DISPOSED
2	Cs/29/2015	07-01-2015	HUKUM CHAND VS MAHENDER	29-04-2020	REBUTAL
3	CM/31/2015	07-02-2015	LALIT KUMAR VS BHIMRAJ	19-12-2019	DISPOSED
4	CS/230/2015	17-03-2015	RAJENDER VS SUNITA	05-03-2020	DISPOSED
5	CS/253/2015	17-03-2015	SANTOSH DEVI VS ROHTASH	03-04-2020	REBUTAL
6	COMI/14/2015	19-01-2015	SUNIL VS CHAJJU RAM	11-02-2020	DISPOSED
7	CHI/172/2015	19-03-2015	STATE VS SURAJ PAL	29-01-2020	DISPOSED
8	COMI/59/2015	27-03-2015	JAGDISH VS JITENDER	17-01-2020	DISPOSED
9	COMI/71/2015	31-03-2015	SHARDA VS CHIRANJI LAL	28-04-2020	ARGUMEN TS
10	COMI/83/2015	01-04-2015	RAJENDER VS SUNITA	13-02-2020	DISPOSED
11	CS/1104/2015	06-04-2015	RAM KUMAR VS SUMER SINGH	09-03-2020	DISPOSED

12	CS/291/2015	07-04-2015	DESHRAM VS JAGMAL	22-04-2020	REBUTAL
13	COMA/ 30/2015	09-04-2015	MANISHA VS TEJPAL	26-11-2019	DISPOSED
14	Cs/377/2015	29-04-2015	OM PARKASH VS GOPESH KUMAR	23-04-2020	CONSIDER ATION
15	Cs/413/2015	20-05-2015	GAURAV VS JITENDER	23-04-2020	REBUTAL
16	COMI/76/2015	21-05-2015	PURAN SINGH VS BIMLA	27-11-2019	DISPOSED
17	CS/433/2015	28-05-2015	SANDEEP VS HDFC	03-04-2020	DEFENDA NT EVIDENCE
18	COMI/114/2015	28-05-2015	JASWANT VS SULTAN	05-09-2019	DISPOSED
19	COMI/110/2015	03-06-2015	SAVITRI VS DARIYAV	07-12-2019	DISPOSED
20	COMI/98/2015	15-06-2015	PAWAN KUMAR VS PRAMOD	19-02-2020	DISPOSED
21	CS/488/2015	01-07-2015	NARESH VS SHAITAN SINGH	23-04-2020	REBUTAL
22	Cs/476/2015	02-07-2015	PYARELAL VS PRESCRIBED AUTHORITY	30-04-2019	DISPOSED
23	Cs/507/2015	03-07-2015	MANISHA VS RAM CHANDER	14-10-2019	DISPOSED
24	Cs/516/2015	03-07-2015	ASHOK KUMAR VS KANTA	05-10-2019	DISPOSED
25	COMI/158/2015	07-07-2015	SUNDER SINGH CHOWKIDAR VS AJAY	22-07-2019	DISPOSED
26	CS/588/2015	08-07-2015	SATBIR VS OMBIR	05-02-2020	DISPOSED
27	CS/532/2015	09-07-2015	BABU LAL VS RAM KUMAR	10-02-2020	DISPOSED
28	CHI/403/2015	10-07-2015	STATE OF HARYANA VS JASWANT	10-09-2019	DISPOSED
29	Cs/563/2015	13-07-2015	JAIBHAGWAN VS KRISHANA DEVI	04-09-2019	DISPOSED
30	CS/585/2015	14-07-2015	KRISHAN SINGH VS OMPAL	14-02-2020	DISPOSED
31	Cs/566/2015	14-07-2015	KAMLA VS HARYANA STATE THROUGH COLLECTOR	10-04-2019	DISPOSED
32	CHI/371/2015	17-07-2015	STATE OF HARYANA VS JAGDEEP	26-07-2019	DISPOSED
33	Cs/589/2015	17-07-2015	BUDHRAM VS BANWARI LAL	08-04-2020	REBUTAL

34	CHI/352/2015	20-07-2015	STATE OF HARYANA VS SHASHIBALA URF POOJA	08-04-2019	DISPOSED
35	Cs/606/2015	20-07-2015	BALBIR VS RAMESH	08-04-2020	REBUTAL
36	COMI/161/2015	21-07-2015	PREMPAL VS RAJENDER	02-04-2019	DISPOSED
37	Cs/638/2015	23-07-2015	OM PARKASH VS RAM CHANDER	05-03-2020	DISPOSED
38	HMA/31/2015	24-07-2015	SATISH KUMAR VS SHASHILATA	03-04-2019	DISPOSED
39	Cs/644/2015	28-07-2015	THE DALANWAS MILK SOCIETY THROUGH ITS SECRETARY VS DIRECTOR, HARYANA DAIRY DEPARTEMENT	22-04-2020	CONSIDER ATION
40	Cs/658/2015	28-07-2015	MAHENDER SINGH VS AJIT SINGH	13-05-2019	DISPOSED
41	Cs/745/2015	29-07-2015	BASANT LAL VS SURENDER SINGH	15-05-2019	DISPOSED
42	COMI/146/2015	31-07-2015	SUNDER LAL VS SANDEEP	04-04-2019	DISPOSED
43	CHI/523/2015	03-08-2015	STATE OF HARYANA VS RADHEYSHYAM	16-10-2019	DISPOSED
44	CS/681/2015	06-08-2015	SHER SINGH VS SUBE SINGH	10-02-2020	DISPOSED
45	Cs/695/2015	06-08-2015	NARESH @TONIA VS GOVIND	20-05-2019	DISPOSED
46	Cs/707/2015	06-08-2015	RAMKARAN VS KANHIYALAL	15-05-2019	DISPOSED
47	Cs/746/2015	11-08-2015	OM PARKASH VS HARENDER	12-04-2019	DISPOSED
48	CS/742/2015	13-08-2015	BABA JAI KISHANANAND VS GP NIMBHERA	05-02-2020	DISPOSED
49	Cs/726/2015	13-08-2015	SMT. CHANDRAWATI@NIH ALI VS KANWAR SINGH	23-04-2019	DISPOSED
50	CS/740/2015	17-08-2015	ROHTASH SINGH VS RAJENDER	17-02-2020	DISPOSED
51	INDIG/1/2016	20-08-2015	INDU DEVI VS SDO DHVPNL	09-05-2019	DISPOSED

52	Cs/767/2015	25-08-2015	SHRI RAM VS GENERAL PUBLIC OF INDIA	23-04-2019	DISPOSED
53	Cs/779/2015	25-08-2015	SATYPAL VS ANIL KUMAR	15-04-2020	REBUTAL
54	HMA/37/2015	25-08-2015	RAJESH VS SUNITA	13-05-2019	DISPOSED
55	CM/124/2015	31-08-2015	KASHMIR SINGH VS DHARAMBIR	09-04-2020	REBUTAL
56	COMI/155/2015	01-09-2015	MUNNI VS HOSHIYAR	01-08-2019	DISPOSED
57	CHI/418/2015	09-09-2015	MANJU DEVI VS RAMPHAL	14-10-2019	DISPOSED
58	Cs/1021/2015	09-09-2015	RAJENDER KUMAR VS INDRO KUMARI	13-07-2019	DISPOSED
59	Cs/841/2015	11-09-2015	SHRIKRISHAN VS SHANTI	31-10-2019	DISPOSED
60	Cs/863/2015	14-09-2015	KABUL SINGH VS SATYANARAYAN	05-05-2020	CONSIDER ATION
61	CS/1055/2015	15-09-2015	SNEH LATA VS BAHADUR SINGH	06-05-2020	REBUTAL
62	COMI/195/2015	16-09-2015	INDER KUMAR VS SUNIL KUMAR	24-04-2019	DISPOSED
63	HMA/42/2015	16-09-2015	PURSHOTTAM @ RAJU VS KAVITA	23-04-2019	DISPOSED
64	COMI/204/2015	23-09-2015	RAJESH VS RAJENDER	18-07-2019	DISPOSED
65	COMA/49/2015	28-09-2015	PAVITRA VS MUKESH	17-05-2019	DISPOSED
66	COMI/198/2015	08-10-2015	BABU LAL VS ASHOK KUMAR	31-07-2019	DISPOSED
67	CHI/525/2015	09-10-2015	STATE VS MAHENDER	12-02-2020	DISPOSED
68	CS/930/2015	13-10-2015	HANUMAN SINGH VS. ISHWAR	28-01-2020	DISPOSED
69	Mnt125/80/2015	16-10-2015	MAMTA VS KRIAHSAN	02-09-2019	DISPOSED
70	Cs/991/2015	19-10-2015	RAM KUMAR VS RAM SARUP	03-07-2019	DISPOSED
71	CHI/520/2015	23-10-2015	STATE OF HARYANA VS SATBIR	19-04-2019	DISPOSED
72	CHI/501/2015	04-11-2015	STATE OF HARYANA VS SUNITA	21-05-2019	DISPOSED
73	COMI/38/2016	06-11-2015	LALI DEVI VS BABULA	22-05-2019	DISPOSED
74	HMA/52/2015	06-11-2015	CHIMAN LAL VS BABITA	19-07-2019	DISPOSED

75	COMI/4/2016	13-11-2015	RAM AVTAR VS KRISHNA DEVI	22-04-2019	DISPOSED
76	CHI/155/2016	20-11-2015	STATE OF HARYANA VS KALICHARAN	15-05-2019	DISPOSED
77	COMA/2/2016	27-11-2015	GAYATRI DEVI VS PRAMOD	07-11-2019	DISPOSED
78	COMI/15/2016	01-12-2015	KAILASH DEVI VS ASHOK KUMAR	25-04-2019	DISPOSED
79	CM/149/2015	10-12-2015	HARISH KUMAR VS RAMBHAGAT @ BHAGU	02-09-2019	DISPOSED
80	CHI/545/2016	15-12-2015	STATE OF HARYANA VS KRISHAN KUMAR	03-04-2019	DISPOSED
81	CHI/11/2016	22-12-2015	STATE OF HARYANA VS PAWAN KUMAR	25-04-2019	DISPOSED
82	CHI/96/2016	22-12-2015	STATE OF HARYANA VS SATPAL	25-07-2019	DISPOSED
83	Cs/1208/2015	22-12-2015	ABHAY SINGH VS SHARBATI	10-05-2019	DISPOSED
84	Cs/17/2016	24-12-2015	DHARAMBIR VS DAYA RAM	24-04-2019	DISPOSED
85	CHI/51/2016	05-01-2016	STATE OF HARYANA VS SHIV KUMAR	01-10-2019	DISPOSED
86	CHI/85/2016	05-01-2016	STATE OF HARYANA VS HAZARI LAL	24-04-2019	DISPOSED
87	COMI/37/2016	05-01-2016	DHYAN SINGH VS RATANLAL	30-05-2019	DISPOSED
88	Cs/24/2016	08-01-2016	RAN SINGH VS SARDARA	23-04-2019	DISPOSED
89	COMI/22/2016	13-01-2016	HISHIYAR SINGH VS SEONARAYAN	29-04-2019	DISPOSED
90	SUCC/3/2016	29-01-2016	HARI SINGH VS GENERAL PUBLIC OF INDIA	04-04-2019	DISPOSED
91	CHI/141/2016	02-02-2016	STATE OF HARYANA VS KALU RAM	13-05-2019	DISPOSED
92	CHI/60/2016	03-02-2016	STATE OF HARYANA VS RAVI PARKASH	14-10-2019	DISPOSED
93	CHI/136/2016	03-02-2016	STATE OF HARYANA VS SUMIT	24-07-2019	DISPOSED
94	CHI/59/2016	04-02-2016	STATE OF HARYANA VS SANDEEP	22-10-2019	DISPOSED
95	COMI/36/2016	10-02-2016	RAMPAL VS PARAMJEET	26-04-2019	DISPOSED

96	COMI/40/2016	10-02-2016	NIRMALA VS RATIRAM	17-09-2019	DISPOSED
97	EP/3/2016	10-02-2016	SMT SWATI VS SMT ANITA DEVI ETC	22-04-2019	DISPOSED
98	COMI/26/2016	18-02-2016	KRISHNA DEVI VS JASWANT	25-04-2019	DISPOSED
99	CHI/160/2016	23-02-2016	STATE OF HARYANA VS RAHUL	13-07-2019	DISPOSED
100	COMI/42/2016	01-03-2016	MAINPAL VS VIJAY KUMAR	24-04-2019	DISPOSED
101	HMA/11/2016	02-03-2016	SHIV RATTAN VS BABITA	26-04-2019	DISPOSED
102	UCR/01/2017	04-03-2016	STATE OF HARYANA/ DR. RAM BHAGAT VS VK NARAYAN	18-05-2019	DISPOSED
103	CHI/365/2016	09-03-2016	STATE OF HARYANA VS VIJAYPAL	14-05-2019	DISPOSED
104	CM/41/2016	09-03-2016	RAJKUMAR VS RATAN SINGH	23-04-2019	DISPOSED
105	CHI/152/2016	09-03-2016	STATE OF HARYANA VS RAJSINGH	24-09-2019	DISPOSED
106	CHI/148/2016	11-03-2016	STATE OF HARYANA VS VIKRAM URF CHETIA	01-04-2019	DISPOSED

IN THE COURT OF MS. JYOTI MEHRA, CIVIL JUDGE (JR. DIV.) CUM JMFC, MOHINDERGARH

List of cases selected under Action plan 2019-20 as on 31.03.2020

Sr. No.	CIS No.	DOI	Title	Pending	Purpose
1	Cs/255/2018	13-06-2007	RAJ KUMAR Vs RAJENDER SINGH	07.04.2020	REBUTAL
2	CS/4276/2013	28.01.2011	RAMKISHAN VS SUBE SINGH	16.04.2020	ARG.
3	CHI/225/2015	09.06.2011	STATE VS MANISH	22.04.2020	ARG.
4	CHI/410/2015	13.03.2012	STATE VS MANISH	22.04.2020	ARG.
5	COMI/636/2013	06.03.2013	RADHEYSYAM VS SHER SINGH	22.04.2020	DW
6	Cs/3822/2013	01-04-2013	Shashi Bala Vs Satpal	16.04.2020	REBUTAL
7	COMI/828/2013	24.07.2013	RAJESH VS SUBE SINGH	24.04.2020	DW
8	Cs/5266/2013	03-09-2013	SANTRA Vs INDER SINGH	21.04.2020	REBUTAL

9	COMI/ 149/2015	14.10.2013	REWTI VS ROHTASH	17.04.2020	ARG.
10	COMI/ 149/2015	14.10.2013	REWTI VS ROHTASH	07.08.2019	DECIDED
11	COMI/ 880/2013	14.10.2013	MAHESH VS OMPARKASH	30.11.2019	DECIDED
12	CHI/2541/2014	15-01-2014	State of Haryana Vs Ashok	29.11.2019	DECIDED
13	COMI/ 1013/2014	21.05.2014	GAJANAND VS JILE SINGH	27.04.2020	DW
14	CS/6330/2014	20.08.2014	ATTAR SINGH VS MOHAR SINGH	27.04.2020	REBUTAL
15	CHI/2973/2014	04-09-2014	State of Haryana Vs SATBIR	21.12.2019	DECIDED
16	COMA/ 409/2014	17-09-2014	SMT. PREM DEVI Vs HARISH	04.09.2019	DECIDED
17	CS/6521/2014	07.10.2014	URMILA VS MANIRAM	16.04.2020	ARG.
18	CS/6531/2014	13.10.2014	AMARJEET VS MANIRAM	16.04.2020	ARG.
19	COMI/ 1114/2014	21-10-2014	KOMAL KUMARI Vs SATBIR SINGH	01.11.2019	DECIDED
20	COMI/13/2015	28.11.2014	NARESH VS DR NARENDER	23.04.2020	DW
21	CHI/471/2015	02.12.2014	STATE VS JITENDER	26.02.2020	DECIDED
22	CS/6682/2014	03.12.2014	NARESH KUMAR VS SHANTI DEVI	20.04.2020	PW
23	Cs/6690/2014	10-12-2014	Ram Gopal Vs Badan Singh	30.11.2019	DECIDED
24	CS/6724/2014	20.12.2014	SASHI YADAV VS SUBASH	13.12.2019	DECIDED
25	COMI/6/2015	24.12.2014	BABULAL VS GAJRAJ	21.04.2020	ARG.
26	Cs/5/2015	02-01-2015	RATIRAM Vs GP	31.05.2019	DECIDED
27	Cs/169/2015	06-02-2015	Naresh Kumar Vs Kanhia Lal	08.04.2020	ARG.
28	CM/36/2015	13-02-2015	PHOOL DEVI Vs SMT BASANTI	26.09.2019	DECIDED
29	Cs/185/2015	26-02-2015	PURAN MAL Vs GP SIGDI	21.12.2019	DECIDED
30	Cs/193/2015	27-02-2015	ABITAB @ AMIT Vs GP	29.04.2019	DECIDED
31	CHI/132/2015	07.03.2015	STATE VS JOGENDER	30.07.2019	DECIDED
32	Cs/221/2015	07-03-2015	Dharmbir Vs Khem chand	23.10.2019	DECIDED
33	Cs/980/2015	10-03-2015	Ramrattan Vs Kuldeep	01.05.2019	DECIDED

34	CM/45/2015	13-03-2015	RAMESH KUMAR Vs SATISH	02.05.2019	DECIDED
35	Cs/233/2015	17-03-2015	NARENDER KUMAR Vs SURSATI	15.04.2020	REBUTAL
36	CM/46/2015	17-03-2015	SATYABIR Vs RANDHIR SINGH	07.05.2019	DECIDED
37	COMI/64/2015	17-03-2015	MUNESH DEVI Vs RAJENDER	01.02.2020	DECIDED
38	COMI/ 129/2015	19-03-2015	SUKESH DIWAN Vs RAKESH GOEL	15.04.2020	EVIDENCE
39	CM/52/2015	20-03-2015	VIJAY KUMAR Vs CHAMELI DEVI	30.04.2019	DECIDED
40	Cs/273/2015	24-03-2015	OMPARKASH Vs GIRDHARI	23.04.2020	REBUTAL
41	Cs/269/2015	25-03-2015	SUDESH KUMAR Vs SANDEEP	30.09.2019	DECIDED
42	CM/55/2015	01-04-2015	MADAN SINGH Vs BHAGWAN	19.09.2019	DECIDED
43	Cs/281/2015	06-04-2015	DESH RAJ Vs SBP	09.04.2020	DW
44	Cs/299/2015	09-04-2015	RAMSINGH Vs RAMKUMAR	30.11.2019	DECIDED
45	Cs/322/2015	16-04-2015	RAMANAND Vs CHIEF SEC.	24.07.2019	DECIDED
46	COMI/81/2015	20.04.2015	VIKASH VS SATISH	19.09.2019	DECIDED
47	Cs/311/2015	20-04-2015	RAJESH MINOR Vs MAHIPAL	31.10.2019	DECIDED
48	Cs/324/2015	20-04-2015	JAGDISH PRASAD Vs PARDHAN CHIEF	16.11.2019	DECIDED
49	Cs/323/2015	20-04-2015	SHEONARAYAN Vs YOGENDER	19.07.2019	DECIDED
50	Cs/326/2015	22-04-2015	ARCHNA DEVI Vs RAJENDER	29.01.2020	DECIDED
51	CM/62/2015	28-04-2015	Jagdish Vs Rajender @ Lilu	20.09.2019	DECIDED
52	COMI/80/2015	04.05.2015	SUBE SINGH Vs BIR SINGH	22.04.2020	ARG.
53	Cs/360/2015	04-05-2015	OMPARKASH Vs GIRDHARI	23.04.2020	REBUTAL
54	Cs/368/2015	06-05-2015	JAGROOP SINGH Vs DHARAMPAL	31.10.2019	DECIDED
55	Cs/381/2015	11-05-2015	AMILAL Vs GP	30.07.2019	DECIDED
56	CS/398/2015	12.05.2015	NAHAR SINGH VS VARUN RATHI	31.01.2020	DECIDED

57	Cs/998/2015	14-05-2015	Heera Singh Vs Kanwar Singh	28.02.2020	DECIDED
58	COMI/154/2015	15.05.2015	GAJRAJ VS HARPAL	22.04.2020	ARG.
59	COMI/122/2016	21.05.2015	RAN SINGH VS LAXMI	21.04.2020	ARG.
60	Cs/427/2015	21-05-2015	Parmod Kumar Vs Anil Kumar	09.04.2020	PW
61	COMI/133/2015	28.05.2015	KANWAR SINGH VS SHRICHAND	17.12.2019	DECIDED
62	Cs/436/2015	28-05-2015	BRAHAMANAND Vs BRAHAMPARKASH	26.07.2019	DECIDED
63	Rent/2/2015	28-05-2015	SMT SHANTI DEVI Vs AKHIRAM	09.04.2020	REBUTAL
64	CHI/347/2015	15.06.2015	STATE VS SANDEEP	15.02.2020	DECIDED
65	Cs/560/2015	01-07-2015	SUBESINGH Vs SHADIRAM	17.07.2019	DECIDED
66	Cs/519/2015	02-07-2015	VEDPAL Vs RAVINDER	22.10.2019	DECIDED
67	Cs/504/2015	02-07-2015	Daya Ram Vs GP Balana	06.11.2019	DECIDED
68	CS/490/2015	03.07.2015	POONAM VS SATNARAYAN	17.04.2020	REBUTAL
69	Cs/512/2015	06-07-2015	Nirmala Devi widow Vs PARDB	20.07.2019	DECIDED
70	Cs/513/2015	07-07-2015	Shyam Sunder Vs Rishal Singh	18.05.2019	DECIDED
71	CM/80/2015	09-07-2015	Raj Kumar Vs Ram Kishan	10.12.2019	DECIDED
72	Cs/536/2015	10-07-2015	MINAKSHI JOSHI Vs ASHISH KUMAR	02.07.2020	REBUTAL
73	CS/562/2015	15.07.2015	SURENDER VS SHAKUNTALA	17.04.2020	REBUTAL
74	CS/592/2015	17.07.2015	BHUP SINGH VS DESHRAJ	27.04.2020	REBUTAL
75	Cs/656/2015	22-07-2015	Madan Lal Vs Santosh Kanwar	21.04.2020	REBUTAL
76	Cs/643/2015	23-07-2015	SUNIL KUMAR Vs HAZARI LAL	24.02.2020	DECIDED
77	CHI/363/2015	27-07-2015	State Vs JAGDISH CHAND	31.01.2020	DECIDED
78	Mnt125/77/2015	27-07-2015	MAYA DEVI Vs SHIVRAJ	31.07.2019	DECIDED
79	CM/46/2017	28.07.2015	OMPARKASH VS GIRDHARI	23.04.2020	REBUTAL

80	COMI/ 171/2015	29-07-2015	BHATERI DEVI Vs TIRPATI DEVI	29.04.2020	313 CrPc
81	Cs/688/2015	30-07-2015	Ram Kishan Vs Vikram	22.08.2019	DECIDED
82	Cs/690/2015	03-08-2015	Mussadi Lal Vs Hanuman	21.04.2020	ARG.
83	CHI/397/2015	05.08.2015	STATE VS NARESH	18.02.2020	DECIDED
84	Cs/704/2015	06-08-2015	Ramkalan Vs Shiv Kumar	21.12.2019	DECIDED
85	Cs/706/2015	06-08-2015	VIKRAM SINGH Vs SATPAL	20.08.2019	DECIDED
86	Cs/873/2015	07.08.2015	JITENDER SINGH Vs SMT BIMLA ETC	14.05.2019	DECIDED
87	Cs/717/2015	11-08-2015	SHER SINGH Vs KARAN SINGH	19.07.2019	DECIDED
88	CHI/420/2015	13.08.2015	STATE VS MAINPAL	11.02.2020	DECIDED
89	CM/91/2015	13-08-2015	SHER SINGH Vs SUBE SINGH	24.09.2019	DECIDED
90	Cs/738/2015	14-08-2015	Minor Sandeep Vs HBSE BHIWANI	27.09.2019	DECIDED
91	CS/736/2015	17.08.2015	BIMLA DEVI VS SANJAY	21.04.2020	REBUTAL
92	CM/95/2015	18.08.2015	NAHAR SINGH VS VARUN RATHI	31.01.2020	DECIDED
93	Cs/776/2015	18-08-2015	PAWAN KUMAR Vs MANAGER, BAL BHAVAN,MOHINDERG ARH	13.09.2019	DECIDED
94	CHI/350/2015	24.08.2015	STATE VS KARAN SINGH	23.04.2020	DW
95	Cs/770/2015	26-08-2015	Bhagwati Prasad Vs Ashutosh Sharma	25.09.2019	DECIDED
96	CS/763/2015	27.08.2015	HARISH VS RAMBHAGAT	29.02.2020	DECIDED
97	COMI/ 151/2015	27-08-2015	USHA Vs VIKAS	10.04.2020	DW
98	COMI/ 185/2015	31-08-2015	BALBIR Vs RAMEHAR	17.09.2019	DECIDED
99	COMI/ 181/2015	31-08-2015	SAHDEV Vs KALU	27.04.2020	ARG.
100	CHI/463/2015	01.09.2015	STATE VS SURAJBHAN	16.04.2020	DW
101	CHI/429/2015	03.09.2015	STATE VS DESHRAJ	29.04.2020	DW
102	COMI/ 183/2015	07.09.2015	JITENDER VS SATISH	11.02.2020	DECIDED

103	Cs/862/2015	11-09-2015	BABU LAL Vs LALI DEVI	30.09.2019	DECIDED
104	COMI/162/2015	11.09.2015	TARACHAND VS KANSHIRAM	16.04.2020	ARG.
105	CS/861/2015	11.09.2015	HARKAUR VS DHARAMDUTT	29.02.2020	DECIDED
106	Cs/869/2015	14-09-2015	Panna Lal Surodia Vs SANJAY KUMAR	07.04.2020	DW
107	CS/858/2015	21-09-2015	ATTAR DEVI Vs SUMAN DEVI	15.01.2020	DECIDED
108	CS/857/2015	21.09.2015	RAJESH Vs RAJENDER	25.09.2019	DECIDED
109	COMI/163/2015	22.09.2015	DHEERAJ Vs KANWAR SINGH	23.04.2020	ARG.
110	CHI/439/2015	22.09.2015	STATE VS ROSHAN SINGH	08.04.2020	DW
111	COMI/191/2015	28.09.2015	SUMITRA Vs SARJEET	23.04.2020	EVIDENCE
112	COMI/186/2015	29.09.2015	SANTOSH VS JITENDER	25.02.2020	DECIDED
113	CHI/473/2015	1.10.2015	STATE VS DEVENDER	31.01.2020	DECIDED
114	CS/909/2015	03.10.2015	ASHISH VS VIKRAM	23.01.2020	DECIDED
115	COMI/193/2015	07.10.2015	RAVINDER KUMAR Vs SANDEEP GULIA	23.04.2020	ARG.
116	CHI/445/2015	09.10.2015	STATE VS DEEPAK @ PARDHAN	11.02.2020	DECIDED
117	CHI/495/2015	14.10.2015	STATE VS KRISHAN	21.12.2019	DECIDED
118	CS/940/2015	14.10.2015	MATBEER VS RAMOTAR	24.02.2020	DECIDED
119	CS/939/2015	15.10.2015	JAGRAMDASS VS SDO	08.04.2020	DW
120	CS/941/2015	15.10.2015	SURENDER VS NANDKISHOR	20.04.2020	DW
121	CS/942/2015	15.10.2015	LEELAWATI VS SUMAN	07.04.2020	REBUTAL
122	COMI/206/2015	16.10.2015	DINESH VS SATYANARYAN	18.02.2020	DECIDED
123	CM/111/2015	17.10.2015	SHANTI VS CO-OPERATIVE BANK	31.01.2020	DECIDED
124	CHI/517/2015	17.10.2015	STATE VS RAVINDER	11.12.2019	DECIDED
125	CS/1005/2015	21.10.2015	MITHLESH VS NARENDER	31.01.2020	DECIDED
126	CHI/474/2015	23.10.2015	STATE VS MAHENDER	24.02.2020	DECIDED
127	CM/117/2015	30.10.2015	ASHOK KUMAR VS KANTA	21.12.2019	DECIDED

Execution Cases					
Sr. No.	CIS No.	DOI	Title	Pending	Purpose
1	EXE/464/2013	04.04.2011	MEHARCHAND Vs SATPAL	07.04.2020	APP
2	EXE/169/2013	09.09.2011	HEMRAJ VS UMED	16.11.2019	DECIDED
3	EXE/15/2014	07-12-2013	Babu Lal Vs Parmeshwari	30.09.2019	DECIDED
4	EXE/03/2014	10.01.2014	LAL CHAND Vs NARESH	28.02.2020	DECIDED
5	EXE/62/2014	15.03.2014	KARAMBIR Vs ASHOK	15.04.2020	APP
6	EXE/72/2014	29-03-2014	SHGB Vs PALARAM	13.07.2019	DECIDED
7	EXE/198/2017	30-08-2014	RAWAT SINGH Vs DHARAM SINGH	21.12.2019	DECIDED
8	EXE/17/2015	16-01-2015	Mukesh Devi Vs Indu Devi	26.07.2019	DECIDED
9	EXE/73/2015	26-02-2015	GGB Bank Vs Dhan Singh	21.12.2019	DECIDED
10	EXE/162/2015	01-09-2015	SURENDER Vs PRAHLAD	29.04.2020	APP
11	EXE/158/2015	03.09.2015	POONAM VS RAMESHWAR	03.05.2019	DECIDED
12	EXE/231/2015	15-10-2015	RAMESHCHANDER Vs MC	01.11.2019	DECIDED
13	EXE/195/2015	28-10-2015	PANNA RAL Vs NARENDER	31.10.2019	DECIDED
14	EXE/234/2015	16-11-2015	RAMKUMAR Vs CHAILURAM	20.12.2019	DECIDED
15	EXE/20/2016	12.01.2016	VIJAY SINGH VS M/S ARYAN ASSO	16.04.2020	APP
16	EXE/45/2016	06.02.2016	SURENDER VS NARESH	06.05.2019	DECIDED
17	EXE/51/2016	17-02-2016	SBI Vs BALDEV	27.02.2020	DECIDED
18	EXE/56/2016	23-02-2016	VIKRAM Vs JAGDISH	26.07.2019	DECIDED
19	EXE/62/2016	04-03-2016	SUMAN DEVI Vs VIRENDER SINGH	26.09.2019	DECIDED
20	EXE/72/2016	14-03-2016	RAMESH KUMAR Vs RAMKILASH	21.12.2019	DECIDED
21	EXE/73/2016	19-03-2016	RAJ KARAN Vs G.P KHERA	07.11.2019	DECIDED
22	EXE/117/2016	02-04-2016	ISHWAR SINGH Vs SURENDER SINGH	19.11.2019	DECIDED

23	EXE/104/2016	22.04.2016	LEELA RAM VS SAWAT SINGH	21.04.2020	REBUTAL
24	EXE/107/2016	27-04-2016	Smt. Dhanwanti @ Neha Vs Naveen	26.07.2019	DECIDED
25	EXE/175/2016	28.04.2016	KULDEEP Vs ASHOK KUMAR	20.01.2020	DECIDED
26	EXE/116/2016	11-05-2016	BAHADUR SINGH Vs OMPRAKASH	31.10.2019	DECIDED
27	EXE/125/2016	13-05-2016	GGB AKODA Vs HANSRAJ	22.07.2019	DECIDED
28	EXE/140/2016	18-05-2016	KESHAV CHAND Vs RANBIR	15.11.2019	DECIDED
29	EXE/131/2016	27-05-2016	GAJRAJ Vs JAGDISH PRASAD	14.11.2019	DECIDED
30	EXE/145/2016	11-07-2016	SURENDER KUMAR Vs AJEET SINGH	22.05.2019	DECIDED
31	EXE/146/2016	13-07-2016	CHARANPAL Vs MANPHOOL	20.07.2019	DECIDED
32	EXE/158/2016	16-07-2016	GORDHAN Vs RATI RAM	15.01.2020	DECIDED
33	EXE/173/2016	28-07-2016	SUMER SINGH Vs RAJENDER SINGH	25.09.2019	DECIDED
34	EXE/208/2016	08-09-2016	VINAY KUMAR Vs SUGAN SINGH	29.02.2020	DECIDED
35	EXE/210/2016	13-09-2016	BABU LAL Vs ROHTASH	31.10.2019	DECIDED
36	EXE/216/2016	19.09.2016	PREETPAL VS MADAN SINGH	16.04.2020	EVIDENCE
37	EXE/213/2016	20-09-2016	CHOTE LAL Vs RAM KISHAN	22.10.2019	DECIDED
38	EXE/217/2016	21.09.2016	RAMANAND VS PHOOLCHAND	09.04.2020	APP
39	EXE/230/2016	20-10-2016	OM PRAKASH Vs GP	20.12.2019	DECIDED
40	EXE/237/2016	28-10-2016	PAWAN KUMAR Vs PRAVEEN SHARMA	15.07.2020	ARG
41	EXE/238/2016	02-11-2016	Surat Singh Vs Dinesh Kumar	31.10.2019	DECIDED
42	EXE/239/2016	03-11-2016	MAHABIR PRASAD Vs LAXMI DEVI	30.09.2019	DECIDED
43	EXE/240/2016	03.11.2016	HARI SINGH Vs VIJAYPAL	22.05.2019	DECIDED
44	EXE/247/2016	08.11.2016	NIRMALA DEVI Vs VIRENDER KUMAR	08.04.2020	REBUTAL

45	EXE/246/2016	15-11-2016	HARI SINGH Vs VIJAYPAL	24.07.2019	DECIDED
46	EXE/248/2016	18.11.2016	HIMMAT SINGH Vs NARBEER SINGH	18.12.2019	DECIDED
47	EXE/255/2016	28-11-2016	RAMESHWAR DAYAL Vs DHARAMBIR	21.12.2019	DECIDED
48	EXE/256/2016	30.11.2016	OM PARKASH Vs JAGDISH	18.01.2020	DECIDED
49	EXE/253/2016	02.12.2016	KABUL SINGH VS AKASH	16.11.2019	DECIDED
50	EXE/267/2016	14.12.2016	GANGA DEVI Vs M/S PARAK MEDICLAIM	29.02.2020	DECIDED
NACT Cases					
Sr. No.	CIS No.	DOI	Title	Pending	Purpose
1	NACT/466/13	09-04-2013	REENA DEVI Vs RAVI PARKASH	27.09.2019	DECIDED
2	NACT/484/19	13.08.2014	DHARMDEV VS RAVINDER	17.04.2020	ARG
3	NACT/485/19	13.08.2014	DHARMDEV VS RAVINDER	17.04.2020	ARG
4	NACT/85/15	30-03-2015	SATYANARAYAN Vs DEEP CHAND	31.01.2020	DECIDED
5	NACT/161/15	10.06.2015	SATBIR VS ANIL	17.02.2020	DECIDED
6	NACT/47/15	06-07-2015	BAR ASSOCIATION Vs AMRITPAL CEO	19.10.2019	DECIDED
7	NACT/261/15	28.07.2015	YADVENDER VS DHARMESH	28.04.2020	APP
8	NACT/249/15	17-08-2015	SATYANARAYAN Vs JAGDISH CHAND	20.12.2019	DECIDED
9	NACT/193/15	26-08-2015	SATENDER PAL Vs OMWATI YADAV	17.12.2019	DECIDED
10	NACT/247/15	04-09-2015	CO-OPERATIVE BANK Vs DESHRAJ	14.12.2019	DECIDED
11	NACT/228/15	07-09-2015	BABULAL Vs BABITA SHARMA	17.04.2020	313 CrPc
12	NACT/279/15	15-09-2015	PARDB Vs JAGRAM	09.04.2020	DW
13	NACT/235/15	23-09-2015	CO-OPERATIVE BANK Vs DHARMENDER	03.01.2020	DECIDED
14	NACT/285/15	30-09-2015	VEER VIKRAM Vs SUNITA	27.04.2020	ARG

15	NACT/3/16	12-10-2015	RAJ GOURAV Vs DHARMENDER	16.04.2020	ARG
16	NACT/1/16	13-10-2015	SUDESH DIWAN Vs YOGENDER JOSHI	28.04.2020	CW
17	NACT/311/15	26.10.2015	JITENDER VS ASHISH	28.04.2020	APP
18	NACT/5/16	31-10-2015	RAMBHAGAT Vs MUKESH KUMAR	13.11.2019	DECIDED
19	NACT/73/16	01-12-2015	Ram Parkash Vs Harish	06.08.2019	DECIDED
20	NACT/20/16	11-12-2015	CO-OP Vs Dharambir	21.12.2019	DECIDED
21	NACT/19/16	11-12-2015	Co-op. Bank Vs Parmod Kumar	13.08.2019	DECIDED
22	NACT/36/16	17.12.2015	SATYANARAYAN VS MAHENDER	13.02.2020	DECIDED
23	NACT/82/16	18-12-2015	Rohtash Vs Ashok Kumar	05.10.2019	DECIDED

**IN THE COURT OF SH. MOHD. IMTIYAJ KHAN, CJ (JD)-cum-JMIC,
MAHENDERGARH**

**ACTION PLAN 2019-20 (From 20.09.2019 to 31.03.2020) UPDATED AS ON
31.03.2020**

SR. NO.	CIS NO.	DOI	TITLE	NEXT HEARING	STAGE
1	CHI/13/2016	22.02.2015	STATE VS VEERPAL	05.12.2019	DECIDED
2	COMI/70/2015	01.05.2015	MATU RAM VS. DANI RAM	12.12.2019	DECIDED
3	CHI/300/2015	23.07.2015	STATE VS. RATIPAL	24.04.2020	APPEREAN CE
4	CHI/522/2015	23.10.2015	STATE VS JAGDISH	26.02.2020	STAGE
5	CS/1016/2015	30.10.2015	LEELA RAM VS SHER SINGH	03.02.2020	PARTLY DECREED WITH COST
6	CHI/478/2015	31.10.2015	STATE VS RAMESH	24.04.2020	APPEREAN CE
7	CS/1029/2015	02.11.2015	BRAM SINGH VS DEVENDER	13.12.2019	EX PARTEE DECREED
8	CS/1083/2015	02.11.2015	MADAN LAL VS MURARI LAL	17.04.2020	REBUTTAL
9	CS/36/2016	02.11.2015	SURENDER VS GP	13.03.2020	DISMISSE D WITH COST
10	CHI/488/2015	04.11.2015	STATE VS PINKU	24.11.2019	DECIDED

11	CS/1064/2015	05.11.2015	NARENDER VS BIJENDER	14.01.2020	DECIDED
12	CHI/29/2016	06.11.2015	STATE VS KRISHAN	11.02.2020	ACQUITTE D
13	CS/1066/2015	07.11.2015	ASHA VS VIKRAM	16.04.2020	REBUTTAL
14	COMI/ 189/2015	09.11.2015	KARAN SINGH VS SAVITRI	06.12.2019	DECIDED
15	CS/1111/2015	13.11.2015	RAM KISHAN VS KARAN SINGH	03.03.2020	DECREED WITH COST
16	CS/1101/2015	13.11.2015	KSHIR SAGAR VS COOPERTIVE HOUSE	04.03.2020	DISMISSE D WITH COST
17	CS/1102/2015	16.11.2015	SUBE SINGH VS KIRORI	10.01.2020	DECIDED
18	CS/1129/2015	20.11.2015	RAM SINGH VS SARSWATI	17.02.2020	DAW
19	CS/1130/2015	23.11.2015	BHAGWAN SINGH VS RAM KUMAR	04.01.2020	DISMISSE D WITH COST
20	CS/322/2016	26.11.2015	RAM SINGH VS GP	19.10.2019	EXPARTEE DECREED
21	CHI/194/2016	26.11.2015	STATE VS SATBIR	15.02.2020	COMPROM ISE
22	CS/1172/2015	27.11.2015	UDAI SINGH VS AMAR SINGH	15.04.2020	CONSIDER ATION
23	CS/1148/2015	30.11.2015	CHANAN VS RATTAN LAL	06.03.2020	DAW
24	CS/1182/2015	01.12.2015	KRISHANA VS BIRMATI	03.02.2020	DAW
25	COMI/ 207/2015	02.12.2015	SOMBIR VS OMPARKASH	19.02.2020	DISMISSE D
26	CS/1174/2015	08.12.2015	RAJESH VS COLLECTOR	13.01.2020	DECIDED
27	CHI/40/2016	09.12.2015	STATE VS SUNIL	06.01.2020	DECIDED
28	CS/1204/2015	09.12.2015	NIHAL SINGH VS LAL CHAND	11.12.2019	DECREED WITH COST
29	CHI/556/2015	10.12.2015	STATE VS SANDEEP	18.04.2020	P.W
30	CHI/146/2016	15.12.2015	STATE VS VIVEK	12.12.2019	ACQUITTE D
31	CS/1188/2015	15.12.2015	HEMANT VS MAHIPAL	26.02.2020	DECIDED

32	COMI/12/2016	15.12.2015	SURENDER VS NARESH	02.12.2019	DECIDED
33	CS/1191/2015	15.12.2015	VISHAL VS CENTRAL UNIVERSITY	18.01.2020	DECIDED
34	CHI/574/2015	16.12.2015	STATE VS DEVENDER	18.12.2019	ACQUITTE D
35	CHI/573/2015	16.12.2015	STATE VS ABHISHEK	09.12.2019	ACCUSED PO
36	CHI/575/2015	17.12.2015	STATE VS PARVEEN	06.03.2020	ACQUITTE D
37	COMI/03/2016	17.12.2015	SULOCHANA VS SURESH	05.12.2019	DECIDED
38	CHI/08/2016	21.12.2015	STATE VS MATU RAM	12.12.2019	ACQUITTE D
39	CHI/09/2016	22.12.2015	STATE VS SURESH	13.03.2020	ACQUITTE D
40	CS/6/2016	22.12.2015	PANNA LAL VS SANJAY	07.05.2020	ARGUMEN T
41	CS/1210/2015	22.12.2015	KS RAO VS KANWAR SINGH	17.04.2020	ARGUMEN T
42	COMI/18/2016	23.12.2015	NIRMA RANI VS DINESH KUMAR	25.02.2020	DISMISSE D
43	CHI/16/2016	24.12.2015	STATE VS SURENDER	16.04.2020	DEFENCE EVIDENCE
44	CM/156/2015	24.12.2015	ROHTASH VS NARAYANI	05.12.2019	DECIDED
45	CHI/120/2016	04.01.2016	STATE VS BIRMA DEVI	25.02.2020	ACQUITTE D
46	COMI/8/2016	04.01.2016	SHISHPAL VS CHIRANJI LAL	12.03.2020	ACQUITTE D
47	COMI/25/2016	05.01.2016	SURESH VS BAJRANG LAL	16.12.2019	DISMISSE D
48	CHI/201/2016	06.01.2016	STATE VS MUKESH	12.02.2020	ACQUITTE D
49	CHI/162/2016	06.01.2016	STATE VS RAM SAWROOP	16.04.2020	DEFENCE EVIDENCE
50	CS/30/2016	07.01.2016	INDER SINGH VS ASHOK	12.02.2020	DAW
51	CS/31/2016	08.01.2016	MAYANK VS SHYAM SUNDER	06.12.2019	DECIDED
52	CHI/28/2016	08.01.2016	STATE VS PAWAN	05.03.2020	CONVICTE D
53	CS/149/2016	08.01.2016	BHUPENDER VS KESHAR	28.01.2020	DISMISSE D

54	CM/4/2016	12.01.2016	SANTRA DEVI VS RAM KISHAN	06.02.2020	DISMISSE D WITH COST
55	COMI/20/2016	12.01.2016	KITAB DEVI VS DHARMENDER	21.11.2019	DECIDED
56	CHI/140/2016	15.01.2016	STATE VS VIJENDER	28.11.2019	DECIDED
57	CS/35/2016	15.01.2016	RANJEET VS DEVA SINGH	14.12.2019	DAW
58	NACT/37/2016	18.01.2016	RADHEY SHYAM VS DHARMENDER	16.12.2019	ACCUSED PO
59	NACT/ 100/2016	27.01.2016	MAKHAN LAL VS VISHESH	13.12.2019	CONVICTE D
60	CM/08/2016	27.01.2016	PREM KUMAR VS MAKHAN	21.01.2020	DECIDED
61	CS/84/2016	28.01.2016	SATYAPAL VS RAJESH	18.01.2020	DECIDED
62	CS/78/2016	03.02.2016	PREM VS RANDHIR	14.10.2019	EXPARTEE DECREED
63	CHI/199/2016	25.02.2016	STATE VS MANOJ	27.09.2019	DECIDED
64	CHI/223/2016	22.03.2016	STATE VS MANOJ	04.10.2019	DECIDED
65	CHI/272/2016	08.04.2016	STATE VS RANJEET	01.10.2019	DECIDED
66	CHI/344/2016	26.04.2016	STATE VS PAWAN	05.10.2019	DECIDED
67	COMI/69/2016	02.05.2016	KARAN SING VS SURESH	05.10.2019	DECIDED
68	CS/436/2016	06.05.2016	RATTI RAM VS SUBHASH	06.11.2019	DECIDED
69	NACT/ 151/2016	10.05.2016	AJEET VS LAKSHMI	06.11.2019	DECIDED
70	CS/398/2016	13.05.2016	HARI SINGH VS DFO	19.10.2019	DECIDED
71	CHI/364/2016	31.05.2016	STATE VS RAKESH	04.10.2019	DECIDED
72	CHI/366/2016	28.06.2016	STATE VS ANIL	31.10.2019	DECIDED
73	CHA/101/2016	11.07.2016	STATE VS SUNIL	02.11.2019	DECIDED
74	CHI/389/2016	16.07.2016	STATE VS AJEET	17.10.2019	DECIDED
75	COMI/ 116/2016	27.07.2016	RAKESH VS PURSHOTAM	17.10.2019	DECIDED
76	COMI/ 134/2016	07.09.2016	BALA DEVI VS TARA CHAND	04.10.2019	DECIDED
ACTION PLAN 2019-20 List of Execution Petitions (From 20.09.2019 to 31.03.2020) UPDATED AS ON 31.03.2020					
SR. NO.	CIS NO.	DOI	TITLE	NEXT HEARING	STAGE
1	EXE/04/2017	16.01.2017	JAGDISH VS RAMCHANDER	17.12.2019	DAW

2	EXE/13/2017	20.01.2017	MAHENDER VS SUBHAS	05.02.2020	DAW
3	EXE/19/2017	25.01.2017	MAHABIR VS AMAR SINGH	13.03.2020	APPEARA NCE
4	EXE/21/2017	31.01.2017	BABITA VS PREM KUMAR	06.12.2019	DAW
5	EXE/24/2017	01.02.2017	VED PARKASH VS GOVIND	05.12.2019	DECIDED
6	EXE/22/2017	02.02.2017	HANUMAN VS PAWAN	05.12.2019	DECIDED
7	EXE/25/2017	08.02.2017	MAHABIR SINGH VS RAJBIR	19.03.2020	DAW
8	EXE/26/2017	09.02.2017	DHARMBIR VS DHARMENDER	18.12.2019	DAW
9	EXE/27/2017	09.02.2017	SAVITA VS BHIKHU	14.12.2019	DAW
10	EXE/28/2017	15.02.2017	SHANTI VS SHARDA	15.01.2020	DECIDED
11	EXE/32/2017	16.02.2017	SURAJBHAN VS VIJAY	20.01.2020	DECIDED
12	EXE/34/2017	17.02.2017	KHUSI RAM VS SHER SINGH	16.12.2019	DAW
13	EXE/35/2017	21.02.2017	ISHWAR CHAND VS SHISH RAM	06.01.2020	DECIDED
14	EXE/44/2017	06.03.2017	HEERA SINGH VS MAHABIR	06.01.2020	DECIDED
15	EXE/86/2019	06.03.2017	SUNIL VS PARDEEP	11.12.2019	DAW
16	EXE/45/2017	07.03.2017	MUKESH VS BHAERAM	28.01.2020	DISMISSES WITH COST
17	EXE/56/2017	20.03.2017	LATESH VS RAJENDER	03.01.2020	DECIDED
18	EXE/58/2017	21.03.2017	MUNNI DEVI VS MUKESH KUMAR	05.12.2019	DECIDED
19	EXE/67/2017	28.03.2017	KASHI RAM VS SHER SINGH	07.03.2020	REBUTTAL
20	EXE/69/2017	01.04.2017	DINESH VS BHUPENDER	11.12.2019	DISPOSED
21	EXE/75/2017	12.04.2017	KRISHAN VS JOGENDER	22.01.2020	DECIDED
22	EXE/71/2017	15.04.2017	KANWAR SNGH VS BRIJ LAL	06.12.2019	DECIDED
23	EXE/77/2017	15.04.2017	DALIP VS BALJEET	18.12.2019	DAW
24	EXE/87/2017	24.04.2017	HANSRAJ VS LALCHAND	16.01.2020	DECIDED

25	EXE/88/2017	25.04.2017	KRISHAN VS SURENDER	05.12.2019	DECIDED
26	EXE/86/2017	25.04.2017	GOPAL VS RAMOTAR	17.03.2020	REBUTTAL
27	EXE/80/2017	27.04.2017	SUMER VS SURENDER	05.12.2019	DECIDED
ACTION PLAN 2019-20 List of Cases upto 31.12.2014 (From 20.09.2019 to 31.03.2020) UPDATED AS ON 31.03.2020					
SR. NO.	CIS NO.	DOI	TITLE	NEXT HEARING	STAGE
1	CS/3951/2013	02.09.2011	STAPAL VS. G.P	16.05.2020	CONSIDERATION
2	CS/2322/2013	03.10.2012	REWATI VS SATPAL	16.05.2020	CONSIDERATION
3	CHI/3088/2014	10.11.2014	STATE VS SURENDER	05.12.2019	DECIDED
IN THE COURT OF SH. PRATEEK JAIN ACJ(SD) – cum – SDJM, KANINA					
Sr. No.	CASE NO.	DOI	TITLED	PENDING	STAGE
1	CS/1/2002	12/09/2002	SATYABIR Vs. MOHAR SINGH	14/05/2019	DISPOSED
2	COMI/225/2007	05.02.2007	RAMPAT SHARMA Vs. SURESH KUMAR	17.12.2019	DISPOSED
3	CS/01/2009	19.01.2009	CHHATARPAL VS. MAHASINGH	04.02.2020	DECIDED
4	CS/02/2009	21.07.2009	SURENDER VS BHARPUR	24.09.2019	DISPOSED
5	CS/01/2011	18.04.2011	MAHABIR VS ISHWAR	14.10.2019	DECREED WITH COST
6	CS/03/2011	17	OMPARKASH VS VINOD	27.01.2020	DECIDED
7	CS/77/2012	16.01.2012	ATTAR SINGH VS KARAN SINGH	20.04.2020	CONSIDERATION
8	CS/587/2012	04.03.2012	RAJENDER VS AMAR	04.09.2019	DECIDED
9	CS/165/2012	04/04/2012	PEERU SINGH DIED LRS RAJU SINGH Vs. SUMAN SINGH	27/08/2019	DISPOSED
10	CS/1413/2012	24/07/2012	MAHA SINGH VS TULSI RAM	18.04.2020	DEFENDANT EVIDENCE

11	CS/932/2013	04/01/2013	CHANDRO Vs. JUGTI RAM	10.12.2019	DISMISSE D WITH COST
12	CS/150/2013	02/03/2013	GOBIND RAM Vs. SHER SINGH	18.04.2020	EVIDENCE
13	CS/578/2013	20/07/2013	BAJRANG Vs. RAM KUMAR	04/07/2019	DECIDED
14	CS/420/2013	04/10/2013	DHARMINDER Vs. SUNITA DEVI	20.05.2019	DISPOSED
15	CS/586/2013	15/11/2013	RAM SINGH Vs. GINDODI	23.04.2020	REBUTAL
16	CS/48/2014	06/01/2014	SMT LALI DEVI Vs. SMT RAMBHATERI	26/04/2019	DECIDED
17	CS/754/2014	14/01/2014	SMT LALI DEVI Vs. SMT RATNA DEVI	24/07/2019	DISPOSED
18	CS/92/2014	04/02/2014	RAMPAT SHARMA Vs. SMT MEWA DEVI	22/05/2019	DISMISSE D WITH COST
19	CS/771/2014	06/02/2014	SHANTI Vs. LEELA RAM	24.04.2020	REBUTAL
20	CS/12/2014	10/02/2014	ASHOK Vs. SUNITA	20.05.2019	DECREED WITH COST
21	CS/258/2014	17/02/2014	MANDIR TAHKUR JI MAHARAJ Vs. BABULAL	15.10.2019	DECREED WITH COST
22	CS/124/2014	21/02/2014	RAMNIWAS Vs. HAWA SINGH DIED	22.10.2019	DISPOSED
23	CS/365/2014	26/02/2014	GULSHAN DEVI Vs. SUB DIVISIONAL OFFICER DHBVNL	04/07/2019	DECIDED
24	CS/452/2014	10/03/2014	ARYAN @ RISHABH MINOR Vs. SMT ASHA DEVI	16.10.2019	DISMISSE D WITH COST
25	CS/334/2014	11/03/2014	SUMER SINGH Vs. MC KANINA	19.02.2020	DISPOSED
26	CM/41/2014	15/03/2014	SURENDER SINGH Vs. BHARPUR SINGH	01/07/2019	DISPOSED
27	COMI/ 205/2014	22/03/2014	NITYANAND Vs. ASHA LATA	04/06/2019	ACQUITTE D
28	CHI/124/2014	22/03/2014	STATE Vs. DHARAMBIR	06.09.2019	DISPOSED
29	CS/551/2014	18/04/2014	NET RAM Vs. MALKHAN SINGH	28/05/2019	DAW

30	CS/94/2014	12/05/2014	DHARAMPAL Vs. RAJBIR	15.04.2020	REBUTAL
31	CM/83/2014	13/05/2014	SHISH PAL Vs. PHARBHATI LAL	23/04/2019	DISPOSED
32	CHI/240/2014	01/07/2014	STATE Vs. KHURSID AALAM	23.10.2019	DECIDED
33	CM/81/2014	02/07/2014	RAMPRATAP Vs. KAILASH	16.12.2019	DISPOSED
34	CHI/197/2014	07/07/2014	STATE Vs. UJAGAR SINGH	12.02.2020	DECIDED
35	CHI/111/2014	11/07/2014	STATE Vs. JAIPAL	30/08/2019	ACQUITTE D
36	CS/874/2014	17/07/2014	MANPHUL SINGH Vs. MANGTU	17/05/2019	DAW
37	CS/1025/2014	17/07/2014	KASHIRAM Vs. DHARAMBIR	30/05/2019	EX-PARTY DECREED
38	CS/740/2014	19/07/2014	VIJAY SINGH Vs. RAJBIR	26.09.2019	DISPOED
39	CHI/58/2014	22/07/2014	STATE Vs. CHANDAN SINGH	23/04/2019	DECIDED
40	CS/242/2014	24/07/2014	SANTOSH DEVI Vs. LAKHIRAM	06.01.2020	DECREED WITH COST
41	CHI/397/2014	24/07/2014	STATE Vs. SUNIL @SONU	06/06/2019	ACQUITTE D
42	CS/544/2014	25.07.2014	SOMWATI VS SATYAWAN	20.04.2020	DEFENDA NT EVIDENCE
43	CHI/223/2014	05/08/2014	STATE Vs. SHRI BHAGWAN	14/05/2019	ACQUITTE D
44	COMI/86/2014	05/08/2014	DAYA Vs. TARA CHAND	23/04/2019	DISPOSED
45	CS/865/2014	08/08/2014	HARIOM Vs. SURENDER	19.09.2019	DISPOED
46	CS/878/2014	21/08/2014	RAJKUMAR Vs. PURUSHOTAM	02/08/2019	DISPOSED
47	CS/957/2014	22/08/2014	MAHABIR SINGH Vs. HAWA SINGH	08/07/2019	DECIDED
48	CHI/264/2014	22/08/2014	STATE Vs. JILE SINGH	06.09.2019	DISPOED
49	COMI/ 160/2014	23/08/2014	MANISHA Vs. DR. ANOOP YADAV	24/05/2019	DISMISSE D
50	CS/816/2014	27/08/2014	ABHAY SINGH Vs. LUXMINARAYAN	20/04/2019	DECIDED

51	CS/778/2014	28/08/2014	ATTAR SINGH Vs. DALPAT SINGH	10.02.2020	DECIDED
52	COMI/ 185/2014	03/09/2014	RAMOTAR Vs. RAJ KUMAR	31.08.2019	DECIDED
53	CS/789/2014	04/09/2014	SUNIL Vs. JAGMAL SINGH	27/08/2019	DISPOSED
54	CS/579/2014	05/09/2014	MANJU DEVI Vs. SURESH KUMAR	10.09.2019	DAW
55	UCR/9/2014	05/09/2014	STATE V/S UNKNOWN	05/07/2019	DISPOSED
56	COMI/ 154/2014	12/09/2014	SUSHILA BAI Vs. MATU SINGH	16.04.2020	DEFENCE EVIDENCE
57	CS/619/2014	16/09/2014	SATYABIR Vs. SMT SHAKUNTLA	25/04/2019	DECIDED
58	CHI/214/2014	18/09/2014	STATE Vs. ARVIND KUMAR@ PRAVEEN	21/05/2019	ACQUITTE D
59	CS/243/2014	19/09/2014	JAIRAM Vs. OMPARKASH	25.09.2019	DAW
60	CS/707/2014	23/09/2014	NARENDER Vs. NAGENDER	15.02.2020	DECIDED
61	CS/851/2014	24/09/2014	KRISHAN KUMAR Vs. JITENDER KUMAR	31/08/2019	DECIDED
62	CM/126/2014	25/09/2014	OMPARKASH Vs. VINOD SHARMA	06/08/2019	DISPOSED
63	CM/101/2014	01/10/2014	OMPARKASH Vs. VINOD SHARMA	06/08/2019	REBUTAL
64	COMI/ 141/2014	13/10/2014	MUKESH DEVI VS OMPARKASH	23.04.2020	APPEARAC E
65	CM/49/2014	16/10/2014	KRISHNA Vs. YASHBIR SINGH	22/04/2019	DECIDED
66	CS/513/2014	17/10/2014	RAKESH KUMAR Vs. KRISHNA	10/05/2019	DISMISSE D
67	HMA/15/2014	18/10/2014	VIKRAM SINGH Vs. NEETU SINGH	20/05/2019	DAW
68	COMI/94/2014	27/10/2014	LOKENDER Vs. SATYAVIR	28/08/2019	DISPOSED
69	CS/267/2014	05/11/2014	GHEESARAM Vs. RAMCHANDER	22/07/2019	DISPOSED
70	CS/1018/2014	07/11/2014	KRISHNA DEVI VS. SATNARAYAN	23.04.2020	REBUTAL
71	COMI/ 106/2014	15/11/2014	SATYANARYAN Vs. MUNSHIRAM	04/04/2019	DECIDED
72	CS/594/2014	15.11.2014	SATYANARYAN VS RAMPAL	13.09.2019	DISPOED

73	CS/972/2014	17/11/2014	SMT RAM KALAN Vs. PARDHAN PACS DONGRA AHIR	13.02.2020	DID
74	CS/588/2014	21/11/2014	VARUN Vs. JAGDISH CHAND	10/07/2019	DISPOSED
75	CM/7/2014	25/11/2014	MAHABIR Vs. ISHWAR SINGH	31/05/2019	ALLOWED
76	COMI/55/2014	26/11/2014	NATHU RAM VS JAGDISH	15.04.2020	DEFENCE EVIDENCE
77	CS/301/2014	26/11/2014	JAGDISH VS BABULAL	24.01.2020	DISPOSED
78	CS/514/2014	27/11/2014	MOHANLAL Vs. PAWAN KUMAR	20/08/2019	DISPOSED
79	HMA/8/2014	29/11/2014	HANS RAJ Vs. SMT. BHARTI	20/05/2019	DAW
80	COMI/ 137/2014	01/12/2014	NIRANJAN Vs. BABULAL	18.09.2019	DISPOED
81	CS/363/2014	01/12/2014	SATYAPAL Vs. SUMER SINGH	16.04.2020	REBUTAL
82	COMI/52/2014	04/12/2014	RAMESH KUMAR Vs. SMT. RAJBALA	13/05/2019	ACQUITTE D
83	CS/676/2014	08/12/2014	NATHU Vs. JAGDISH PSD.	29.02.2020	DISPOSED
84	CHI/395/2014	09/12/2014	STATE Vs. BALJEET	12.06.2019	CONVICTE D
85	CS/667/2014	12/12/2014	DINESH KUMAR VS OMPARKASH	20.04.2020	REBUTAL
86	CS/79/2014	12/12/2014	MANJEET SINGH Vs. MAHENDER SINGH	29/04/2019	DECIDED
87	COMI/5/2014	12/12/2014	SMT. RAJBALA Vs. RAMESH KUMAR	25/04/2019	DECIDED
88	COMI/ 121/2014	16/12/2014	SATYAWAN Vs. HARISHCHAND	14.06.2019	ACQUITTE D
89	COMI/ 147/2014	16/12/2014	JAGWANTI Vs. RAJENDER	10/07/2019	DISPOSED
90	CHI/18/2014	16/12/2014	STATE Vs. SATYAWAN	14.06.2019	ACQUITTE D
91	CS/283/2014	17/12/2014	RAJENDER Vs. SUBHASH CHAND	05.10.2019	DECREED WITH COST
92	CS/877/2014	24/12/2014	SHRI KRISHAN Vs. HOSHIYAR SINGH	21.04.2020	REBUAL
93	CS/757/2015	02/01/2015	JAGRAM Vs. KAILASH CHAND	03/07/2019	DECIDED

94	COMI/ 214/2015	03/01/2015	RAJBEER Vs. JOGENDER	16/08/2019	DISPOSED
95	CHI/70/2015	06/01/2015	STATE Vs. GIRDHARI	06.09.2019	DISPOED
96	CS/708/2015	08/01/2015	SMT KRISHNA DEVI Vs. SHEO CHAND	23.01.2020	DISPOSED
97	CS/652/2015	09/01/2015	SHIV KUMAR Vs. RAMESH	04.03.2020	DISPOSED
98	CS/1064/2015	12/01/2015	HARI KISHAN Vs. LAL SINGH	20.04.2020	APPEARAC E
99	CHI/42/2015	12/01/2015	STATE Vs. VIJAYPAL	17/05/2019	ACQUITTE D
100	CS/888/2015	13/01/2015	MAKHAN LAL Vs. GOBIND	09/07/2019	DISPOSED
101	CS/1066/2015	16/01/2015	LAXMAN SINGH PISSAR MUTBANNA Vs. VIJAY PAL	03.10.2019	DISPOED
102	CS/646/2015	20/01/2015	DEVA NAND Vs. PREM KUMAR	01/07/2019	DECIDED
103	CHI/56/2015	21/01/2015	STATE Vs. SANJAY	10/06/19	ACQUITTE D
104	CS/449/2015	21/01/2015	SMT CHANDRAWALI Vs. BOBIN @ BABULAL	08.01.2020	DISMISSE D WITH COST
105	CS/699/2015	21/01/2015	BHOOP SINGH Vs. RAJENDER	05.12.2019	DAW
106	CM/44/2015	22/01/2015	SANT RAM Vs. BANWAR LAL	27/08/2019	DISPOSED
107	COMI/ 129/2015	23/01/2015	ROOPWATI Vs. MUKESH	14/05/2019	DISMISSE D
108	COMA/4/2015	27/01/2015	BHARTI Vs. HANSRAJ	20/05/2019	DAW
109	CS/527/2015	27/01/2015	MANGAL SINGH Vs. SHIV CHARAN	16.9.2019	DISPOSED
110	CS/1012/2015	02/02/2015	VED PRAKASH Vs. VASDEV	24.09.2019	DID
111	CM/22/2015	12/02/2015	BHANI DEVI Vs. HARI KISHAN	14.02.2020	DECIDED
112	CHA/44/2015	20/02/2015	STATE Vs. BALWINDER	13/05/2019	DECIDED
113	COMI/ 136/2015	20/02/2015	SUMIT KUMAR Vs. BABULAL	10/06/2019	DISMISSE D

114	CS/886/2015	20/02/2015	JOHARI LAL Vs. AMILAL	09.12.2019	DECREED WITH COST
115	COMI/ 208/2015	23/02/2015	AJAYPAL Vs. DARSHAN SINGH	23/05/2019	DISMISSE D FOR WANT OF PROSECUT ION
116	CS/437/2015	25/02/2015	RAJESH ADOPTED Vs. RAMAVTAR	23.10.2019	DISPOED
117	CS/664/2015	09/03/2015	SURESH Vs. SURENDER	22.04.2020	REBUAL
118	CS/107/2015	10.03.2015	LAL SINGH VS JASWANT	10.01.2020	DISMISSE D WITH COST
119	CM/45/2015	21.03.2015	TARA CHAND VS RAMSHARAN	24.02.2020	DISPOSED
120	CM/23/2015	21/03/2015	HARI KISHAN Vs. LAL SINGH	17/07/2019	DISPOSED
121	CS/938/2015	23/03/2015	UDMIRAM Vs. MANGTURAM	17.04.2020	REBUAL
122	CHI/100/2015	25/03/2015	STATE Vs. ANIL KUMAR	28/08/2019	DISPOSED
123	CS/638/2015	25/03/2015	SMT SUSHILA DEVI Vs. NARESH	08/07/2019	DISPOSED
124	CS/764/2015	30/03/2015	GHISA RAM Vs. MADAN LAL	18.04.2020	CONSIDER ATION
125	CHI/271/2015	30/03/2015	STATE Vs. SATENDER @ AMAN	11/06/2019	ACQUITTE D
126	CS/511/2015	06/04/2015	JAGDISH Vs. AJIT	15/05/2019	DID
127	CS/904/2015	07.04.2015	ANGAN SINGH Vs. BIJENDER SINGH	21.05.2020	REPLY
128	COMI/ 116/2015	07.04.2015	SANJAY KUMAR VS SURENDER KUMAR	08.08.2019	DISPOSED
129	MNT/17/2015	21/04/2015	USHA DEVI V/S JAIBEER	13/07/2019	DISPOSED

Execution Cases

LIST OF OLDEST 50 EXECUTION CASES FOR YEAR 2019-2020.

Sr. No.	Case No.	DOI	Title	Pending For	Purpose
1	EXE/7/2013	23/12/2013	BIHARILAL Vs. SURAJBHAN DIED	28/08/2019	DISPOSED

2	EXE/219/2014	02/01/2014	HARJIRAM Vs. PAWAN KUMAR	24.04.2020	CONSIDERATION
3	EXE/79/2014	14/03/2014	SMT KAMLESH Vs. SUNIL	20/08/2019	DISPOSED
4	EXE/134/2015	11/05/2015	BALWANT DIED THROUGH LRS A MANOJ Vs. KANWAR SINGH	09.03.2020	DISPOSE
5	EXE/143/2015	11/08/2015	RATI RAM Vs. HARBINDER	17/05/2019	DAW
6	EXE/92/2015	18/12/2015	RAJENDER SINGH Vs. PRABHUDAYAL	17/08/2019	DISPOSE
7	EXE/14/2015	24/12/2015	THE MOHINDERGARH CENTRAL CO-OPERATIVE BANK VS SHER SINGH THROUGH LRS.	17.04.2020	CONSIDERATION
8	EXE/52/2016	15/01/2016	SHAKUNTLA DEVI VS MANOJ	18.04.2020	CONSIDERATION
9	EXE/198/2016	19/02/2016	SUKESH DEVI Vs. SUDHIR SINGH	26/07/2019	DISPOSED
10	EXE/161/2016	20/02/2016	DINESH VS PHOOL SINGH	17/01/2020	DAW
11	EXE/112/2016	05/03/2016	BABULAL Vs. KARAN SINGH	21/08/2019	DISPOSED
12	EXE/138/2016	25/03/2016	VIJAY SINGH Vs. PRITHVI SINGH	24/05/2019	DID
13	EXE/12/2016	02/04/2016	DAYA SHARMA @ DAYAWATI Vs. SHANTI SWROOP	04.12.2019	DAW
14	EXE/232/2016	28/04/2016	SMT KRISHNA DEVI Vs. GUMAN SINGH	13/07/2019	DAW
15	EXE/133/2016	05/05/2016	PREM DEVI Vs. DHBVNL	18.04.2020	APPEARANCE
16	EXE/22/2016	22/07/2016	PEERU DIED THROUGH LRS RAJU Vs. RAMPHAL	27/05/2019	DAW
17	EXE/101/2016	02/08/2016	PARTAP SINGH Vs. BRAHMA DEVI	03.10.2019	DISPOSED
18	EXE/130/2016	04/08/2016	SANDEEP KUMAR Vs. SURAJBHAN	16/12/2019	DISPOSED
19	EXE/209/2016	09/08/2016	BIRENDER Vs. KAILASH DEVI	20.04.2020	REPLY
20	EXE/15/2016	26/08/2016	ROSHAN LAL Vs. ZILE SINGH	24.09.2016	DISPOSE

21	EXE/18/2016	05/09/2016	SUNITA DEVI Vs. DARIYAV SINGH	14.09.2019	DAW
22	EXE/20/2016	09/09/2016	SHARMILA Vs. KRISHAN KUMAR	06/07/2019	DECIDE
23	EXE/45/2016	17/09/2016	GOGRI Vs. JHANDU DIED	10.09.2019	DAW
24	EXE/221/2016	14/10/2016	OM PRAKASH Vs. MUKESH	25.02.2020	TRANSFER RED
25	EXE/229/2016	03/12/2016	SARLA DEVI Vs. ADDITIONAL DIVISIONAL GENERAL MANAGER	17/07/2019	DISPOSE
26	EXE/4/2017	16/01/2017	DATARAM Vs. MOHAN LAL	12/07/2019	DID
27	EXE/9/2017	13/02/2017	UMRAO SINGH VS MATADIN THROUGH LRS.	27.04.2020	APPEREAN CE
28	EXE/10/2017	22/02/2017	RAMAVTAR Vs. HARI SINGH	28/08/2019	DAW
29	EXE/12/2017	02/03/2017	OMPARKASH Vs. EXECUTIVE ENGINEER PUBLIC SERVICE MANDAL	16.10.2019	DISPOSED
30	EXE/14/2017	02/03/2017	GANPAT DIED THROUGH LRS 1A HANUMAN Vs. GRAM PANCHAYAT BAGHOT	03/07/2019	DAW
31	EXE/17/2017	10/03/2017	SOMWATI VS S.D.O	18.02.2020	DISPOSE
32	EXE/20/2017	20/03/2017	VIJENDER KUMAR ADV. VS SHANTI SAWROOP	24.02.2020	DISPOSED
33	EXE/19/2017	20/03/2017	SANTLAL Vs. SATYAPAL	02/04/2019	DECIDE
34	EXE/21/2017	20/03/2017	SMT TARAWATI Vs. THE MANAGING DIRECTOR HVPN LTD	23.04.2020	CONSIDER ATION
35	EXE/31/2017	08/05/2017	VIKRAMSINGH Vs. RAJINDER KUMAR	09/07/2019	DID
36	EXE/33/2017	20/05/2017	VED SINGH Vs. RAJPAL	24.01.2020	DISPOSE
37	EXE/41/2017	31/05/2017	SBI THROUGH CHIEF MANAGER OF BRANCH MOHINDERGARH Vs. RAJ SINGH	09/05/2019	DAW

38	EXE/43/2017	04/07/2017	TULSIRAM Vs. MAHA SINGH	18.02.2020	DECIDED
39	EXE/46/2017	21/07/2017	PEERU DIED THRU LRS A RAJUSINGH Vs. MURARI	16.10.2019	DAW
40	EXE/48/2017	24/07/2017	SMT RENUBALA Vs. MANOJ KUMAR	26.07.2019	DISPOSE
41	EXE/71/2017	24/07/2017	SHEMSHER VS. SANTOSH	04/12/2019	DAW
42	EXE/49/2017	26/07/2017	RATTIRAM V/S HARBINDER	27.02.2020	DISPOSED
43	EXE/52/2017	31/07/2017	NAWAL KISHORE Vs. ASHOK KUMAR	01.02.2020	DECIDED
44	EXE/54/2017	22/08/2017	GOBINDRAM Vs. SHER SINGH	18.04.2020	CONSIDERATION
45	EXE/57/2017	18/09/2017	SURESH DEVI Vs. LAKHIRAM	23.09.2019	DAW
46	EXE/58/2017	21/09/2017	ATTAR SINGH VS ANIL	06.01.2020	DAW
47	EXE/59/2017	29/09/2017	PUNJAB NATIONAL BANK KANINA THRU CHIEF MANAGER Vs. M/S GOLDEN FEEDS MILLS THRU PAWAN KUMAR	01/07/2019	DISPOSE
48	EXE/65/2017	28/11/2017	DHARAMPAL Vs. RAMANAND	20.04.2020	CONSIDERATION
49	EXE/69/2017	22/12/2017	PNB KANINA Vs. MIRCHU SINGH	28.02.2020	DISPOSED
50	EXE/71/2017	22/12/2017	SOMBIR VS SATENDER	11.05.2020	APPEREANCE

NACT Cases

LIST OF OLDEST NI ACT CASES FOR THE ACTION PLAN YEAR 2019-2020.

Sr. No.	Case No.	DOI	Titled	Next Date	Purpose
1	NACT/97/2014	27/11/2014	PCARDB Vs. MANPHOOL SINGH	11/06/2019	DAW
2	NACT/192/2015	02/02/2015	RAJBEER PROP M/S VIKASH TRADING COMPANY Vs. PAWAN KUMAR	30/05/2019	DID
3	NACT/108/2015	23/02/2015	DINESH KUMAR Vs. DESHRAJ	19/08/2019	DISPOSED

4	NACT/17/2015	10/04/2015	SUNIL KUMAR Vs. PRAKASH YADAV	04.02.2020	DECIDED
5	NACT/24/2015	24/04/2015	DEEPAK KUMAR Vs. SANJAY KUMAR	16.10.2019	DISPOSED
6	NACT/36/2015	06/05/2015	PCARDB Vs. KALU RAM	15.02.2020	DECIDED
7	NACT/65/2015	06/05/2015	PCARDB Vs. ROHTASH	14/12/2019	dispose
8	NACT/200/2015	06/05/2015	PCARDB Vs. DHARAMBIR	18/07/2019	DAW
9	NACT/43/2015	19/05/2015	PCARDB Vs. RAMESH	21/08/2019	DISPOSED
10	NACT/40/2015	21/05/2015	PCARDB Vs. SUBHASCHAND	11/07/2019	DAW
11	NACT/90/2015	21/05/2015	PCARDB Vs. DHARAMPAL	07.01.2020	CONVICTE D
12	NACT/100/2015	09/06/2015	PCARDB Vs. SHISHRAM	05/09/2019	DISPOSE
13	NACT/160/2015	09/06/2015	PCARDB Vs. SHISH RAM	05/09/2019	DISPOSE
14	NACT/15/2015	27/08/2015	SURENDER KUMAR Vs. SATISH KUMAR	03/07/2019	DISPOSE
15	NACT/5/2015	04/09/2015	THE MAHENDERGARH CENTRAL CO-OP Vs. RAMCHANDER	17/07/2019	DISPOSE
16	NACT/6/2015	06/09/2015	PARDB MAHENDERGARH Vs. VIJENDER SINGH	15/05/2019	DISMISSE D FOR WANT OF PROSECUT ION
17	NACT/49/2015	31/10/2015	HISAR BEEJ CENTRE Vs. SURENDER	06/07/2019	DISPOSE
18	NACT/80/2015	04/11/2015	PCARDB Vs. RAJESH KUMAR	08//07/2019	DISPOSE
19	NACT/167/2015	04/11/2015	PCARDB Vs. CHANDGI RAM	19/08/2019	DISPOSED
20	NACT/162/2015	06/11/2015	PCARDB Vs. CHANDURAM	05.10.2019	DISPOSED
21	NACT/16/2015	14/12/2015	HISAR BEEJ CENTRE KANINA Vs. AMRIT SINGH	06/07/2019	DISPOSE

**IN THE COURT OF SH. PARVEEN KUMAR CIVIL JUDGE(JR.DIVN) CUM
JUDICIAL MAGISTRATE 1st CLASS, KANINA**

SR. No.	CIS No.	DATE OF INSTT.	TITLE	PENDING FOR	STAGE
1	CS/02/2011	21/10/11	OMPARKASH VS. VINOD	06.05.2020	REBUTAL
2	CS/56/2019	24/12/2011	CHABILA Vs. KRISHAN	05.05.2020	REBUTAL
3	CS/995/2012	20/09/2012	SUNIL KUMAR VS MAMTA DEVI	20.04.2020	REBUTAL
4	CS/423/2012	02/01/2013	SHER SINGH Vs. DHARAMPAL	05.05.2020	REBUTAL
5	CS/553/2013	27/08/13	BABULAL VS INDERJEET	20.04.2020	PLANTIFF EVIDENCE
6	CS/52/2013	28/10/2013	RAJKUMAR VS INDERJEET	15.04.2020	REBUTAL
7	CS/277/2014	01/02/2014	MANOJ VS INDERJEET	20.04.2020	REBUTAL
8	CS/1070/2014	28/02/2014	AMAR SINGH VS BHARAT	05.03.2020	DICIDED
9	CS/644/2014	16/05/2014	BASANTI DEVI VS CHAMELI	20.12.2019	DECIDED
10	COMI/221/2014	13/06/2014	PURAN CHAND Vs. VIJAY KUMAR	13.12.2019	DECIDED
11	CS/566/2014	07/07/2014	KARTAR SINGH VS. SHRI RAM	06.02.2020	DECIDED
12	CHI/316/2014	22/07/2014	STATE Vs. VISHNU	04/04/2019	DECIDED
13	CS/609/2014	23/07/2014	RAMKISHIN Vs. HETRAM	03/07/2019	DECIDED
14	COMI/91/2014	23/07/2014	SURESH Vs. SATYAWAN	01/04/2019	DECIDED
15	CS/750/2014	24/07/2014	PARDEEP Vs. LUXMINARAYAN	13.12.2019	DECIDED
16	CHI/331/2014	25/07/2014	STATE Vs. NAVEEN	26/07/2019	DECIDED
17	CHI/389/2014	05/08/2014	STATE Vs. RAJ KUMAR @MONY	01.05.2020	EVIDENCE
18	CS/110/2014	07/08/2014	MAHENDER SINGH Vs. UTTAM SINGH	07/09/2019	DECIDED
19	CS/828/2014	13/08/2014	SANTRA DEVI Vs. VIJAY SINGH	18.04.2020	CONSIDERATION
20	CS/920/2014	22/08/2014	SMT SARDA DEVI Vs. CHHAJJURAM	21/09/2019	DECIDED
21	COMI/162/2014	22/08/2014	MANISHA Vs. BABLI @ ASHOK	10/09/2019	DECIDED

22	CS/265/2014	23/08/2014	OMPARKASH Vs. JAI RAM	23/09/2019	DECIDED
23	CS/345/2014	28/08/2014	POONAM Vs. ATUL @ ANOL	06/09/2019	DECIDED
24	COMI/90/2014	28/08/2014	CHANDER KALA Vs. RAJENDER	13/05/2019	DECIDED
25	CS/983/2014	30/08/2014	CHANDGIRAM Vs. BALBIR	12.05.2020	DEFENCDE NT EVIDENCE
26	CS/790/2014	04/09/2014	SUNIL Vs. SHIV DUTT	04/09/2019	DECIDED
27	COMI/ 138/2014	04/09/2014	NARENDER Vs. HARI SINGH	11/09/2019	DECIDED
28	CS/134/2014	12/09/2014	VIKRAM SINGH Vs. TEK CHAND	16/05/2019	DECIDED
29	CS/536/2014	18/09/2014	RAJENDER Vs. MAHA DEVI	18/05/2019	DECIDED
30	CM/10/2014	18/09/2014	DHARAMBIR Vs. KRISHAN KUMAR	01/10/2019	DECIDED
31	CS/711/2014	22/09/2014	SMT SUSHILA Vs. RATAN LAL	07/09/2019	DECIDED
32	CS/931/2014	23/09/2014	HIRALAL Vs. SDO, DHBNL	11/07/2019	DECIDED
33	COMI/ 111/2014	23/09/2014	BISHAMBHAR DAYAL Vs. BANWARILAL	09.03.2020	DECIDED
34	CS/817/2014	25/09/2014	SMT KRISHANA DEVI Vs. YASHBIR	17/05/2019	DECIDED
35	CM/66/2014	01/10/2014	MANGTU Vs. RAWAT	17/05/2019	DECIDED
36	CM/40/2014	06/10/2014	ABHAY SINGH Vs. KRISHAN	29/07/2019	DECIDED
37	CM/50/2014	16/10/2014	YASHVIR Vs. KRISHNA DEVI	02/04/2019	DECIDED
38	CS/90/2014	17/10/2014	KRISHAN KUMAR Vs. SMT SANTRA DEVI	28.04.2020	REBUTAL
39	CS/784/2014	04/11/2014	BALWAN SINGH Vs. RAM SINGH	29/08/2019	DECIDED
40	COMI/ 207/2014	07/11/2014	ROSHAN LAL Vs. SATBIR	27/11//2019	DECIDED
41	CS/856/2014	15/11/2014	MANOJ Vs. DASHRATH KUMAR	27.05.2020	APPEREAN CE
42	CS/838/2014	18/11/2014	SUKHMA Vs. GIRDHARI	07.05.2020	REBUTAL
43	CS/945/2014	19/11/2014	SHISHRAM Vs. BHAGWANA	11/07/2019	DECIDED

44	CS/286/2014	29/11/2014	MALKHAN SINGH Vs. KEHAR SINGH	05.03.2020	DECIDED
45	CHI/52/2014	01/12/2014	STATE Vs. ASHISH	16/10/2019	DECIDED
46	COMI/171/2014	01/12/2014	KULDEEP Vs. INDRAJEET	12.05.2020	EVIDENCE
47	CM/89/2014	04/12/2014	RAJENDER Vs. UTTAM	07/09/2019	DECIDED
48	CS/156/2014	04/12/2014	MAHA SINGH Vs. HOSHIYAR	05.02.2020	DECIDED
49	COMI/189/2014	04/12/2014	SUKHBIR Vs. SMT. SANTOSH DEVI	28.04.2020	APPEREANCE
50	MNT125/12/2014	04/12/2014	DARSHANA Vs. MAHESH SINGH	18/07/2019	DECIDED
51	CS/759/2014	06/12/2014	MAHABIR SINGH Vs. GAJRAJ SINGH	17/07/2019	DECIDED
52	CS/279/2014	09/12/2014	PRABHU SINGH Vs. MANGERAM	14/05/2019	DECIDED
53	CM/64/2014	09/12/2014	MUNNI DEVI VS VIDYA	28.04.2020	REBUTAL
54	CHI/85/2014	10/12/2014	STATE Vs. BHUPENDER	06/09/2019	DECIDED
55	CS/883/2014	12/12/2014	MAYA DEVI VS HOSHIYAR	13.05.2020	APPEREANCE
56	CS/201/2014	16/12/2014	RAVINDER Vs. CHANDRAMUKHI	16/05/2019	DECIDED
57	CM/1/2014	18/12/2014	SHRICHAND Vs. SUDHIR	04/05/2019	DECIDED
58	COMI/56/2014	19/12/2014	MANPHOOL SINGH Vs. NEERAJ	16/05/2019	DECIDED
59	CHI/108/2014	20/12/2014	STATE Vs. RAJNESH	22/05/2019	DECIDED
60	CHI/241/2014	23/12/2014	STATE VS RAJBIR	16.01.2020	DECIDED
61	CHI/243/2014	23/12/2014	STATE VS MAHABIR	16.01.2020	DECIDED
62	CS/868/2014	24/12/2014	PARBHATI LAL Vs. SURENDER KUMAR	02/04/2019	DECIDED
63	CS/111/2015	03/01/2015	LAKHMI CHAND Vs. ZAILARAM	15/11/2019	DECIDED
64	CHI/469/2015	05/01/2015	STATE Vs. SHIV KUMAR	20.04.2020	APPEREANCE
65	CS/1030/2015	05/01/2015	SATBIR Vs. SMT BULI DEVI	05/08/2019	DECIDED
66	COMI/166/2015	05/01/2015	RAJ KUMAR Vs. RISHAL SINGH	17/09/2019	DECIDED
67	CS/1017/2015	06/01/2015	BHAGWANA Vs. SHISHRAM	06/07/2019	DECIDED

68	CS/752/2015	08/01/2015	PAWAN KUMAR Vs. HARY. STATE	18/11/2019	DECIDED
69	CS/964/2015	09/01/2015	RAMRATI Vs. SATISH	08.05.2020	REBUTAL
70	CHI/354/2015	09/01/2015	STATE Vs. RAWAT SINGH	16/08/2019	DECIDED
71	CS/853/2015	13/01/2015	SUMAN DEVI Vs. KARAN SINGH	27/11/2019	DECIDED
72	CHI/208/2015	13/01/2015	STATE Vs. DEEPMALA	12.05.2020	DEFENCE EVIDENCE
73	CS/1067/2015	14/01/2015	GURDYAL Vs. MUKHTYAR SINGH	29/08/2019	DECIDED
74	CS/803/2015	19/01/2015	MAHABIR SINGH Vs. MAHENDER SINGH	03/09/2019	DECIDED
75	CS/52/2015	21/01/2015	VINOD KUMAR Vs. OMPARKASH	05/11/2019	DECIDED
76	CS/562/2015	23/01/2015	HAWA SINGH Vs. MAMRAJ SINGH	06/09/2019	DECIDED
77	COMA/9/2015	27/01/2015	NEETU Vs. VIKRAM	20/05/2019	DECIDED
78	CS/154/2015	02/02/2015	DAYANAND Vs. BALWANT	10/04/2019	DECIDED
79	CHI/118/2015	04/02/2015	STATE Vs. DHARMENDER	04/04/2019	DECIDED
80	CS/781/2015	05/02/2015	LEELA RAM Vs. OMKAUR	04/09/2019	DECIDED
81	CM/82/2015	05/02/2015	MAKHAN LAL Vs. GOBIND	19/09/2019	DECIDED
82	CS/182/2015	06/02/2015	ZILE SINGH VS JAI NARAYAN	07.05.2020	REBUTAL
83	CS/799/2015	07/02/2015	LAL CHAND Vs. PARHLAD	20/05/2019	DECIDED
84	COMI/ 115/2015	19/02/2015	NARENDER Vs. JITENDER	20.04.2020	EVIDENCE
85	COMI/34/2016	20/02/2015	RANBIR Vs RAMKISHAN	08/04/2019	DECIDED
86	CS/386/2015	20/02/2015	GAJRAJ Vs. NARENDER KUMAR	04/11/2019	DECIDED
87	CS/1014/2015	20/02/2015	SUMIT KUMAR Vs. BABULAL	29/11/2019	DECIDED
88	COMI/ 117/2015	23/02/2015	AJAYPAL Vs. DARSHAN SINGH	10/04/2019	DECIDED
89	CS/412/2015	27/02/2015	SMT MANKAUR DEVI Vs. GURDYAL	16.01.2020	DECIDED
90	COMI/33/2015	27/02/2015	ANUP Vs. SUMITRA	22.04.2020	DEFENCE EVIDENCE

91	CS/138/2015	05/03/2015	SUNIL VS RATNA DEVI	28.04.2020	CONSIDERATION
92	CS/819/2015	07/03/2015	KARTAR SINGH Vs. GRAM PANCHAYAT KOTIA	30/08//2019	DECIDED
93	COMI/ 194/2015	07/03/2015	ASHOK VS RAMRAKH @ LAKHIYA	20.04.2020	DEFENCE EVIDENCE
94	CM/47/2015	10/03/2015	DEENDAYAL Vs. SUBHASH CHAND	10.12.2019	DECIDED
95	CS/885/2015	12/03/2015	MOHAN SINGH VS SATISH	28.01..2020	DECIDED
96	CS/948/2015	13/03/2015		17/08/2019	DECIDED
97	CS/329/2015	23/03/2015	BANWARI LAL Vs. BABULAL	17.03.2020	DECIDED
98	CS/1068/2015	23/03/2015	SURENDER SINGH Vs. PREM CHAND	27/08/2019	DECIDED
99	CS/371/2015	30/03/2015	JAGDISH Vs. GRAM PANCHAYAT KARIRA	11.02.2020	DECIDED
100	CHI/48/2015	30/03/2015	STATE Vs. SURENDER	12.05.2020	DEFENCDE NT EVIDENCE
101	CHI/184/2015	30/03/2015	STATE Vs. SANDEEP	06.03.2020	DECIDED
102	CHI/398/2015	04/04/2015	STATE Vs. SURAT SINGH	26/07/2019	DECIDED
103	CS/458/2015	06/04/2015	KIRNESH RATAN Vs. MUKESH RATAN	07.03.2020	DECIDED
104	COMI/69/2015	06/04/2015	NARENDER KUMAR Vs. BALJEET SINGH	06.02.2020	DECIDED
105	CS/316/2015	07/04/2015	DESHRAJ Vs. CDPO KANINA	22/05/2019	DECIDED
106	CS/1058/2015	07/04/2015	ANIL KUMAR Vs. SATYANARAYAN	03/08/2019	DECIDED
107	CHI/87/2015	09/04/2015	STATE VS ASHOK KUMAR	20.04.2020	DEFENCE EVIDENCE
108	CHI/228/2015	09/04/2015	STATE Vs. VIKRAM	30/11/2019	DECIDED
109	CHA/66/2015	20/04/2015	STATE Vs. ASHWANI KUMAR	16.04.2020	DEFENCE EVIDENCE
110	COMI/74/2015	20/04/2015	CHAMPA DEVI Vs. RAJPAL	07/11/2019	DECIDED
111	COMI/21/2015	01/05/2015	VIKRAM SINGH Vs. NEETU	20/05/2019	DECIDED
112	COMI/06/2015	02/05/2015	PAWAN Vs. PARKASH	31/08/2019	DECIDED

113	COMI/46/2015	02/05/2015	RAJESH KUMAR Vs. DHANPAT	15/05/2019	DECIDED
114	CM/32/2015	05/05/2015	SURESH Vs. JAGROOP	01/10/2019	DECIDED
115	CHI/215/2015	07/05/2015	STATE Vs. HOSHIYAR	01/08/2019	DECIDED
116	CHI/47/2015	08/05/2015	STATE Vs. INDERJEET	11/07/2019	DECIDED
117	CHI/260/2015	14/05/2015	STATE Vs. AZAD	25/09/2019	DECIDED
118	CS/1052/2015	21/05/2015	MUKESH KUMAR Vs. THE EXE ENGG, DHBVNL	16/05/2019	DECIDED
119	CS/533/2015	26/05/2015	ASHOK KUMAR Vs. DESHRAJ	04/09/2019	DECIDED
120	COMI/97/2015	01/06/2015	SUSHILA Vs. SANDEEP SINGH	05/07/2019	DECIDED
121	CS/473/2015	01/06/2015	VIJAY KUMAR Vs. RAMPARKASH	25/09/2019	DECIDED
122	CHI/140/2015	01/06/2015	STATE Vs. SARJEET	30/09/2019	DECIDED
123	CHI/295/2015	01/06/2015	STATE Vs. BAHADUR SINGH	30/09/2019	DECIDED
124	CHI/269/2015	02/06/2015	STATE Vs. SATISH KUMAR	11/09/2019	DECIDED
125	COMI/174/2015	02/06/2015	SUMER SINGH Vs. SUBHASH	05/11/2019	DECIDED
126	COMI/176/2015	12/06/2015	SATYAWAN Vs. SURESH	29/04/2019	DECIDED
127	CHI/63/2018	24/04/2018	STATE Vs. PARAMJEET	28/08/2019	DECIDED

Execution Cases

SR. No.	CIS No.	DATE OF INSTT.	TITLE	PENDING FOR	STAGE
1	EXE/78/2014	13.10.2014	BANWARI LAL VS KRISHAN	30.09.2020	CONSIDERATION
2	EXE/114/2015	19/11/2015	LEELAWATI VS SURENDER	11.02.2020	DECIDED
3	EXE/159/2015	17/12/2015	GUGAN SINGH Vs. SURESH KUMAR	25/09/2019	DECIDED
4	EXE/162/2016	02.01.2016	RAMESH VS MIRCHU	03.02.2020	DECIDED
5	EXE/123/2016	06.02.2016	VIJAY KUMAR VS NITESH KUMAR	17.04.2020	APPEREANCE
6	EXE/33/2016	08/02/2016	PREM PARKASH Vs. MIRCHU SINGH	15/05/2019	DECIDED

7	EXE/118/2016	19/03/2016	MANAGER PNB Vs. SONIA GANDHI SHG THROUGH SMT SANJU DEVI PARDHAN	09/09/2019	DECIDED
8	EXE/121/2016	19/03/2016	MANAGER PNB Vs. CHANDNI SHG THROUGH (1) ATTAR SINGH PARDHAN	14/05/2019	DECIDED
9	EXE/3/2016	23/03/2016	MUSADI LAL Vs. MOHAMMAD ALI	14/11/2019	DECIDED
10	EXE/152/2016	01/04/2016	MAHENDER SINGH Vs. RAMBHAGAT DEAD	13/05/2019	DECIDED
11	EXE/207/2016	11/04/2016	YASHPAL Vs. VIJENDER SINGH	29/08/2019	DECIDED
12	EXE/43/2016	03/05/2016	RAMKRISHAN GARG Vs. RAVINDER	23/09/2019	DECIDED
13	EXE/31/2016	08/07/2016	SATYABIR SINGH Vs. RAJ SINGH	10/10/2019	DECIDED
14	EXE/40/2016	13/07/2016	SUBHASH CHAND VS DHARAMPAL	11.05.2020	REBUTAL
15	EXE/228/2016	14/07/2016	YASHPAL Vs. SHANTI SAWROOP	27/09/2019	DECIDED
16	EXE/95/2016	21/07/2016	DEVENDER KUMAR Vs. BHIM SINGH	22/08/2019	DECIDED
17	EXE/68/2016	06/08/2016	SUBE SINGH Vs. KASMIRI LAL	14.12.2019	DECIDED
18	EXE/227/2016	18/08/2016	DALIP Vs. MUKESH	05/08/2019	DECIDED
19	EXE/16/2016	29/08/2016	BRAHAM SINGH Vs. DHARAMBIR @ BIR SINGH	09/09/2019	DECIDED
20	EXE/19/2016	05/09/2016	HANSRAJ Vs. OMPARAKSH	07.01.2020	DECIDED
21	EXE/21/2016	09/09/2016	VIJAY SINGH Vs. SHEO KARAN SINGH	11/07/2019	DECIDED
22	EXE/222/2016	17.10.2016	VIKRAM VS SATYABIR	16.01.2020	DECIDED
23	EXE/226/2016	16/11/2016	DEVENDER Vs. BHIM SINGH	27/09/2019	DECIDED
24	EXE/1/2017	11/01/2017	MURARI LAL Vs. SMT MEENA DEVI	15/05/2019	DECIDED
25	EXE/6/2017	18/01/2017	NATHU SINGH Vs. HR GOVT THROUGH COLLECTOR	20/07/2019	DECIDED

26	EXE/11/2017	02/03/2017	JAGATRAM Vs. NAHAR SINGH	01/10/2019	DECIDED
27	EXE/13/2017	02/03/2017	SHYAM LAL Vs. RADHESHYAM	29/08/2019	DECIDED
28	EXE/15/2017	09/03/2017	KISHORI LAL Vs. NEKI RAM	16.05.2020	CONSIDER ATION
29	EXE/22/2017	22/03/2017	VIJAY SINGH Vs. BABULAL	27/05/2019	DECIDED
30	EXE/30/2017	06/05/2017	HARI SINGH Vs. RAJENDER	06/12/2019	DECIDED
31	EXE/32/2017	16/05/2017	PAPPU @ SUNIL KUMAR Vs. RAJARAM @ GAZARAM	23/07/2019	DECIDED
32	EXE/34/2017	25/05/2017	BIKRAMSINGH Vs. SMT SARITA@SWEETY	17/05/2019	DECIDED
33	EXE/40/2017	31/05/2017	JASWANT SINGH DIED THROUGH LRS A SMT BHATI DEVI Vs. RAJPAL	05/08/2019	DECIDED
34	EXE/38/2017	31/05/2017	KANWAR VS GYARSILAL	07.05.2020	ARGUMEN T
35	EXE/50/2017	19/07/2017	SATYABIR Vs. KAILASHCHAND	27.07.2020	APPEREAN CE
36	EXE/47/2017	21/07/2017	KAMAL SINGH Vs. PARAS KUMAR	13/05/2019	DECIDED
37	EXE/55/2017	04/09/2017	SATPAL Vs. MUKESH KUMAR	09/05/2019	DECIDED
38	EXE/61/2017	23/10/2017	RAMNIWAS Vs. RAJPAL	06/08/2019	DECIDED
39	EXE/63/2017	03/11/2017	JAGDEV VS RAMKANWAR	08.05.2020	REBUTAL
40	EXE/64/2017	14/11/2017	MALARAM(DIED) THRU LR SOMBIR Vs. BISHAMBER	23.04.2020	CONSIDER ATION
41	EXE/66/2017	02/12/2017	DHARAMPAL Vs. DALIP SINGH	15/10/2019	DECIDED
42	EXE/67/2017	22/12/2017	POONAM CHAND @LEELURAM VS MOOL CHAND	17.02.2020	DECIDED
43	EXE/68/2017	22/12/2017	MARU RAM Vs. SHEOCHAND	19.12.2019	DECIDED

44	EXE/1/2018	10/01/2018	SMT BIMLADEVI Vs. KANWAR SINGH(DIED) THRU LRS	06/11/2019	DECIDED
45	EXE/3/2018	20/01/2018	PUNJAB NATIONAL BANK DONGRA AHIR THRU MANAGER Vs. PARBHUDAYAL	08/05/2019	DECIDED
46	EXE/6/2018	20/01/2018	PUNJAB NATIONAL BANK DONGRA AHIR THRU MANAGER Vs. RAJINDER SINGH	26/08/2019	DECIDED
47	EXE/7/2018	22/02/2018	SATYABIR SINGH Vs. NAVEEN KUMAR	13/11/2019	DECIDED
48	EXE/11/2018	12/03/2018	RISHIPAL Vs. ANIL KUMAR	01/11/2019	DECIDED
49	EXE/13/2018	03/04/2018	ASHOK KUMAR YADAV Vs. STATE OF HARYANA THRU FINANCIAL COMMISSIONER	17.01.2020	DECIDED
50	EXE/18/2018	07/05/2018	KANWAR SINGH Vs BILLU@RAMAWTAR	29.04.2020	APPEREANCE

NACT Cases

SR. No.	CIS No.	DATE OF INSTT.	TITLE	PENDING FOR	STAGE
1	NACT/35/2016	02/02/2012	RAJPAL Vs. AMIT	22/10/2019	DECIDED
2	NACT/ 133/2015	18/02/2015	PARDEEP KUMAR Vs. VIJENDER	14/05/2019	DECIDED
3	NACT/ 188/2016	06/04/2015	PARDB VS VIKRAM	03/07/2019	DECIDED
4	NACT/29/2015	09/04/2015	KRISHAN KUMAR Vs. SATISH KUMAR	01/07/2019	DECIDED
5	NACT/14/2015	20/04/2015	BIRENDER KUMAR Vs. RAVINDER KUMAR	01/07/2019	DECIDED
6	NACT/38/2015	01/05/2015	SATYAVIR SINGH Vs. SATISH KUMAR	15/05/2019	DECIDED
7	NACT/46/2015	06/05/2015	PCARDB Vs. NARESH	03/10/2019	DECIDED
8	NACT/ 175/2015	06/05/2015	PCARDB Vs. HUKAM SINGH	13/09/2019	DECIDED

9	NACT/ 182/2015	20/05/2015	HARI KISHAN Vs. SATISH KUMAR	06/08/2019	DECIDED
10	NACT/1/2015	21/05/2015	BIRENDER Vs. RAVINDER	01/07/2019	DECIDED
11	NACT/83/2015	21/05/2015	PCARDB Vs. DHARAMPAL	17/05/2019	DECIDED
12	NACT/ 169/2015	21/05/2015	PCARDB Vs. RAJPAL	13/07/2019	DECIDED
13	NACT/ 156/2015	09/06/2015	PCARDB Vs. BHARAT SINGH	08/07/2019	DECIDED
14	NACT/ 166/2015	09/06/2015	PCARDB Vs. BHARAT SINGH	30/07/2019	DECIDED
15	NACT/71/2015	02/09/2015	VIKAS Vs. RAVINDER KUMAR	06/05/2019	DECIDED
16	NACT/ 138/2015	04/09/2015	CO-OPEARTIVE BANK Vs. SHIMBHU	29/07/2019	DECIDED
17	NACT/44/2015	01/10/2015	M/GARH CENTRAL CO-OPERATIVE BANK Vs. AMIT KUMAR	26/09/2019	DECIDED
18	NACT/55/2015	31/10/2015	M/S HISAR BEEJ CENTRE KANINA Vs. SURENDER SINGH	16/08/2019	DECIDED
19	NACT/85/2015	04/11/2015	PCARDB Vs. PEHLAD	30/07/2019	DECIDED
20	NACT/ 163/2015	04/11/2015	PCARDB Vs. PARDEEP	15/10/2019	DECIDED
21	NACT/ 116/2015	06/11/2015	PCARDB Vs. SUBE SINGH	21/05/2019	DECIDED
22	NACT/ 150/2016	19/11/2015	PARDB KANINA Vs. MAHESH KUMAR	07/08/2019	DECIDED
23	NACT/99/2015	14/12/2015	KARAN SINGH Vs. JASWANT SINGH	30/05/2019	DECIDED